

**O.A. No. 6 of 2012
Manoj Mishra V/s Union of India**

**Status Report of Haryana for Yamuna Action
Plan in Compliance of the order Dated
12.07.2019 of Hon'ble NGT, New Delhi**

Dated:- 08.08.2019

Index

Sr. No.	Topic	Page No.
1.	Introduction	3
2.	Status report of State of Haryana (in tabular form)	4
3.	Environment flow	6
3.1	Estimation of Flow	6
3.2	Water Efficient Agriculture Practices	9
4.	Interception of sewage	10
4.1	Action Plan for Leg-I, Leg-II & Leg-III (Interception of sewage)	11
4.2	Laying of Sewerage	33
5.	Status of STPs.	41
6.	Progress Regarding Control of Sewage Generated From Villages	70
7.	Utilization of treated sewage	70
8.	Septage Management	70
9.	Status of CETPs	71
10.	Flood Plain Zone (FPZ)	73
11.	Dredging and desilting of drains	73
12.	Industrial Pollution	74
13.	Sewage Sludge Management	78
14.	Online Monitoring of Industries, STPs and CETPs	78
14.1	OMD Status of Industries	78
14.2	OMD Status of STPs	79
14.3	OMD Status of CETPs	80
15.	Environment Compensation	80
16.	Idol Immersion	80
17.	Public Awareness	80
18.	Online Portal for submission of Monthly ATR regarding Yamuna Action Plan	81
19.	Action Plan for control of pollution in River Yamuna for Gurugram	81
20.	Action Plan for control of pollution in River Yamuna for Faridabad	81
ANNEXURES		
	Annexure- 1 ATR regarding Micro Irrigation Pilot Project	82
	Annexure- 2 Progress regarding increase in Storage capacity of Dams	84
	Annexure- 3 Tapping of Sewage of unapproved colonies of Towns in the Catchment of River Yamuna	97
	Annexure- 4 Concept Note on Septage Management	106
	Annexure- 5 Progress regarding desilting of drains (Irrigation Department)	117
	Annexure- 6 List of the Defaulting Units wherein HSPCB Imposed Environment Compensation	128
	Annexure- 7 Detail of cases of defaulting units under process in Head Office	129
	Annexure- 8 Directions issued on 2.08.2018 regarding idol immersion	130
	Annexure- 9 Details of awareness activities organized	133
	Annexure- 10 Screenshot of the online portal developed by Board for submission of monthly ATR regarding action plan by the concerned Departments	142
	Annexure- 11 Water quality status of river Yamuna in the State of Haryana	143
	Annexure-I Action Plan for control of pollution in River Yamuna for Gurugram	155
	Annexure- II Action Plan for control of pollution in River Yamuna for Faridabad	185

1. Introduction

O. A No. 6 of 2012 - Manoj Mishra Vs Union of India & Ors.

An application was filed in Hon'ble NGT by environmentalist Shri Manoj Mishra in the matter of prevention of pollution of Yamuna River, and in this case, a study was conducted by Expert Committee of Scientists of MoEF and IIT Delhi, as per the directions of NGT. The reports filed by the Expert Committee in 2014 were made integral part of NGT's directions and the Tribunal envisaged this as 'Maily Se Nirmal Yamuna' Revitalization Project, 2017. The Yamuna River was to be made pollution free by December, 2017.

The State of Haryana was also issued directions alongwith other States vide Order dated 13.01.2015. Since then, various orders relevant to Haryana were passed on 02.03.2015, 08.05.2015, 11.06.2015, 28.07.2015, 02.02.2016, 24.07.2017, 08.08.2017, 16.02.2018, 25.07.2018 and 26.07.2018. The State of Haryana has been implementing the directions of the Tribunal through an action plan to control pollution in river Yamuna, involving all the stakeholder Departments and the timelines for various activities to control the pollution were submitted. Vide order dated 26.07.2018, the Hon'ble NGT has passed stringent remarks regarding the failure of the State in handling the situation and the repeated failure in carrying out the binding directions in various orders. Accordingly, Hon'ble NGT has constituted a two member Monitoring Committee comprising of Mrs. Shailaja Chandra, Former Chief Secretary, Delhi and Mr. BS Sajwan, former Expert Member, NGT. The NGT also directed the State to constitute a full time Monitoring Committee at State level and accordingly, the State of Haryana constituted a full time Monitoring Committee comprising of Dr. PKMK Das, former Sr. Scientist, HSPCB and Sh. YK Garg, former Superintending Engineer, PHED. The Monitoring Committee has been given the mandate to take stock of all the actions taken so far and proposed action plan to control pollution in river Yamuna. The Monitoring Committee is also entrusted to ensure the requisite level of standards of water at the entry and exit points of river Yamuna as well as in the drains joining river Yamuna.

The State of Haryana took a series of steps to religiously implement the directions of Hon'ble NGT. Chief Secretary of Haryana held a meeting with the Monitoring Committee of Yamuna, appointed by the Tribunal to discuss the issues and finalization of the strategy for implementation of the directions of the Tribunal.

Directions of Hon'ble NGT vide orders dated 12.07.2019

On 12.07.2019, Hon'ble NGT observed that the authorities including heads of the Departments may be required to be held accountable for executing the orders of this Tribunal which continue to be defied and performance guarantees, may have to be forfeited and further compensation directed to be paid or performance guarantees required to be furnished, and gave further opportunity to the States of Haryana, Uttar Pradesh, Delhi, DDA, DJB, DPCC and the Municipal Corporations to furnish their comments, if any, within two weeks from the date of issuance of the order.

Hon'ble NGT directed the NCT Delhi, the States of Haryana and UP, DDA to file an affidavit of compliance of the directions of the Tribunal in a clear cut tabular statement indicating:

- i) Actions required to be taken,
- ii) Actions taken so far,
- iii) The target date prescribed in the Orders,
- iv) Reasons for the delay in execution and
- v) Expected date of completion.

Hon'ble NGT directed that this statement should cover all the components of Yamuna *Mailey se Nirmal Yamuna*-Revitalization plan, 2017 approved by this Tribunal which covers environment flow, interception of drainages to STPs, up-gradation of existing STPs to meet the standards, setting up of new STPs, utilization of treated sewage, identification and demarcation of Flood Plain Zone (FPZ), removal of encroachments from FPZ, Sewage Treatment Plants, repair and maintenance of drains, dredging and desilting, Industrial Pollution and trade effluent including performance of ETPs and CETPs, sewage and fecal sludge management, online monitoring of STPs, CETPs in river Yamuna, use of treated waste water, idol immersion, pollution of the river Yamuna in the State of Haryana, and pollution of River in the State of U.P., creating public awareness through information, dissemination strategies and management and 'polluter pays' principle. A copy of this statement may also be provided by the NCT Delhi, the State of Haryana and Uttar Pradesh and DDA to the Monitoring Committee before 05.08.2019 and Monitoring Committee may provide consolidated status report by recording its comments/remarks by 10.08.2019, it further directed.

2. Status report of State of Haryana (in tabular form)

The status report regarding the actions required to be taken, action taken so far, the target date, reasons for delay in execution and expected date of completion regarding various short and long term actions proposed for abatement of pollution in river Yamuna is given in preceding paras and the abstract regarding the progress achieved so far is as under:-

Status Report

Sr. No.	Activity	Action to be taken	Action taken	Target date and Reason for delay & expected date of completion
1.	Environment flow maintenance	352 cusec water is to be released as per MOU dt. 12.05.1994,	352 cusec is released at Hathnikund, Barrage on river Yamuna	N.A.
2.	Interception of sewage	Approx. 90 MLD Sewage is to be intercepted at 158 locations in Haryana	28 MLD sewage already intercepted at 25 locations in Haryana	The expected date has been given for each location. There are issues of encroachment, Forest clearance. These have been indicated in the Annexure-3 for interception
3.	Septage Management	Sewage from areas not connected to sewer is to be transported through tankers in all the MCs.	The Municipal Corporation, Gurugram has already implemented the system. The direction has been issued to all the MCs to prepare their septage management policy	N.A.
4.	STPs	<ul style="list-style-type: none"> • No. of existing STPs-43 • No. of Under construction STPs-22 • No. of Under upgradation/replacement STPs-14 	<u>Progress regarding Under construction STPs</u> <ul style="list-style-type: none"> • Work in progress-14 • Work not started-8 <u>Progress regarding Under</u>	The reasons of delay from the target dates for each STPs have been given in the main table of STPs (Para 5 at Page No.

			<u>upgradation/replacement STPs</u> <ul style="list-style-type: none"> • Work completed -3 • Work in progress-11 • Work delayed -2 	41).
5.	CETPs	<ul style="list-style-type: none"> • No. of existing CETPs-11 • No. of Under construction CETPs-3 	<u>Progress regarding Under construction CETPs</u> <ul style="list-style-type: none"> • Work completed -2 • Work in progress-1 	The reasons of delay from the target dates for each CETPs have been given in the main table of CETPs (Point no. 9 at Page No. 71).
6.	Demarcation of flood plain zone and removal of encroachment	Encroachment is not allowed as per section 45 of the Haryana Canal Act, 1974 and any encroachment is to be removed	No encroachment reported	N.A.
7.	Dredging & Desilting of Drains	<ul style="list-style-type: none"> • No. of drains to be desilted-221 	<ul style="list-style-type: none"> • Work completed -82 • Work in progress-57 • Work not started yet-82 	The reasons of delay have been given in the Annexure-5
8.	Industrial Pollution	Monitoring of 2597 industries establish in catchment of river Yamuna is to be done and action to be taken against the non-complying industries. The legal / closure action against illegal industries to be taken	<ul style="list-style-type: none"> • No. of industries (operating after obtaining CTE/CTO) closed by the HSPCB-150 • No. of industries (operating without CTE/CTO) closed by Board - 319 • No. of prosecution sanctions issued against violating unit-106 	N.A.
9.	Sludge Management	The analysis of the sludge of the STPs to be carried out and ensure proper disposal.	Sludge from 46 STPs have been analyzed and 31 samples have been found to be fit to be used as manure. 15 samples are not fit to be used as manure. The HSPCB is in the process to finalize the further course of action.	N.A.
10.	OMDs	Online Monitoring Devices are to be installed on large and medium industries discharging into Drains river joining Yamuna directly or indirectly. The STPs / CETPs have to	<ul style="list-style-type: none"> • 328 industries out of 332 have industries have already installed Online Monitoring Devices. • 26 STPs out of 57 STPs have already 	<ul style="list-style-type: none"> • 8 Industries have not installed OMD and 4 Industries have been closed by Board. Action is under process for

		install Online Monitoring Devices.	connected to server of HSPCB for display of online data. <ul style="list-style-type: none"> Ten out of total 11 CETPs have installed OMD. 	remaining 4 units. <ul style="list-style-type: none"> Only one CETP i.e. 21 MLD Unit-II, Sector-29, Part-II, Panipat has not installed OMD as the same is recently commissioned.
11.	Idol Immersion	The guidelines regarding Idol Immersion are to be implemented and alternates site to be developed for idol immersion during festival.	There is no report of the Idol Immersion in Haryana. However, directions have been issued to the Deputy Commissioners to prevent such activities.	N.A.

3. Environment Flow

It has been reported by the Irrigation and Water Resources Department, Haryana that as per MoU dated 12.05.1994 signed among the States of UP, Haryana, Rajasthan, Himachal Pradesh & NCT of Delhi, a minimum discharge of 352 cusec water is released in Yamuna river from Hathnikund barrage at lean period also to maintain the E-flow of river which was in accordance with the guidelines of Ministry of Water Resources, River Development & Ganga Rejuvenation, Govt. of India in compliance of the order of Hon'ble NGT dated 11.06.2015. However, in case excess discharge is received at HKB (in monsoon seasons) in comparison to capacity of channel, then this excess discharge is released into river Yamuna through Somb Nadi and the indented supply is released in the channel.

3.1 Estimation of Flow

There are 11 major drains, i.e., Dhanaura escape, Main Drain No. 2, Drain No 6, Drain no. 8, KCB drain, Mungheshpur drain, Leg I, Leg II, Leg III, Buriya Nallah drain and Gaunchi drain, falling out in River Yamuna in the State of Haryana. The quantity of flow in river Yamuna is measured at different locations, mostly at the joining points of drains of Haryana. This exercise has been started from April, 2019 onwards. The flow is estimated at single instance in every month. Thus the flow quantum estimated just gives indicative picture rather than actual flow of the month. The details of flow for river Yamuna and drains joining it are given in **Table no. 1 and 2**. It has been proposed to install the flow meters at the entry and exit points of drains /river and the matter is under consideration.

Table 1. Flow of water in the River Yamuna (before and after confluence point)				
Sr. No.	Name of drain	latitude/ Longitude	Flow (CS) April, 2019	Flow (CS) June, 2019
1	Yamuna before Dhanura Escape	29.726992/ 77.13079	298	300
	Yamuna after Dhanura Escape		320	348
2	Yamuna before Drain No.2	29.279022/ 77.123801	2400	343
	Yamuna after Drain No.2		2456	400
3	Yamuna before Diversion Drain No.8	28.86158/ 77.206427	2460	408
	Yamuna after Diversion Drain No.8		2672	410
4	Yamuna before Budhiya Nalah	28.379079/ 77.486982	2590	335
	Yamuna after Budhiya Nalah		2604	389
5	Yamuna before Guanchi	27.912886/ 77.519735	2495	309
	Yamuna after Guanchi		2550	319

Table 2:- Flow of water in the 11 drains outfalling directly/indirectly into river Yamuna

Sr. No.	Name of drain	Flow (MLD) Sept., 2017	Flow (MLD) Mar., 2018	Flow (MLD) Jul, 2018	Flow (MLD) Aug, 2018	Flow (MLD) Sept. 2018	Flow (MLD) Oct. 2018	Flow (MLD) Nov. 2018	Flow (MLD) Dec. 2018	Flow (MLD) Jan., 2019	Flow (MLD) Feb., 2019
1	Dhanura Escape	98	110	53	186	123	101.2	379.7	105.35	98 (40 cusec)	105.35 (43 cusec)
2	Drain No.2	62	113	245	118.73	121.25	2092.5	1390	107.5	102.5	100.86
3	Drain No.6	49	120	210	160	175	153	169	158	108	
4	Mungeshpur	36.75	36.75	390	50	784	833	98	122.5	73.5	122.5
5	KCB Drain	135	135	339	0	2083	1837	318.5	220.5	367.5	367.5
6	Drain No.8	196	0	0	0	1323	2590	0	318.5	472.85	490
7	Leg I	11.15	-	12.5	24.5	34	23	25.7	8.84	16.44	13.85
8	Leg II	108	-	110	9.18	92	51	88.6	57.88	75.29	52.8
9	Leg III	334	-	336	165.27	411	409	295.9	517.53	342.7	521
10	Budhiya Nalah	50	122	55	60	55	46	44	40	45	49
11	Guanchi Drain	20	171	43.2	52	49	39	26	26	9.7	9.4

3.2 Water Efficient Agriculture Practices

The steps are being taken to promote water efficient agriculture and Irrigation so that pressure on Canal/River Water is reduced. Following steps are being taken by the Irrigation Department for water efficient Agriculture Practices:-

i. Pilot Project for installation of solar/grid powered micro irrigation infrastructure on sewage treatment plants for utilizing treated water for Irrigation.

The project was completed on January 31st, 2019 by CADA and micro irrigation facility stands created for 63 hectares in Ladwa Block. The projects have been completed and the treated water is being used by farmers for irrigation purpose.

ii. Installation of Community based Solar/Grid Powered Micro irrigation infrastructure in existing canal commands.

The main objectives of the project is to improve water use efficiency and increase crop productively. The water use efficiency will be achieved by adopting integrated approach in water management through supply and demand. It is brought out that 5 districts were decided to be covered wherein **1179** hectare area was proposed to be irrigated pertaining to 6 outlets.

Sr. No.	Name of District	Name of villages	Name of outlet	Outlet RD	CCA in acre	CCA in Hectare
1	Kurukshetra	Gumthala Garhu	Sandhola Minor	25220/L	147	59
2	Karnal	Salwan	Salwan Minor	7700/L	502	203
3	Panipat	Bajirpur Titana, Maandi	Naraina Disty	40900/R	856	346
4	Jhajjar	Subana	Subana Minor	7200/L	239	97
5	Jhajjar	Amadapur	S.L.C.	65800/L	519	210
6	Sonepat	Baroda Mor	2R Baroda Minor	4200/L	651	264
Total					2914	1179

Latest Status Report

Out of 6 sites 5 sites are operational/partially operational. The expected date of completion for all the sites is 31.10.2019.

Progress report attached as **Annexure-1**.

iii. Progress regarding construction of Dams and Reservoirs:

The construction of ponds/dams/reservoir along the rivers has been explored and the action taken so far in this regard has been given by the Irrigation Department with future course of action. This will help maintaining the flow of water in river Yamuna. The latest status regarding the 9 no. dams on the tributary of river Yamuna is enclosed as **Annexure-2**.

4. Interception of Sewage

Initially 158 points were identified in towns Yamuna Nagar-Jagadhari, Sonapat, Panipat, Rohtak, Palwal, Bahadurgarh, Jhajjar, Gharaunda, Gohana, Hodal, Nilokheri, Gannaur, Kharkhoda Sampla and Radaur which were proposed to be tapped. Out of which 22 points in town Jhajjar, Gohana, Gharaunda, Sampla, Nilokheri, Bahadurgarh and Yamuna Nagar have already been tapped. Work for diversion of sewage on 53 points in Panipat, Yamuna Nagar, Radaur and Sonapat is in progress and will be completed by 31.03.2020. Out of total 158 points which were identified earlier, 19 points in Bahadurgarh, Gohana and Taraori fall in approved areas and these points are being addressed by Public Health Engineering Department. The work on remaining 64 points will also start soon. All the concerned Municipalities have been directed by Director, Urban Local Bodies, Haryana through video conference held on 29.07.2019 to expedite the works and to complete the work at the earliest. The detail of all the points which are to be tapped is enclosed herewith at **Annexure-3**. The status regarding progress achieved so far, regarding diversion of sewage is as under:-

Sr. No.	Name of city MC	Name of city MC	No. of location	Quantum of effluent to be diverted MLD	No. of location work completed	Quantum diverted	No. Of location where work is under process	No. of location delayed	No. of location work not started
1	Yamuna Nagar	Yamuna Nagar	12	14.81	1	0	7	0	4
2	Rohtak	Rohtak	2	8	0	0	0	0	2
3	Sonapat	Sonapat	9	8.8	0	0	5	0	4
4	Kharkhoda	Kharkhoda	1	12.25	1	12.25	0	0	0
5	Tarori	Tarori	6	0.83	0	0	0	0	6
6	Gohana	Gohana	3	12.43	2	7.53	0	0	1
7	Jhajjar	Jhajjar	4	2.25	4	2.25	0	0	0
8	Hodal	Hodal	4	2.3	2	1.5	0	0	2
9	Nilokheri	Nilokheri	2	1.3	2	1.3	0	0	0
10	Panipat	Panipat	58	19.45	0	0	42	0	16
11	Bahadurgarh	Bahadurgarh	17	6.16	5	0.99	0	0	12
12	Gharaunda	Gharaunda	4	0.68	4	0.68	0	0	0
13	Palwal	Palwal	29	0	0	0	0	0	29
14	Gannaur	Gannaur	2	0	0	0	0	0	2
15	Radaur	Radaur	1	0	0	0	1	0	0
16	Sampla	Sampla	4	1.3	4	1.3	0	0	0
Total			158	90.56	25	27.8	55	0	78

4.1 Action Plan for Leg-I, Leg-II & Leg-III (Interception of sewage)

The RYMC has also recommended that time bound action is to be taken to stop the discharge of untreated effluents from Leg-II and Leg-III (Badshahpur Drain) leading to Najafgarh Drain. The activity for interception/ diversion of sewage is being undertaken by GMDA, HSVP for Leg-I, Leg-II & Leg-III. The details of actions already taken, under progress and proposed actions are as follows:

Action plan for controlling and treatment of discharge in

Sr. No.	Location where waste water falls into Leg No.-I	Discharge in MLD	Connection	Name of Deptt.	Action plan with date	Status of Action Plan
Action already taken						
1.	At Cyber Park near Underpass towards Sikanderpur	2.00	1 No. connection of 900 mm	GMDA	Achieved	Effluent has been diverted into main sewer line
2.	Near Rapid Metro Pillar 92 Near NH-8 Culvert	2.70	2 Nos. connection of 900 mm and 300 mm i/d	GMDA	Achieved	Effluent has been diverted into main sewer line
3.	Near Furniture Market, Mehrauli Road, Sikanderpur	1.50	2 Nos. connection of 900 mm and 300 mm i/d	GMDA	Achieved	Effluent has been diverted into main sewer line
4.	M/s Sea Hawk, Udyog Vihar, Sec- 18	0.50	1 No. connection of 100 mm i/d	MCG	Achieved	Effluent has been diverted into main sewer line
5.	Nagarro Building, Plot No. 36, Udyog Vihar, Sec- 18	0.70	1 No. connection of 200 mm i/d	MCG	Achieved	Effluent has been diverted into main sewer line

Sr. No.	Location where waste water falls into Leg No.-I	Discharge in MLD	Connection	Name of Deptt.	Action plan with date	Status of Action Plan
6.	Green Belt near NH-8 UdyogVihar	1.50	1 No. connection of 300 mm i/d	HSIIDC	Achieved	Effluent has been diverted into main sewer line
7.	Rao market UdyogVihar, Sec- 18	0.50	1 No. connection of 100 mm i/d	HSIIDC	Achieved	Effluent has been diverted into main sewer line
8.	At Sikanderpur Village	0.30	1 No. connection of 100 mm i/d	MCG	Achieved	Effluent has been diverted into main sewer line
	Total	9.7				
	Action under progress					
1	Near Railway Culvert No. 47, PalamVihar	2.40	1 No. connection of size 900 mm x 1200 mm	MCG	Date of approval of Estimate: 12.11.2018	Work has been allocated to M/s Sant Kripa Infrastructure Pvt. Ltd. Amounting to 225.60 lakhs to divert sewer from storm drain to nearby sewer line. However, as per
2	Near New Cambridge Public School, Choma Road, New Palam Vihar	2.00	1 No. connection of size 600 mm x 900 mm	MCG	Tender Opened on:	

Sr. No.	Location where waste water falls into Leg No.-I	Discharge in MLD	Connection	Name of Deptt.	Action plan with date	Status of Action Plan
3	Near Mother Dairy, PalamVihar	0.70	1 No. connection of size 600 mm x 900 mm	MCG	14.12.2018 Date of completion: 31.07.2019	revised plan, discharge to be diverted to pre-treatment STP as master sewerage line has not been laid by MCG on NPR.

Sr. No.	Location where waste water falls into Leg No.-I	Discharge in MLD	Connection	Name of Deptt.	Action plan with date	Status of Action Plan
	Total	5.1				
	Proposed Action					
1	Locations under Box Type Storm Water Drain	2.00	Untraced connections			A committee GMDA/MCG /HSIIDC/HSPCB has constituted to resurvey SWD for tracing connections within month. Efforts are

Sr. No.	Location where waste water falls into Leg No.-I	Discharge in MLD	Connection	Name of Deptt.	Action plan with date	Status of Action Plan
						made by all departments to trace the connections
2	Sewage of village Mullahera connected in Green Belt, Sec-22	4.00	1 no Connection	MCG	30.06.2020	Joint inspection was completed by the officers of MCG & GMDA within a month and work was completed by 30.06.2020
3	Sewage of Village Dundahera connected with storm water on Old Delhi Road	1.00	1 no Connection	MCG	30.06.2020	Joint inspection was completed by the officers of MCG & GMDA within a month and work was completed by 30.06.2020
	Total	7				

ACTION PLAN FOR CONTROLLING AND TREATMENT OF DISCHARGE IN LEG NO. II

Sr. No.	Location where waste water falls into leg No.II	Discharge (MLD)	Connection	Name of Deptt.	Proposed action plan with date	Action Plan
	Action already taken					
1	DLF phase-IV in-front of H. No. 6510	1.50	1 No. connection	GMDA	Achieved	Effluent has been diverted into main sewer line
2	Surbhi&Navyug Co-operative society Sec-43	1.00	1 No. connection of 450 mm i/d	GMDA	Achieved	Effluent has been diverted into main sewer line
3	Near entry of Gold Souk Sec 43	0.50	1 No connection of 250 mm i/d	GMDA	Achieved	Effluent has been diverted into main sewer line
4	Surya Society	1.00	1 No connection of 600 mm i/d	GMDA	Achieved	Effluent has been diverted into main sewer line
5	Near Park Sector 43	1.00	1 No connection of 600 mm i/d	GMDA	Achieved	Effluent has been diverted into main sewer line
6	Power Grid, Sector 43	0.50	1 No connection of 200 mm i/d	GMDA	Achieved	Effluent has been diverted into main sewer line
7	Unitech trade centre	0.50	1 No connection of 300mm i/d	GMDA	Achieved	Effluent has been diverted into main sewer line
8	Infront of children clinic DLF-IV	0.50	1 No connection of 200 mm i/d	GMDA	Achieved	Effluent has been diverted into main sewer line

Sr. No.	Location where waste water falls into leg No.II	Discharge (MLD)	Connection	Name of Deptt.	Proposed action plan with date	Action Plan
9	M. R Motor at Mata Road	0.50	2 Nos. connection of 150 mm i/d	MCG	Achieved	Effluent has been diverted into main sewer line
10	Plot No.999, Mata Road Near KatariaChowk	0.50	2 Nos. connection of 100 mm & 150 mm i/d	MCG	Achieved	Effluent has been diverted into main sewer line
11	Near Mata Temple near Village Gurugram	0.25	1 No.	MCG	Achieved	Effluent has been diverted into main sewer line
12	Satija Steel near petrol pump	0.01	1 No. connection of 150 mm i/d	MCG	Achieved	Effluent has been diverted into main sewer line
13	Akshi Sweets near petrol pump	0.01	1 No. connection of 150 mm i/d	MCG	Achieved	Effluent has been diverted into main sewer line
14	Near GAV Academy Gate (Sheetla Colony)	2.00	1 No. Connection	MCG	Achieved	Effluent has been diverted into main sewer line
16	Dream Garden	0.10	2 Nos. connection of 100 mm i/d	MCG	Achieved	Effluent has been diverted into main sewer line
17	Shop No.28 at Mata Road	0.01	1 No. connection of	MCG	Achieved	Effluent has been diverted into main

Sr. No.	Location where waste water falls into leg No.II	Discharge (MLD)	Connection	Name of Deptt.	Proposed action plan with date	Action Plan
			200 mm i/d			sewer line
18	Shop No. 18 & 19	0.01	1 No. connection of 200 mm i/d	MCG	Achieved	Effluent has been diverted into main sewer line
	Total	9.88				
	Action under Progress					
1	Sarai Alawardi	0.6	1 No. connection of 300 mm i/d	MCG	30.11.2019	The work of construction of MLD micro STP has been started at Sarai Alawardi under AMR Scheme. Although the date of completion is 30.11.2019, 40% work completed. Balance work is in progress, likely to be completed by 30.11.2019.
2	Sukhrali & MDI	2.00	1 No. connection of 450 mm i/d	MCG	31.07.2019	Date of approval of Estimate: 12.11.2018 Likely date of completion: 31.05.2019
3	Invitation Garden at Mata Road	0.25	1 No. connection of 200 mm i/d	MCG	31.07.2019	The estimate for 148.38 lakhs has been approved,

Sr. No.	Location where waste water falls into leg No.II	Discharge (MLD)	Connection	Name of Deptt.	Proposed action plan with date	Action Plan
4	Pet Zone Mata road	0.10	2 Nos. connection of 100 mm	MCG	31.07.2019	<p>Nos. Tenders called and allotted to the agency as per the detail given below</p> <p>1. DNIT amounting to Rs. 49.81 lakhs approved. Tender called vide tender ID No. 106123 and opened on 14.12.2018. Work has been allotted to the agency M/S VMS Infratech Pvt. Ltd. vide memo no. EE- VII/MCG/ 2018/ 54872 dated 24.12.2018. 50% work is in progress.</p> <p>2. DNIT amounting to Rs. 41.55 lakhs approved. Tender called vide tender No. 106125. Work has been allotted to the agency.</p> <p>3. DNIT amounting to Rs. 46.25 lakhs approved. Tender called vide tender No. 106124 and</p>

Sr. No.	Location where waste water falls into leg No.II	Discharge (MLD)	Connection	Name of Deptt.	Proposed action plan with date	Action Plan
						opened 14.12.2018. Work has been allotted to the agency M/s S. Kripa Infratech Pvt. Ltd. vide memo no. EE-11/MC-2018/54892 dated 24.12.2018
5	Prince Vatika Mata Road	0.10	1 No. connection of 100 mm i/d	MCG	31.07.2019	Work is in progress 50% work completed
6	Near Sector-5 Chowk	1.00	1 No. connection of 200 mm i/d	MCG	31.07.2019	
7	Near Sheetla Clinic	2.00	1 No. connection of 300 mm i/d	MCG	31.07.2019	
8	Tee Junction carrier and master SWD opposite Petrol Pump	2.00	Carrier Drain	MCG	31.07.2019	

Sr. No.	Location where waste water falls into leg No.II	Discharge (MLD)	Connection	Name of Deptt.	Proposed action plan with date	Action Plan
9	Bhimgarh Kheri	1.20	2 Nos. connection of 250 mm i/d	MCG	31.07.2019	
10	Palam Vihar C-2 Block	3.00	1 No. connection	MCG	31.07.2019	
11	Near Palam Vihar	0.5	1 No. connection of 200 mm i/d	MCG	31.07.2019	
12	Dharampur Village	0.5	1 No. connection	Panchayat Deptt	31-03-2020	The sewage village is being connected with S established Experian builder.
	Total	13.25				
	Action under proposal					
1	Locations under Box Type	5.00	Untraced			A committee of

Sr. No.	Location where waste water falls into leg No.II	Discharge (MLD)	Connection	Name of Deptt.	Proposed action plan with date	Action Plan
	Storm Water Drain		connections			GMDA/MCG /HSIIDC/HSPCB has been constituted to resurvey the SWD for tracing the connections within 1 month. Efforts are being made by all departments to trace the connections
2	Jhajgarh Village	0.5	1 No. connection	MCG	--	Administrative approval for construction of 1 MLD STP has been granted by the Govt. vide Memo No. SD II/DGULB/2019/3 dated 27.05.2019 amounting to Rs. 22.29 Crore. Detailed preparation is under
3	Sewage of Ashok Vihar	5.00	1 No Connection	MCG	New Point	Joint inspection by the officer of M

Sr. No.	Location where waste water falls into leg No.II	Discharge (MLD)	Connection	Name of Deptt.	Proposed action plan with date	Action Plan
						& GMDA.
	Total	10.5				

ACTION PLAN FOR CONTROLLING AND TREATMENT OF DISCHARGE IN LEG NO.III

Sr. No.	Location where waste water falls into leg No. III	Discharge (MLD)	Connection	Name of Deptt.	Proposed action plan with date	Action Plan
	Action already taken					
1	Vatika Chowk, Badshahpur	7.50	-	MCG	Achieved	Effluent has been diverted into n sewer line
2	Village Tikri	0.00	1 no.	MCG	Achieved	Effluent has been diverted into n sewer line
4	Sector- 33 & 34	4.00	5 Nos. connection of 150 mm i/d	MCG	Achieved	Effluent has been diverted into n sewer line
5	Culvert of SPR Sector-57 (CGHS-1 Society)	2.00	1 No. connection of Carrier Drain	GMDA	Achieved	Effluent has been diverted into n sewer line
6	Wazirabad	2.00	1 No. connection of 300 mm i/d	MCG	Achieved	Effluent has been diverted into n sewer line

Sr. No.	Location where waste water falls into leg No. III	Discharge (MLD)	Connection	Name of Deptt.	Proposed action plan with date	Action Plan
7	Fazilpur Jharsa	1.50	1 No. connection of Carrier drain	MCG	Achieved	Effluent has been diverted into main sewer line
8	Village Islampur	4.00	3 Nos. connection of 200 mm, 600 mm & 300 mm	MCG	Achieved	Effluent has been diverted into main sewer line
9	Saraswati Kunj (Wazirabad Bundh)		1 No Connection of 150 mm i/d	GMDA	Achieved	Effluent has been diverted into main sewer line
10	Saraswati Kunj (Wazirabad Bundh)	1.0	1 No Connection of 200 mm i/d	GMDA	Achieved	Effluent has been diverted into main sewer line
11	Saraswati Kunj (Wazirabad Bundh)	0.5	1 No Connection of 150 mm i/d	GMDA	Achieved	Effluent has been diverted into main sewer line
	Total	24.5				
	Action under progress					
1.	Discharge coming from Village Gadauli through drain of MCG	1.35	-	MCG	30.11.2019	Work construction of 1.35 MLD STP at Gadauli Kalan is in progress under AWP scheme. Work to be completed by 30.11.2019.

Sr. No.	Location where waste water falls into leg No. III	Discharge (MLD)	Connection	Name of Deptt.	Proposed action plan with date	Action Plan
2.	NaharpurRoopa&unapproved area Rajiv Colony, Nitin Vihar, Khandsa Enclave etc.	4.00	-	MCG	30.06.2019	Out of 4 connection, Connection been con with master and work balance 2 connection o Enclave, Colony is progress.
3.	Discharge through RCC Drain of MCG Coming from Anaj Mandi to culvert at NH-8/ Mohammadpur Jharsa/ Narsingpur	2.00	-	MCG	Date of Completion: 31.03.2020	The work construction MLD STP Mohammadpur Jharsa has started. Work progress.
4.	Village Ghata	4.00	1 No. connection	MCG	31.07.2019	Discharge Ghata is connected nearest sewer line o Work has allotted to contractor. W will be com within 3month

Sr. No.	Location where waste water falls into leg No. III	Discharge (MLD)	Connection	Name of Deptt.	Proposed action plan with date	Action Plan
5.	Badshahpur Drain near M/s V&S, Behrampur Road, Gurugram (N 28036'10.216", E 76087'42.122")		Proper Sewer line	HSVP	31-3-2020	Work of laying sewer line in progress. A 500 mtr has been laid. Work is almost complete. Work to be completed in 2 months.
6.	Near Village – Basai (N 28047'069", E 76096'211")		Sewer discharge in drain	MCG	31-12-2019	MCG to start laying sewer line. Work in progress. 80% complete
7.	From Badshahpur drain after mixing of both HSVP storm water drain at NH-48, near Bestech Orient Project Gurugram	1.00		HSVP	31.03.2020	Joint inspection by the officer of HSPCB, HSVP & GMDA. MCG to start laying sewer and connection with Master sewer line or start STP village Kh...
	Total	12.35				
	Action under proposal					
1.	Bas Khussla	0.25	1 No. connection	Panchayat	31-12-2020	Joint inspection by the officer of HSPCB & GMDA

Sr. No.	Location where waste water falls into leg No. III	Discharge (MLD)	Connection	Name of Deptt.	Proposed action plan with date	Action Plan
2.	Kasan	0.50	1 No. connection	Panchayat	31-12-2020	Joint inspection by the officer of HSPCB & GMDA
3.	Manesar	5.50	1 No. connection	PHED	31-12-2020	
4.	NaharpurKasan	3.25	1 No. connection	PHED	31-12-2020	
5.	Sector-1 Manesar	0.50	1 No. connection	HSIIDC	31-03-2019	Joint inspection by the officer of HSPCB & GMDA
6.	Discharge from Village Dhankot	0.50	-	Panchayat Department	31-12-2020	Proposal has been submitted to Panchayat Department to install 0.50 MLD. As Panchayat Department has technical expertise, it has been decided by GMDA to execute the work. Deposit work will be completed by 31-12-2020.
7.	Gandhi Nagar Area	1.00	1 connection of 200 mm/id	MCG	31.03.2020	The sewer entering into storm water will be diverted to sewer line

Sr. No.	Location where waste water falls into leg No. III	Discharge (MLD)	Connection	Name of Deptt.	Proposed action plan with date	Action Plan
						31.03.2020.
8.	Unauthorized colonies Basai Road	1.50	1 connection of 200 mm/id	MCG	31.03.2020	The sewer entering into storm water will be diverted to sewer line 31.03.2020.
9.	Unauthorized area near Umang Bhardwaj Chowk	1.50	1 connection of 200 mm/id	MCG	31.03.2020	The sewer entering into storm water will be diverted to sewer line 31.03.2020.
10.	Sihi & Kherki Daula	2.00	1 No. connection	MCG	30-11-2019	Work construction MLD STP started Village Kherki and the sewer village Sihi will be diverted connected in sewer on NPF likely to be completed 30.11.2019

Sr. No.	Location where waste water falls into leg No. III	Discharge (MLD)	Connection	Name of Deptt.	Proposed action plan with date	Action Plan
11.	Locations under Box Type Storm Water Drain	10.00	Untraced connections	GMDA		A committee GMDA/MCG/HSIIDC/HSPCB has been constituted to resurvey the area for tracing connections.
12.	In-front of main gate of STP Behrampur (N 28025'11", E 7702'0")		SWD Connection	HSVP/GMDA		Sewerage effluent from SWD at Vipul Greens is diverted into sewer line by laying additional sewer line by GMDA.
13.	At Marble Market, Sector 34, side by SKN CNG Pump Station, Subhash Chowk to Hero Honda Chowk Road (N 28025'43", E 7701'15")		SWD connection	HSVP/GMDA		The sewerage colonizer at this location is connected to storm water drain. Further entering Badshahpur area, it will be diverted by laying additional sewer line parallel to storm water drain by GMDA.
14.	Near CETP Manesar on HSIIDC open drain (N 28°22'47.0982", E76°55'11.757")		SWD with untreated sewage effluent channel of CETP	HSIIDC	31.12.2020	Joint inspection by the officer of HSPCB & GMDA.

Sr. No.	Location where waste water falls into leg No. III	Discharge (MLD)	Connection	Name of Deptt.	Proposed action plan with date	Action Plan
15.	Illegal cottage type colony operated sh. surrender 9811210275 adjacent at STP Behrampur	1.00		HSVP/GMDA	31.12.2019	GMDA to discharge into line
16.	From HSVP storm water drain generating from Tikri Village passing Subhash Chowk & Sohna road with further meeting to Badshahpur drain in front of STP Behrampur.	1.00		HSVP/GMDA	31.12.2019	GMDA to discharge into line.
17.	Sewer concrete trench carrying domestic effluent generating from nearby Subhash Chowk road and further meeting to HSVP drain behind wine shops at Subhash Chowk to hero Honda Chowk Road	1.00		HSVP/GMDA	30.06.2020	Joint inspect the officer of HSPCB, HSVP/GMDA and there is sewage in the SWD from colonizers. GMDA to lay sewer from Subhash Chowk to sewer line 34.
18.	From HSVP storm water drain generating from sector 30, 31, Jharsa, Islampur at Subhash Chowk to Hero Honda Chowk road near M/s HCG, CNG pump station, marble markets sec-34, Gurugram	1.00		HSVP/GMDA	30.06.2020	Joint inspect the officer of HSPCB, HSVP/GMDA and there is sewage in the SWD from colonizers. GMDA to lay sewer

Sr. No.	Location where waste water falls into leg No. III	Discharge (MLD)	Connection	Name of Deptt.	Proposed action plan with date	Action Plan
						from S Chowk to sewer line 34.
19.	From HSVP storm water drain generating from Hero Honda Chowk, Rajiv Chowk after Naharpur Rupa culvert at Sector 34 merging to Badshahpur Drain	1.00		HSVP/MCG	31.03.2020	Joint inspect the officer of HSPCB, HSV GMDA. This belongs to near Naharpur culvert. MCG sewer and connect with Master line.
20.	Sewage waste from group of rooms made by advocate Tanwar side by bestech orient project adjacent to NH-48	1.00		MCG	31.03.2020	Joint inspect the officer of HSPCB, HSV GMDA. MCG sewer and connect with Master line.
21.	Illegal cottage adjacent to Leg-III at Tikri behind Unitech commercial project with having approx 250 cottage	1.00		MCG	30.06.2020	Joint inspect the officer of HSPCB, HSV GMDA and there is sewage from unauthorized colony, MCG is sewer connected

Sr. No.	Location where waste water falls into leg No. III	Discharge (MLD)	Connection	Name of Deptt.	Proposed action plan with date	Action Plan
						Master sewer
22.	New under construction plotted colony with sewer laid down to HSVP storm water drain passing over to Badshahpur Drain	1.00		MCG	30.06.2020	Joint inspection by the officer of HSPCB, HSVP, GMDA and there is sewage from unauthorized colony, MCG is sewer connected Master sewer
23.	RCC Drain of MCG Village Khandasa	2.00	-	MCG	Date of Completion: 31.03.2020	The proposal for construction of land MLD STP to and authorized Managing Director of the Corporation. The land HSIIDC is transferred to EE-I is pursued matter to decide amount to be

Sr. No.	Location where waste water falls into leg No. III	Discharge (MLD)	Connection	Name of Deptt.	Proposed action plan with date	Action Plan
						to HSIIDC in lieu of the land
24.	Khoh	0.50	1 No. connection	Panchayat	31-12-2020	Joint inspection by the officer of HSPCB & GMD
	Total	37				

4.2 Laying of Sewerage

The sewerage network is being laid in the towns to carry the sewage of approved areas to STPs for treatment. The reason of delay, if any, is given in the table as under:-

Status of laying of Sewerage in the towns along River Yamuna

Sr. No.	Name of town	Action required to be taken: Length of Sewer Line required to be laid for diversion of sewage from Approved area and unapproved area in KM	Action Taken so far: Length of Sewer Line Laid in KM	Target Date prescribed in the Orders	Reasons for the delay in
Action being taken by the Public health Engineering Department					
1.	Jagadhari	The sewerage system in the balance approved area of the town has been taken up by Urban Local Body Rejuvenation and Urban Transformation (AMRUT).			
2.	Yamuna	The sewerage system in the balance approved area of the town has been taken up by Urban Local Body			

Sr. No.	Name of town	Action required to be taken: Length of Sewer Line required to be laid for diversion of sewage from Approved area and unapproved area in KM	Action Taken so far: Length of Sewer Line Laid in KM	Target Date prescribed in the Orders	Reasons for the delay in
	Nagar	Rejuvenation and Urban Transformation (AMRUT).			
3.	Radaur	Sewerage in approved area 100% laid.			
4.	Chhachrauli	Sewerage in approved area 100% laid.			
5.	Ladwa	Sewerage in approved area 100% laid.			
6.	Nilokheri	3.64	Tenders approved recently	31.03.2021	No delay
7.	Taoru town	10.07	3.62	30.09.2019	The residents protested allowed for laying of sewerage line. The laying of water supply pipe line and the laying of sewerlines. The laying of water supply pipe line to the contractor. In addition, a pumping station is also required in the area in Sainipura and B. The land for pumping station is provided by the Municipality, Taoru till date.
8.	Indri	9.90	4.00	31.03.2021	No delay
9.	Karnal	The sewerage system in the balance approved area of the town has been taken up by Urban Local Bodies Department under Atal Mission for Rejuvenation and Urban Transformation (AMRUT).			
10.	Nissing	3.85	Estimate to be administratively approved. The work will be taken up after	31.03.2021	No delay

Sr. No.	Name of town	Action required to be taken: Length of Sewer Line required to be laid for diversion of sewage from Approved area and unapproved area in KM	Action Taken so far: Length of Sewer Line Laid in KM	Target Date prescribed in the Orders	Reasons for the delay in
			approval of the estimate.		
11.	Gharaunda	23.34	Administratively approval of estimate is in process. The work will be taken up after approval of the estimate.	30.06.2021	No delay
12.	Panipat	The sewerage system in the balance approved area of the town has been taken up by Urban Local Bodies Department under Atal Mission for Rejuvenation and Urban Transformation (AMRUT).			
13.	Samalkha	3.70	1.70	31.03.2021	No delay
14.	Gohana	18.00	7.50	31.03.2021	No delay
15.	Ganaur	Sewerage in approved area 100% laid.			
16.	Sonipat	The sewerage system of the town has been handed over to Municipal Corporation, Sonipat w.e.f. 16.09.2018. The sewerage system in the balance approved area of the town has been taken up by Urban Local Bodies Department under Atal Mission for Rejuvenation and Urban Transformation (AMRUT).			
17.	Kharkhoda	Sewer line laid in the approved area of the town wherever it is feasible.	Work yet to be taken in hand	30.06.2021	--

Sr. No.	Name of town	Action required to be taken: Length of Sewer Line required to be laid for diversion of sewage from Approved area and unapproved area in KM	Action Taken so far: Length of Sewer Line Laid in KM	Target Date prescribed in the Orders	Reasons for the delay in
		However, sewer line is not feasible to be laid in some of the approved colonies due to very less width of the streets. A proposal is being framed to intercept and divert the sewage flow from these colonies into the existing sewerage system of PHED.	after approval of the estimate for the proposal as explained in Sr. No.2 above, for which estimate is under preparation.		
18.	Meham	Sewerage in approved area 100% laid.			
19.	Rohtak	The sewerage system in the balance approved area of the town has been taken up by Urban Local Bodies Department under Atal Mission for Rejuvenation and Urban Transformation (AMRUT).			
20.	Kalanaur	17.00	13.80	31.03.2020	No delay/ 13.8 Km. length be laid in various areas excluding ward No. 1. ward No. 1 was not t disposal was not made Kalanuar. Moreover railw involved which could no want of disposal land. The station has been provide in June 2019. Now an a sewer line i.e. about 320 to cover ward No.1, Ka submitted that 13.8 KM

Sr. No.	Name of town	Action required to be taken: Length of Sewer Line required to be laid for diversion of sewage from Approved area and unapproved area in KM	Action Taken so far: Length of Sewer Line Laid in KM	Target Date prescribed in the Orders	Reasons for the delay in
					been laid in the balance Town.
21.	Sampla	Sewerage in approved area 100% laid.			
22.	Beri	8.72	The work could not be taken in hand as yet due to non availability of land for construction of Intermediate Pumping Station. The matter has been taken up with Health Department at Govt. level to provide portion of land in campus of Civil Hospital, Beri for construction of Intermediate Pumping Station. The work will be taken in hand after availability of land for Intermediate Pumping Station	30.06.2021	--

Sr. No.	Name of town	Action required to be taken: Length of Sewer Line required to be laid for diversion of sewage from Approved area and unapproved area in KM	Action Taken so far: Length of Sewer Line Laid in KM	Target Date prescribed in the Orders	Reasons for the delay in
23.	Bahadurgarh	The sewerage system in the balance approved area of the town has been taken up by Urban Local Bodies Department under Atal Mission for Rejuvenation and Urban Transformation (AMRUT).			
24.	Jhajjar	5.00	3.00	30.06.2020	No delay
25.	Taraori	4.75	Tenders invited and opened on 05.08.2019 which are under process of approval by competent authority.	31.03.2021	No delay
26.	Nuh	4.86	4.86 km Sewer line had been laid as per action plan well within targeted date.	30.09.2019	An estimate for laying Sewerline in recently approved Nuh Town is under approval date for completion 30.06.2021.
27.	F.P.Jhirka town	4.73	Estimate for laying of sewer lines in left out approved area is under approval.	31.12.2020	--
28.	Punhana	25.84	2.95	30.04.2020	Laying of sewer line is in month wise target not achieved work was held up by non payment of BT bill has been Punhana. Now work in progress

Sr. No.	Name of town	Action required to be taken: Length of Sewer Line required to be laid for diversion of sewage from Approved area and unapproved area in KM	Action Taken so far: Length of Sewer Line Laid in KM	Target Date prescribed in the Orders	Reasons for the delay in
					completed within target c
29.	Hathin	Sewerage in approved area 100% laid.			
30.	Hassanpur town	4.00	Tender is under process for approval.	31.03.2020	No delay
31.	Hodal	26.82	9.00	31.12.2019	No delay

Actions been taken by Urban Local Bodies Department

Sr. No.	Name of Town	Action required to be taken:- Length of sewer line to be laid for diversion of sewage from approved areas (in Mtrs.)	Action taken so far:- Length of sewer line laid in Mtr.	Target Date prescribed in orders	Reasons for delay
1.	Bahadurgarh	93460	16200	31.03.2020	Due to higher water table work in main line not star
2.	Yamunanagar-Jagadhari	109320	12600	31.03.2020	Villagers do not allow the lines and now area has be newly approved colonies. approved colonies is in pr
3.	Palwal	129485	23771	31.03.2020	Land for 10 MLD STP with Km. was disputed and fin has been made in July, 20
4.	Panipat	115197	39850	31.03.2020	Due to intermixing of 29 approved and 49 no. colo afterwards, the sewerage

Sr. No.	Name of Town	Action required to be taken:- Length of sewer line to be laid for diversion of sewage from approved areas (in Mtrs.)	Action taken so far:- Length of sewer line laid in Mtr.	Target Date prescribed in orders	Reasons for delay
					be designed and finalized taken by subcommittee in survey has been started n
5.	Rohtak	174690	35209	31.03.2020	Land for one 15 MLD STP and it belongs to Waqaf E design network of sewer
6.	Sonepat	63500	22620	31.03.2020	Work will be completed in
7.	Faridabad	213470	54020	31.03.2020	The decision to lay main s from Air Force Station, Til Government in June/July, design work is in progress IPS has been made availa Hence network in 100 Km surveyed and designed n
8.	Karnal	208000	106050	31.03.2020	Work will be completed in

5. Status of STPs.

The detail of existing STPs specifying the compliance status, deficiencies, short term measure to remove the deficiency, short term measures alongwith long term measures to be taken and likely date of their completion for all the STPs in Yamuna is submitted in the table as under:-

Status of STPs							
Sr. No.	Location Of STP and Capacity	Existing or New (under Construction/Upgradation)	Existing : Complying or Not Complying New: % work done	Action Required to be taken Short Term/Long Term	Action Taken so far	Target Date prescribed in the Orders	Reasons for delay in execution
Work undertaken by PHED							
1.	24 MLD Jagadhari	Existing	Complying	Not required	NA	--	--
2.	10 MLD Yamuna Nagar	Replacement	--	50%	--	30.06.2020	--
3.	25 MLD Yamuna Nagar	Replacement	--	50%	--	31.05.2020	--
4.	20 MLD Yamuna Nagar	New	--	99%	--	31.07.2019	Slow progress in contract
5.	10 MLD Yamuna Nagar	New	--	100%	--	30.05.2019	Slow progress in contract
6.	3.5 MLD Radaur	Under upgradation	--	90%	--	30.06.2019	Slow progress in contract
7.	3 MLD Chhachrauli	Under upgradation	--	98%	--	30.06.2019	Slow progress in contract

Status of STPs							
Sr. No	Location Of STP and Capacity	Existing or New (under Construction/Upgradation)	Existing : Complying or Not Complying New: % work done	Action Required to be taken Short Term/Long Term	Action Taken so far	Target Date prescribed in the Orders	Reasons execution
8.	7 MLD Ladwa	Existing	Complying	Not required	NA	--	--
9.	6 MLD Nilokheri	Under upgradation	--	100%	--	30.06.2019	Work already within target completion
10.	5.5 MLD Taraori	Under upgradation	--	100%	--	30.06.2019	Work already within target completion
11.	4 MLD Indri	Replacement	--	20%	--	31.12.2020	--
12.	8 MLD Karnal	New	--	98%	--	30.09.2019	--
13.	4 MLD Nissing	Under upgradation	--	65%	--	31.03.2020	--
14.	7 MLD Gharaunda	Replacement	--	100%	--	30.06.2019	Work already within target completion
15.	10 MLD Panipat	Existing	Complying	Not required	NA	--	--
16.	35 MLD Panipat	Existing	Complying	Not required	NA	--	--
17.	20 MLD Panipat	Existing	Complying	Not required	NA	--	--
	25 MLD Panipat	Existing	Complying	Not required	NA	--	--
18.	5 MLD Samalkha	Existing	Complying	Not required	NA	--	--

Status of STPs							
Sr. No .	Location Of STP and Capacity	Existing or New (under Construction/Upgradation)	Existing : Complying or Not Complying New: % work done	Action Required to be taken Short Term/Long Term	Action Taken so far	Target Date prescribed in the Orders	Reasons execution
19.	8.3 MLD Gohana	Existing	Complying	Not required	NA	--	--
20.	3 MLD Gohana	Existing	Complying	Not required	NA	--	--
21.	7 MLD Ganaur	Existing	Non complying	Short term 1. Quantity of bio media is less than required which needs to be replenished. 2. Diffuser for aeration required to be replaced / repaired 3. Jamia Milia Islamia University has been assigned the work to carry out performance appraisal of the STP. Long Term Upgradation of STP	Short term The deficiencies will be removed after getting the report from the university. Long term Tenders floated for upgradation of STP but no agency has come forward to participate in the tendering	Short term Within 6 months after receipt of report of Jamia Milia Islamia University. Long term 31.03.2021	--

Status of STPs							
Sr. No .	Location Of STP and Capacity	Existing or New (under Construction/Upgradation)	Existing : Complying or Not Complying New: % work done	Action Required to be taken Short Term/Long Term	Action Taken so far	Target Date prescribed in the Orders	Reasons execution
					process. The tenders have been recalled		
22.	30 MLD Sonipat	STP handed over to Municipal Corporation, Sonipat w.e.f. 16.09.2018.					
23.	4.5 MLD Kharkhoda	Existing	Complying	Short term Jamia Milia Islamia University has been assigned the work to carry out performance appraisal of the STP Long term Upgradation of STP	Short term The deficiencies will be removed after getting the report from the university. Long term Tenders floated for upgradation of STP 3 times but no agency has come	Short term Within 6 months after receipt of report of Jamia Milia Islamia University. Long term 31.03.2021	--

Status of STPs							
Sr. No .	Location Of STP and Capacity	Existing or New (under Construction/Upgradation)	Existing : Complying or Not Complying New: % work done	Action Required to be taken Short Term/Long Term	Action Taken so far	Target Date prescribed in the Orders	Reasons execution
					forward to participate in the tendering process. The tenders have now been recalled, for 4 th time.		
24.	5 MLD Meham	Existing	Complying	Short term There are operational deficiencies such as:- 1. Fine bubble air diffusers need to be replaced. 2. New MBBR media is to be added due to shortage of media in last 8 years, as no media is	Short term The deficiencies will be removed after getting the report from the university.	Short term Within 6 months after receipt of report of Jamia Milia Islamia University.	--

Status of STPs							
Sr. No .	Location Of STP and Capacity	Existing or New (under Construction/Upgradation)	Existing : Complying or Not Complying New: % work done	Action Required to be taken Short Term/Long Term	Action Taken so far	Target Date prescribed in the Orders	Reasons execution
				<p>added for last 8 years.</p> <p>3. VFD Panel and DO meter required.</p> <p>4. Jamia Milia Islamia University has been assigned the work to carry out performance appraisal of the STP.</p> <p>Long term No long term measure required</p>			
25.	19 MLD Rohtak	Existing	Complying	Not required	NA	--	--
26.	10 MLD Rohtak	Existing	Non complying	<p>Short Term</p> <p>1. Fine bubble air diffusers need to be replaced.</p> <p>2. New MBBR media is to be added due to</p>	<p>Short term DNIT prepared and is under scrutiny</p>	<p>Short term Within 6 months after receipt of report of Jamia Milia Islamia University.</p>	--

Status of STPs							
Sr. No	Location Of STP and Capacity	Existing or New (under Construction/Upgradation)	Existing : Complying or Not Complying New: % work done	Action Required to be taken Short Term/Long Term	Action Taken so far	Target Date prescribed in the Orders	Reasons execution
				<p>shortage of media in last 8 years, as no media is added for last 8 years</p> <p>3. Air blower pipe rusted and leaking which needs to be replaced.</p> <p>4. Jamia Milia Islamia University has been assigned the work to carry out performance appraisal of the STP.</p> <p>Long term No long term measure required</p>			
27.	14 MLD Rohtak	Existing	Complying	Not required	NA	--	--
28.	40 MLD Rohtak	Existing	Non complying	<p>Short term 1. Plant is under stabilization. The plant needs constant cleaning</p>	<p>Short term The deficiencies will be</p>	<p>Short term Within 6 months after receipt of report of Jamia</p>	--

Status of STPs							
Sr. No.	Location Of STP and Capacity	Existing or New (under Construction/Upgradation)	Existing : Complying or Not Complying New: % work done	Action Required to be taken Short Term/Long Term	Action Taken so far	Target Date prescribed in the Orders	Reasons execution
				of reactors and some mechanical parts needs replacement. 2. Jamia Milia Islamia University has been assigned the work to carry out performance appraisal of the STP. Long term No long term measure required	removed after getting the report from the university.	Milia Islamia University.	
29.	3.5 MLD Kalanaur	Existing	Complying	Short term there are operational deficiencies such as:- 1. Fine bubble air diffusers need to be replaced. 2. New MBBR media is to be added due to shortage of	Short term The deficiencies will be removed after getting the report from the university.	Short term Within 6 months after receipt of report of Jamia Milia Islamia University.	--

Status of STPs							
Sr. No .	Location Of STP and Capacity	Existing or New (under Construction/Upgradation)	Existing : Complying or Not Complying New: % work done	Action Required to be taken Short Term/Long Term	Action Taken so far	Target Date prescribed in the Orders	Reasons execution
				<p>media in last 8 years, as no media is added for last 8 years</p> <p>3. Existing lifting system for air defuser by PP rope and nylon readed flexible pipe for air is damaged and need to be replaced.</p> <p>4. Jamia Milia Islamia University has been assigned the work to carry out performance appraisal of the STP.</p> <p>Long term No long term</p>			

Status of STPs							
Sr. No .	Location Of STP and Capacity	Existing or New (under Construction/Upgradation)	Existing : Complying or Not Complying New: % work done	Action Required to be taken Short Term/Long Term	Action Taken so far	Target Date prescribed in the Orders	Reasons execution
				measure required			
30.	4 MLD Sampla	Existing	Complying	Short term There are operational deficiencies such as:- 1. Fine bubble air diffusers need to be replaced. 2. New MBBR media is to be added due to shortage of media in last 8 years, as no media is added for last 8 years. 3. VFD Panel and DO meter required. 4. Jamia Milia Islamia University has been assigned the	Short term The deficiencies will be removed after getting the report from the university.	Short term Within 6 months after receipt of report of Jamia Milia Islamia University.	--

Status of STPs							
Sr. No .	Location Of STP and Capacity	Existing or New (under Construction/Upgradation)	Existing : Complying or Not Complying New: % work done	Action Required to be taken Short Term/Long Term	Action Taken so far	Target Date prescribed in the Orders	Reasons execution
				work to carry out performance appraisal of the STP. Long term No long term measure required			
31.	3 MLD Beri	Replacement	--	The work could not be taken in hand as yet due to non availability of land for construction of Intermediate Pumping Station. The matter has been taken up with Health Department at Govt. level to provide portion of land in campus of Civil Hospital, Beri for construction of Intermediate	--	30.06.2021	--

Status of STPs							
Sr. No	Location Of STP and Capacity	Existing or New (under Construction/Upgradation)	Existing : Complying or Not Complying New: % work done	Action Required to be taken Short Term/Long Term	Action Taken so far	Target Date prescribed in the Orders	Reasons execution
				Pumping Station. The work will be taken in hand after availability of land for Intermediate Pumping Station			
32.	18 MLD Bahadurgarh	Existing	Non Complying	Short term Jamia Milia Islamia University has been assigned the work to carry out performance appraisal of the STP. Long term No long term measure required.	Short term The deficiencies will be removed after getting the report from the university.	Short term Within 6 months after receipt of report of Jamia Milia Islamia University.	--
33.	36 MLD Bahadurgarh	Existing	Complying	Not required	NA	--	--
34.	5 MLD Jhajjar	Existing	Complying	Not required	NA	--	--
35.	5.5 MLD Jhajjar	Existing	Complying	Not required	NA	--	--
36.	4.5 MLD Taoru	Existing	Complying	Short term There are	Short term	Short term Within 6	--

Status of STPs							
Sr. No	Location Of STP and Capacity	Existing or New (under Construction/Upgradation)	Existing : Complying or Not Complying New: % work done	Action Required to be taken Short Term/Long Term	Action Taken so far	Target Date prescribed in the Orders	Reasons execution
				operational deficiencies such as:- 1. Desired bacteria mass not visible on the MBBR Media 2. The MLSS level negligible in aeration basin. 3. Jamia Milia Islamia University has been assigned the work to carry out performance appraisal of the STP. Long term No long term measure required.	The deficiencies will be removed after getting the report from the university.	months after receipt of report of Jamia Milia Islamia University.	
37.	3.6 MLD Nuh	Existing	Complying	Short term there are operational	Short term The	Short term Within 6 months after	--

Status of STPs							
Sr. No	Location Of STP and Capacity	Existing or New (under Construction/Upgradation)	Existing : Complying or Not Complying New: % work done	Action Required to be taken Short Term/Long Term	Action Taken so far	Target Date prescribed in the Orders	Reasons execution
				deficiencies such as:- 1. Desired bacteria mass not visible on the MBBR Media 2. The MLSS level negligible in aeration basin. 3. Jamia Milia Islamia University has been assigned the work to carry out performance appraisal of the STP. Long term No long term measure required.	deficiencies will be removed after getting the report from the university.	receipt of report of Jamia Milia Islamia University.	
38.	5 MLD Firozpur Jhirka	New	--	DNIT on risk and cost of contractor is under approval	--	31.12.2021	--

Status of STPs							
Sr. No	Location Of STP and Capacity	Existing or New (under Construction/Upgradation)	Existing : Complying or Not Complying New: % work done	Action Required to be taken Short Term/Long Term	Action Taken so far	Target Date prescribed in the Orders	Reasons execution
39.	4.5 MLD Punhana	Existing	Complying	<p>Short term There are operational deficiencies such as:-</p> <ol style="list-style-type: none"> 1. Desired bacteria mass not visible on the MBBR Media 2. The MLSS level negligible in aeration basin. 3. VFD panel required. 4. Jamia Milia Islamia University has been assigned the work to carry out performance appraisal of the STP. <p>Long term No long term measure</p>	<p>Short term The deficiencies will be removed after getting the report from the university.</p>	<p>Short term Within 6 months after receipt of report of Jamia Milia Islamia University.</p>	--

Status of STPs							
Sr. No	Location Of STP and Capacity	Existing or New (under Construction/Upgradation)	Existing : Complying or Not Complying New: % work done	Action Required to be taken Short Term/Long Term	Action Taken so far	Target Date prescribed in the Orders	Reasons execution
				required.			
40.	4.5 MLD Hathin	Existing	Complying	<p>Short term There are operational deficiencies such as:-</p> <ol style="list-style-type: none"> 1. Desired bacteria mass not visible on MBBR media 2. The MLSS level negligible in aeration basin. <p>1. Jamia Milia Islamia University has been assigned the work to carry out performance appraisal of the STP.</p> <p>Long term No long term measure</p>	<p>Short term The deficiencies will be removed after getting the report from the university.</p>	<p>Short term Within 6 months after receipt of report of Jamia Milia Islamia University.</p>	--

Status of STPs							
Sr. No.	Location Of STP and Capacity	Existing or New (under Construction/Upgradation)	Existing : Complying or Not Complying New: % work done	Action Required to be taken Short Term/Long Term	Action Taken so far	Target Date prescribed in the Orders	Reasons execution
				required.			
41.	3 MLD Hassanpur	Existing	Complying	<p>Short term There are operational deficiencies such as:- 2. The MLSS level negligible in aeration basin. 3. Jamia Milia Islamia University has been assigned the work to carry out performance appraisal of the STP.</p> <p>Long term No long term measure required</p>	<p>Short term The deficiencies will be removed after getting the report from the university.</p>	<p>Short term Within 6 months after receipt of report of Jamia Milia Islamia University.</p>	--
42.	9 MLD Hodal	Existing	Complying	<p>Short term There are operational deficiencies such as:-</p>	<p>Short term The deficiencies will be</p>	<p>Short term Within 6 months after receipt of report of Jamia</p>	--

Status of STPs							
Sr. No .	Location Of STP and Capacity	Existing or New (under Construction/Upgradation)	Existing : Complying or Not Complying New: % work done	Action Required to be taken Short Term/Long Term	Action Taken so far	Target Date prescribed in the Orders	Reasons execution
				1 Quantity of Bio-Media is less than required parameter. 2 The MLSS level negligible in aeration basin. 4. Jamia Milia Islamia University has been assigned the work to carry out performance appraisal of the STP. Long term No long term measure required.	removed after getting the report from the university.	Milia Islamia University.	
STPs of Haryana Sahari Vikas Pradhikaran (HSVP)							
43.	Sector-19, Panipat (30MLD)	Existing	Complying	N.A.	N.A.	N.A.	
44.	Sector-6, Panipat	Existing	Complying	N.A.	N.A.	N.A.	

Status of STPs							
Sr. No	Location Of STP and Capacity	Existing or New (under Construction/Upgradation)	Existing : Complying or Not Complying New: % work done	Action Required to be taken Short Term/Long Term	Action Taken so far	Target Date prescribed in the Orders	Reasons execution
	(0.8 MLD)						
45.	Near village Patla, RGEN Sonepat (7.5 MLD)	Existing	Complying	N.A.	N.A.	N.A.	
46.	Sector-25, Rohtak (10 MLD)	Existing	Not Complying	Short term: Nil Long term: Upgradation of STP.	Estimate prepared and is under approval . Likely date of approval is 31.12.2019 Likely date of start of work is 01.04.2020. Likely date of completi	N.A.	

Status of STPs							
Sr. No .	Location Of STP and Capacity	Existing or New (under Construction/Upgradation)	Existing : Complying or Not Complying New: % work done	Action Required to be taken Short Term/Long Term	Action Taken so far	Target Date prescribed in the Orders	Reasons execution
					on is 31.03.2022		
47.	Beri Chhara Road (Sector-36), Bahadurgarh (10MLD)	Existing	Not Complying	Short term: Repair of damaged rising main and repair of D.G. Set; Long term: Upgradation of STP.	Repair of DG set is in progress and likely to be completed by 10.09.2019 Repair of rising main is in progress and likely to be completed by 30.09.2019; Estimate for	N.A.	

Status of STPs							
Sr. No .	Location Of STP and Capacity	Existing or New (under Constructio n/Upgradati on)	Existing : Complying or Not Complying New: % work done	Action Required to be taken Short Term/Long Term	Action Taken so far	Target Date prescribed in the Orders	Reasons execution
					upgradat ion of STP is under preparati on; Likely date of approval of estimate is 31.01.20 20 Likely date of start of work is 01.05.20 20. Likely date of completi on is 31.07.20 21		
48.	Near Sector 77,	Under constructio	40% of the work of	N.A.	Work is in	N.A.	

Status of STPs							
Sr. No	Location Of STP and Capacity	Existing or New (under Construction/Upgradation)	Existing : Complying or Not Complying New: % work done	Action Required to be taken Short Term/Long Term	Action Taken so far	Target Date prescribed in the Orders	Reasons execution
	Faridabad (7.5 MLD)	n	construction of STP stands completed; sewer line in a stretch of 500 m to be laid		progress; Likely date of completion of entire work is 31.03.2020.		
STPs of GMDA							
49.	Dhanwapur 100 MLD	Existing	Complying	Tertiary treatment for balance 75 MLD	Estimate under process of approval	--	--
50.	Dhanwapur 50 MLD	Existing	Complying	--	--	--	--
51.	Behrampur 120 MLD	Existing	Complying	Tertiary treatment for balance 90 MLD	Estimate under process of approval	--	--
52.	Dhanwapur 68 MLD	Under Upgradation	Under renovation & upgradation.	--	--	30.06.2019	Non available required machinery
53.	Behrampur 50 MLD	Under Upgradation	Under renovation & upgradation.	--	--	30.06.2019	Non available required machinery

Status of STPs							
Sr. No.	Location Of STP and Capacity	Existing or New (under Construction/Upgradation)	Existing : Complying or Not Complying New: % work done	Action Required to be taken Short Term/Long Term	Action Taken so far	Target Date prescribed in the Orders	Reasons execution
54.	STPs of Urban Local Bodies Department						
55.	Badshahpur, Faridabad, 45 MLD	Existing	Non complying	Short term Maintenance work of blower is progress.	The work is in progress and will be completed by September, 2019	September, 2019	
56.	Mirzapur, Faridabad, 45 MLD	Existing	Non complying	Long term New STP of capacity 108 MLD has been proposed.	DPR of STP has been prepared and stands submitted for approval and allocation of funds to Govt.	December, 2021	
57.	Partapgarh, Faridabad, 50 MLD	Existing	Non complying	Long term New STP of capacity 130 MLD has been proposed.	DPR of STP has been prepared and stands submitted	August, 2021	

Status of STPs							
Sr. No	Location Of STP and Capacity	Existing or New (under Construction/Upgradation)	Existing : Complying or Not Complying New: % work done	Action Required to be taken Short Term/Long Term	Action Taken so far	Target Date prescribed in the Orders	Reasons execution
					for approval and allocation of funds to Govt.		
58.	Badshahpur, Faridabad, 20 MLD	Existing	Non complying	Long term New STP of capacity 45 MLD has been proposed.	DPR of STP has been prepared and stands submitted for approval and allocation of funds to Govt.	December, 2021	
59.	Ghogripur road, Karnal, 10 MLD	Existing	complying	Not required	NA	NA	
60.	Rathdana Road, Sonapat, 30 MLD	Existing	Non complying	Short term The work of replacement of main trunk sewer lone is going on. Long term	The work of replacement of main trunk sewer lone	30.03.2020	

Status of STPs							
Sr. No .	Location Of STP and Capacity	Existing or New (under Construction/Upgradation)	Existing : Complying or Not Complying New: % work done	Action Required to be taken Short Term/Long Term	Action Taken so far	Target Date prescribed in the Orders	Reasons execution
				The STP will run in full swing after completion of main trunk sewer line along the drain no. 6 by 31.03.2020.	is going on.		
61.	Kakroi road, Sonapat, 25 MLD	Existing	Non complying	Short term Presently the effluent is being send to MPS by passing the blockage length through 2 nos non clog sewage submersible pumps of 60 HP. Long term An estimate amounting to Rs. 606.55 lakh has been prepared for rehabilitation and strengthening blocked sewer line.	An estimate amounting to Rs. 606.55 lakh has been prepared for rehabilitation and strengthening blocked sewer line	30.03.2020	
62.	Shiv	Under	NA	NA	40%	23.10.2019	Due to la

Status of STPs							
Sr. No	Location Of STP and Capacity	Existing or New (under Construction/Upgradation)	Existing : Complying or Not Complying New: % work done	Action Required to be taken Short Term/Long Term	Action Taken so far	Target Date prescribed in the Orders	Reasons execution
	Colony, Karnal, 8 MLD	construction					finalization
63.	Phooshgarh, Karnal, 20 MLD	Under construction	NA	NA	40%	23.10.2019	Due to land finalization
64.	Transport Nagar, Karnal, 50 MLD	Under construction	NA	NA	70%	07.01.2020	In time
65.	Village Gwalphadi, Gurugram, 1 MLD	Under construction	NA	NA	30%	30.11.2019	Land not available at the time of a land map July 2019
66.	Village Sihi, Gurugram, 1 MLD	Under construction	NA	NA	0%	30.11.2019	Site not available for proposal sewer connection sewer line
67.	Village Garolikhura d, Gurugram, 1 MLD	Under construction	NA	NA	0%	30.11.2019	Proposal for STP has not been being prepared estimate for sewer line master sewer line is under preparation entire sewer line will be

Status of STPs							
Sr. No	Location Of STP and Capacity	Existing or New (under Construction/Upgradation)	Existing : Complying or Not Complying New: % work done	Action Required to be taken Short Term/Long Term	Action Taken so far	Target Date prescribed in the Orders	Reasons execution
							master s
68.	Village Garolikalan, Gurugram, 1 MLD	Under construction	NA	NA	50%	30.11.2019	Constructio progress.
69.	Village Sarasi Alawardi, Gurugram, 1 MLD	Under construction	NA	NA	55%	30.11.2019	Constructio progress.
70.	Village Ghata, Gurugram, 2 MLD	Under construction	NA	NA	0%	30.11.2019	The work sewer 1 been awarded in progress
71.	Village Khandsa, Gurugram, 2 MLD	Under construction	NA	NA	0%	31.12.2020	The work transferred to HSIIDC work completed MLD STP. It is further the tenders been invited of this work
72.	Mohmadpur Jharsa, Gurugram, 2	Under construction	NA	NA	5%	31.12.2020	Target is work for MLD STP

Status of STPs							
Sr. No .	Location Of STP and Capacity	Existing or New (under Construction/Upgradation)	Existing : Complying or Not Complying New: % work done	Action Required to be taken Short Term/Long Term	Action Taken so far	Target Date prescribed in the Orders	Reasons execution
	MLD						on Govt the prop from v Mohmad
73.	Khedki Daula, Gurugram, 1 MLD	Under construction	NA	NA	5%	08.12.2019	Constructio progress.
74.	At Jodhpur Road, Palwal, 15 MLD	Under construction	NA	NA	23%	16.03.2020	Land m July 201
75.	Village Khiwari, Gurugram, 10 MLD	Under construction	NA	NA	0%	16.03.2020	Land fo within n was dis decision made in
76.	Village Firozpur, Palwal, 2.5 MLD	Under construction	NA	NA	22	16.03.2020	Land n
77.	Garhi Bohar, Rohtak, 12 MLD	Under construction	NA	NA	0	15.03.2020	Land n
78.	Singhpura, Rohtak, 10	Under construction	NA	NA	0	15.03.2020	Land n

Status of STPs							
Sr. No .	Location Of STP and Capacity	Existing or New (under Construction/Upgradation)	Existing : Complying or Not Complying New: % work done	Action Required to be taken Short Term/Long Term	Action Taken so far	Target Date prescribed in the Orders	Reasons execution
	MLD						
79.	Peer Bodhi, Rohtak, 15 MLD	Under construction	NA	NA	0	15.03.2020	Site n
80.	Sector-21, Faridabad, 10 MLD	Under construction	NA	NA	Just Started	31.08.2020	

6. Progress Regarding Control of Sewage Generated From Villages

The State of Haryana has also taken up the issue of treatment of sewage generated from the villages situated in the catchment of River Yamuna. There are 198 villages identified so far. It is submitted that waste water of one village of Karnal is not discharged into river or canal. Sihi, Kheri Daula (Gurugram) and Shondapur (Panipat), falls in urban areas. Bhanot and Vesser denote the one village only. The number of villages is 193 instead of 198. These works are expected to be completed upto 31.12.2020.

Abstract of Sewage Treatment in Villages in the catchment area of River Yamuna, Haryana

S.No.	Discription	No. of Villages
1	Estimate under process at HQ	139
2	Estimate at district level	15
3	Already sanctioned, In Progress, Completed	15
4	Sides of drain to be constructed by Irrigation Department	2
5	Land not available, alternate methods being explored	12
6	No waste water discharged	2
7	GMDA to connect with main sewer line	1
8	To be taken by PHED under Mahagram Yojana	1
9	Already connected with CETP, Manesar	3
10	To be connected to private STP	1
11	STP to be constructed by GMDA/PHED	2
Total		193

7. Utilization of treated sewage

The State of Haryana has prepared a policy for reuse of treated water in Haryana. The policy has been presented before the Hon'ble Chief Minister, Haryana on 18.06.2019 and expected to be notified by August, 2019. Further, the Irrigation Department has done a pilot project for installation of solar/ grid powered micro irrigation infrastructure on sewage treatment plant for utilizing treated water for irrigation. Micro Irrigation facility has been created for 63 hectare in Ladwa Block, Kurukshetra. In this way, the treated water from STPs is being efficiently utilized by the farmers for irrigation purpose, which earlier was being drained of through drains. Regarding reuse of treated waste water, Irrigation Department has specially created Head for the scheme and Rs. 20 crores has been got approved from Govt. as budget for the year 2019-2020.

8. Septage Management

The Municipal Corporation, Gurugram has notified policy for Septage management. After the approval of Hon'ble CM, Haryana on 12.07.2019, the concept note on Septage management prepared by MC, Gurugram has been forwarded the all the Municipalities as suggestive measures on 23.07.2019 with the directions to draft their own orders on Septage management on the broad guidelines with suitable modifications as may be required to suit their local conditions. The copy of guidelines issued are enclosed herewith at **Annexure-4**.

9. Status of CETPs

The status of CETPs specifying the deficiencies, short term measure to remove the deficiencies, likely date of completing the short term measures alongwith long term measures to be taken and likely date of their completion is given in the table as under:-

Sr No	Location of CETP and Capacity	Existing or New (under Construction/upgradation)	Complying or not Complying	Action Required to be taken short term/long term	Action Taken So far	Target date prescribed in the orders	Reasons for delay in execution	Expected date of Completion
CETPs operated by HSIIDC								
1.	IE Barhi	Existing	Complying	Short term- Refer next column. Long term- CETP of 16 MLD will be upgraded to 26 MLD in addition to tertiary level treatment by June 2021.	Chemical dosing improved. Online monitoring system installed.	-	-	June 2021
2.	IE Rai	Existing	Complying	Short term-- Refer next column. Long term- CETP of 5 MLD will be upgraded to 10 MLD with addition of tertiary level treatment, by June 2021.	Online monitoring system installed. Chemical dosing system and Sludge disposal system got improved & made properly functional.	-	-	June 2021
3.	IE Kundli	Existing	Complying	Short term- Chemical dosing system will be installed by 30.09.2019. Long term- CETP of 4 MLD will be upgraded to 10 MLD with addition of tertiary level treatment, by June 2021. New CETP of 9 MLD will be installed in Phase- V.	Online monitoring system installed. Sludge disposal system made operational.	-	-	June 2021
4.	IE Murthal	Existing	Complying	Short term- Refer next column.	Online monitoring system	-	-	June 2021

				Long term- CETP of 0.2 MLD will be upgraded to 2 MLD with addition of tertiary level treatment, by June 2021.	installed. Primary clarifier got repaired to improve treatment. Aerator got added.			
5.	IMT Manesar	Existing	Complying	-	-	-	-	NA
6.	IMT Faridabad	Existing	Complying	-	-	-	-	NA
7.	IMT Rohtak	Existing	Complying					NA
8.	IE Kutana	New	Under Trial run	-	-	-	-	Already commissioned
9.	IE Bahadurgarh	New	Under Trial run	-	-	-	-	Already commissioned
10	IE Manakpur	New	-	-	Contract stands finalised on 13.06.2019. Awaiting Environment Clearance to start construction.	-	-	June, 2021
CETPs operated by HSVP								
1	Sector-29, Panipat (21MLD) 1 st Unit	Existing	Not Complying	Short term: Nil Long term: Up-gradation of STP is required.	M/s NITRA Ghaziabad has been engaged for consultancy regarding up-gradation of this CETP; likely date of submission of DPR is by them us 30.09.2019; work is likely to be completed 31.12.2020.	N.A.	N.A.	Sector-29, Panipat (21MLD) 1 st Unit
2.	Sector-29, Panipat (21MLD) 2 nd Unit	Existing	Complying	N.A.	N.A.	N.A.	N.A.	Sector-29, Panipat (21MLD) 2 nd Unit
CETPs operated by Private operator								
1	Electroplaters Association, Sec-37, Gurgaon	Existing	Complying	N.A.	N.A.	N.A.	N.A.	N.A.
2	Faridabad	Existing	Complying	N.A.	N.A.	N.A.	N.A.	N.A.

Electroplaters Association, Sec-58, Faridabad (Ballabgarh)								
---	--	--	--	--	--	--	--	--

* The above mentioned report regarding the status of CETPs is submitted by HSIIDC and the Regional Officers of HSPCB have been directed to personally inspect all the CETPs and STPs under their jurisdiction and submit their report on functional and structural adequacy of each component of CETPs/STPs according to design scheme submitted at the time of obtaining CTE/CTO and based on quality and quantity of effluent and prescribed parameters for the purpose of performance evaluation of the CETPs/STPs. The action is under process.

The River Yamuna Monitoring Committee (RYMC) has flagged the issue to be addressed by HSIIDC to enact rules to regulate the industries discharging effluent into the CETPs. In this regard the HSIIDC has submitted that it has got a proper lay down system. At the time of allotment of plot, an agreement is executed with the allottee. The clause 21 of the agreement covers recovery of maintenance charges in lieu of maintenance of services. Further, as per clause 26 of the agreement “the allottee shall adhere to all provisions/ requirements under the Environment (Protection) Act 1986, the Water (Prevention and Control of Pollution Act 1981 with rules of these Acts will all upto date/time to time amendments in the Acts as well as the rules and also obtain the necessary Environmental Clearance and other mandatory clearances from the appropriate Competent Authorities /regulatory bodies, as required under the relevant Act (s).”Further, the Nodal officers were appointed vide this office letter dated 20.04.2019 to specially monitor the Operation and Maintenance of CETP. The field officers have been directed to hold meetings with the allottees of the area and to educate them to run their ETPs, wherever required and to dispose of effluent within prescribed standards for public sewers, so that CETPs of HSIIDC function smoothly. The field officers of HSIIDC have been directed to identify the polluting Industries and intimate the same to HSPCB for initiating action against them. The HSIIDC has approved tenders for CETPs to be installed at Industrial Estate Manakpur (Yamuna Nagar). The Environment Clearance stands applied. The Work will be started after having EC. The required capacity augmentation in respect of CETPs at IE Kundli, Barhi, Rai, and Murthal will be got done by June, 2021. The RYMC suggested for study on operational efficacy of CETPs and HSIIDC has submitted that vide letter dated 24.07.2019 they have taken up the matter with IIT Roorkee to visit and check the CETPs of HSIIDC and to suggest improvement for betterment in the functioning of CETPs, if needed.

10. Flood Plain Zone (FPZ)

All the construction activities are banned on river Yamuna Flood Plains and no encroachment a on river Yamuna is allowed as per Section 45 of Haryana Canal and Drainage Act 1974. However, if any encroachment exists on river Yamuna that is removed immediately in accordance with this act. Government of Haryana has issued Gazette notification also U/s 45 of Haryana Canal and Drainage Act 1974 on river Yamuna in respect of various villages at Yamuna Nagar prohibiting the formation of any obstruction of the river stream or drainage channel by any way.

11. Dredging and desilting of drains

The Urban Local Bodies Department and Irrigation Department are regularly conducting the exercise of de-silting and repairs of drains under their jurisdiction and the details on its compliance are being reviewed in its meetings

and at State Level by the Chief Secretary. The detailed progress report of irrigation department for the drains desilted is enclosed as **Annexure-5**.

12. Industrial Pollution

The industrial pollution is controlled by the HSPCB through Consent Management System. Most of Industrial areas are having CETPs for the treatment of effluent generated from the industries (Trade + Domestic). There are 2597 water polluting industries in catchment of river Yamuna. These industries consume 143494.28 KLD of water and generate effluent of 129698.3 KLD. All these industries have installed their primary ETPs for treatment of effluent. The details and abstract of water consumption and waste water generation for each districts have been given in Table as under:-

Industrial Effluent generation and treatment details (District wise)

District Wise	No. of Industries	Industrial Water Consumption in MLD	Industrial effluent generation in MLD (trade effluent)	No. of CETP		CETP capacity (in MLD)			Final mode of disposal of trade effluent in drains /River nearby (in MLD)
				Existing	Proposed	Existing	Proposed	Under commissioning	Treated
Gurugram	528	13.4	11.4	2	0	55	0	0	11.4
Nuh	1	1.2	0.93	0	0	0	0	0	0.93
Yamuna Nagar	142	18.2	16.49	0	0	0	0	0	16.49
Karnal	9	0.05	0.03	0	0	0	0	0	0.03
Rohtak	72	1.5	1.55	1	1	10	0	3	1.55
Jhajjar	270	0.5	0.5	0	2	0	22.5	0	0.5
Faridabad	712	16.6	14.7	1	0	0.650	0	0	14.7
Palwal	14	2.9	2.7	0	0	0	0	0	2.7
Panipat	346	73.5	65.7	1	2	21	33	12	65.7
Sonepat	503	15.6	15.7	4	2	25.2	41.8	0	15.7
Total	2597	143.5	129.7	9	7	101.9	97.3	15	129.7

Out of total 2597 Industries Established in the catchment area of river Yamuna, 1930 units are having standalone ETPs for treatment of trade effluent generated from their process and are further not connected to the CETPs. The details regarding the quantum of trade effluent generated and their compliance status is given in the Table below:-

Status of industries with stand alone ETPs in the catchment area in River Yamuna							
Sr. No.	Name of District	No. of industries with stand alone ETP not connected to CETP	Quantum of trade effluent generate	Industries complying the standards		Industries not complying the standards	
				No. of industry	Quantum of trade effluent	No. of Industry	Quantum of trade effluent
1	Faridabad (BLB)	219	13284.054	197	10943.45	22	2340.6
2	Palwal	62	5709.8	60	5635.8	2	74
3	Karnal	264	15283.39	259	15224.39	5	59
4	Yamuna Nagar	175	17276.3	168	17235.3	7	41

Status of industries with stand alone ETPs in the catchment area in River Yamuna							
Sr. No.	Name of District	No. of industries with stand alone ETP not connected to CETP	Quantum of trade effluent generate	Industries complying the standards		Industries not complying the standards	
				No. of industry	Quantum of trade effluent	No. of Industry	Quantum of trade effluent
5	Jhajjar	317	6387.21	313	6369.01	4	18.2
6	Rohtak	47	1550.86	46	1549.86	1	1
7	Gurugram (S)	131	1468.69	129	4146.69	2	22
8	Gurugram (N)	178	5389.45	177	5388.49	1	1
9	Faridabad	158	9306.05	140	8985.55	80	320.5
10	Sonepat	52	2163.05	50	2153.05	2	10
11	Panipat	327	30078.7	318	28802.2	9	1276.5
	Total	1930	107897.554	1857	106433.79	135	4163.8

However, it has been observed that the untreated effluent from industries is being discharged and regular surprise/mandatory inspection are being conducted by HSPCB to identify the violators and prosecution actions are being initiated against the units found by passing the trade effluent without treatment in addition to closure action. The Industries are being regularly inspected by the Board and actions such as closure, prosecution and imposition of Environmental compensation on the violating units are being taken.

The details of the actions taken by HSPCB is given as follow:-

- I. It has already been ordered by HSPCB vide policy order dated 26.02.2018 that siting of the industries / projects shall be only in conforming areas and no industry/project shall be permitted to establish or operate in the ecologically fragile area / protected area or in any non conforming areas or in the residential areas of MCs / HUDA / villages and in any other approved residential colonies / areas. HSPCB is making serious efforts to ensure completion of actions as proposed in the action plan for abatement of pollution in River Yamuna. In reference to the comments of the River Yamuna Monitoring Committee, a meeting on 16.03.2019 was convened with the concerned Regional Officers and directions were issued to all the Regional Officers to conduct the inspection of units in association with SESTFs on monthly basis and take immediate legal and closure action against the illegally operating and non complying units of their areas and submit the compliance report on weekly basis. Further, meeting were convened on 16.05.2019 and 20.06.2019 and the Regional Officers and Field Officers were directed to identify the source of water pollution in the drains/water bodies by travelling along such drains and to take immediate action against such sources.
- II. The State Government has constituted Special Environment Surveillance Task Force (SESTF) at District level, with a nominee of Deputy Commissioner of the concerned District as Chairman and Nominees of Superintendent of Police, District Judge and Regional Officer of HSPCB as Members of the task force. This SESTF has been mandated to identify

persons responsible for violation of law and norms relating to pollution in rivers and to conduct surprise inspections of polluting sources. The abstract of Action Taken in respect of industries inspected alongwith their compliance status is given in the table as under:-

Action Taken for Inspections carried out at District level (Region wise) since 01.08.2018								
Sr . No.	Region Name	No. Of Industries inspected	No. Of Industries found complying	No. Of Industries found non-complying	No. Of Industries closed by Board	No. of industries where action under process (under SCN/Recommended for re-sampling etc.)	No. of Industries dismantled	No. Of Industries reopened after ensuring compliance under Water Act, 1974
		1	2	3	4	5	6	7
1	Gurgaon North	201	172	29	5	23	1	2
2	Gurgaon South	100	76	24	16	7	1	0
3	Faridabad	77	59	18	6	12	0	1
4	Ballabgarh	73	49	24	5	18	1	3
5	Panipat	44	25	19	16	3	0	0
6	Sonipat	167	120	47	14	26	7	0
7	Bahadurgarh	42	30	12	9	1	2	0
8	Yamuna Nagar	118	31	87	84	2	1	0
Total		822	562	260	155	92	13	6

III. HSPCB is taking regular closure action against the illegal industries identified through its inspection process. 155 industries operating after obtaining Consent to Establish/ Consent to Operate (CTE/CTO) from the Board and found to be non complying with the provisions of Water Act, 1974 have been sealed by the Board. Further, the HSPCB has been regularly identifying illegal industries operating without the consent of the board. The closure orders are issued against such illegal industries and electric connections are also disconnected. This is ongoing activity and more such industries shall be closed as and when identified by the HSPCB. In addition to the 155 consented industries sealed by Board, 319 units operating illegally without consent of the Board have been sealed since 01.08.2018. The abstract of Action Taken for Industries operating without consent of Board is given as under:-

Industries closed under Water Act, 1974 w.e.f. 01.08.2018. (Operating Illegally without CTE and CTO)					
Sr. No.	Region Name	No. of industries found operating illegally without CTE and CTO	No. Of Industries closed by Board	Action under process (Under SCN/recommended for closure)	No. of industries reopened after ensuring compliance
	1	2	3	4	5
1	Gurgaon North	44	44	0	3
2	Gurgaon South	20	20	0	0
3	Faridabad	34	34	0	0
4	Ballabgarh	52	52	0	6
5	Panipat	59	59	0	1
6	Sonipat	35	35	0	7
7	Bahadurgarh	17	15	2	7
8	Yamuna Nagar	58	58	0	0
	Total	319	317	2	24

- IV. The Prosecution Action is being taken against violating units. HSPCB has been regularly monitoring the industries and the prosecution action is initiated alongwith closure action against the violating industries such as those involved in by pass of the trade effluent without treatment. The abstract of prosecution initiated for violating industries is given as under:-

Sr. No.	Region Name	Number of prosecution issued since 01.08.18
1	Gurgaon North	3
2	Gurgaon South	4
3	Faridabad	2
4	Ballabgarh	13
5	Panipat	24
6	Sonipat	15
7	Bahadurgarh	14
8	Yamuna Nagar	31
	Total	106

V. Action taken against defaulting Civic Authorities.

HSPCB has sanctioned prosecution against 8 violating STPs/CETPs/Solid Waste Management sites under the provision of Water Act, 1974/ EP Act, 1986, since 01.08.2018, directing the Regional Officers to file criminal complaints against the responsible officers and contractors of the departments/ authorities responsible for operating the STPs/CETPs. List of Civic Bodies where prosecution has been sanctioned under Water Act, 1974 is as under:-

List of Civic Bodies where prosecution has been sanctioned under Water Act, 1974

Sr. No.	Name of Regions	Name & Address of the unit	Date of sanction of prosecution
1	BDH	3 MLD CETP at HSIIDC Industrial Estate, Village-Kutana, Distt. Rohtak	25.01.2019
2		19 MLD STP of PHED for PGIMs, Rohtak (PHED)	27.04.2019
3		40 MLD STP Rohtak at Sunaria, Distt. Rohtak(PHED)	24.06.19
4		Municipal Corporation, Rohtak(ULBD)	16.5.19
5	BLB	STP Partapgarh, 50 MLD (PHED)	01-03-2019
6	FBD	STP Badshapur 20 MLD(MCF-ULBD)	26-04-2019
7		STP Badshapur 45 MLD (MCF-ULBD)	26-04-2019
8	YNR	25 MLD STP, Radaur Road, Camp Area, Yamuna Nagar (PHED)	14.05.2019

13. Sewage Sludge Management

Presently, the sludge generated from the STPs is used as manure. The HSPCB has issued directions for collection and analysis of sludge samples from the STPs. The action is under process and sludge samples of 46 STPs have been analyzed so far, out of which 31 samples were not found fit to be used as manure. The Board is in process to finalize the further course of action to be taken against the non-complying STPs for sludge characteristics.

14. Online Monitoring of Industries, STPs and CETPs

14.1 Status of installation of OMD in Industries in Yamuna Catchment Area for Effluent

The HSPCB has been persuading the industries for installation of online monitoring devices. The HSPCB has also developed its own Software for receiving the data from Online Monitoring Devices installed by the industries in parallel to connectivity with CPCB server. 322 industries out of requisite no. of 330 have already installed Continuous Online Effluent Monitoring Devices. HSPCB has issued direction for installation of online monitoring devices in all the large and medium water polluting units. The status for installation of Online Monitoring Devices by industries is as under:-

Status of installation of Water OMD in Yamuna Catchment.						
Sr. No.	Region Name	No. Of Industry required to installed OMD	No. Of Industry installed OMD	No. Of Industry not installed OMD	Action under process	Closed by Board/ by own
	1	2	3	4	5	6
1	Gurgaon North	32	32	0	0	0
2	Gurgaon South	111	111	0	0	0
3	Faridabad	16	16	0	0	0
4	Ballabgarh	48	48	0	0	0
5	Panipat	23	21	2	1	1
6	Sonipat	38	36	2	0	2
7	Bahadurgarh	27	24	3	2*	1
8	Yamuna Nagar	35	34	1	1	0
Total		330	322	8	4	4

Note:- *Closure issued against 2 No. of units who have not installed OMD's as per directions of CPCB in Bahadurgarh Region. But National company law Tribunal, Chandigarh Bench, Chandigarh has directed the HSPCB to maintain status quo till next date of hearing which is 14.08.2019.

14.2 The status of installation of OMDs for CETPs is as under:-

Sr. No.	Departments	Total CETPs	CETPs which have Installed OMD	No. of CETPs Connected to HSPCB server
1	HSIIDC	7	7	6
2.	HSVP	2	1	1
3.	Private Party	2	2	1
	Total	11	10	8

Online Monitoring Device for monitoring of effluent are installed in 10 CETPs out of total 11 CETPs established in the catchment of River Yamuna. OMDs are not installed on one CETP as which is recently commissioned.

14.3. The status of installation of OMDs for STPs is as under:-

Sr. No.	Departments	Total STPs	No. of STPs Connected to HSPCB server
1.	PHED	41	23
2.	HSVP	6	0
3.	GMDA	3	2
4.	ULBD	7	1
	Total	57	26

15. Environment Compensation

The Board has issued policy order on 29.4.2019 for levying Environmental Compensation on the polluting units based on polluter pays principal and to use the same for restoration of Environmental damages. A team has been constituted at the Head Office level for dealing the matter regarding imposition of Environment Compensation on the polluting units and weekly meetings are being conducted at the Head Quarter. The compensation shall be recovered from the industries as per the guidelines prepared by the Central Pollution Control Board. A total amount of Rs. 42,47,500/- has already been imposed on 6 units in Yamuna Nagar and Panipat Regions. The list of violating industries to whom Environment compensation is imposed and where action is under process is attached as **Annexure-6**.

Further, the Environment compensation amounting Rs.1,00,50,000 from 3 no. of polluting units is under process at Head Office. The details are enclosed at **Annexure-7**.

16. Idol Immersion

The directions have been issued on 2.08.2019 to all the Deputy Commissioners of Haryana with instructions to DMS in NCR to coordinate with the District Magistrate and Divisional Commissioner of Delhi on the issue of Idol Immersions and ensure that such activities are prevented to control pollution in rivers/ canals (copy enclosed as **Annexure-8**).

17. Public Awareness

The awareness is being created by involving various people from industries, villages, Eco-club etc. The HSPCB has prepared online portal to upload the details of the awareness activities. The detail of awareness activities organized is enclosed as **Annexure-9**.

18. Online Portal for submission of Monthly ATR regarding Yamuna Action Plan

The Board has developed online portal for submission of monthly ATR on Action Plans for Yamuna for faster monitoring of the execution of works as proposed in the action plan. All the concerned departments have been provided login ID to upload the monthly ATR for the activity in respect of their departments. The screen shots of the website prepared by HSPCB is enclosed at **Annexure-10**.

19. Pollution of the River Yamuna in the State of Haryana

There are 11 major drains, i.e., Dhanaura escape, Main Drain No. 2, Drain No 6, Drain no. 8, KCB drain, Mungheshpur drain, Leg I, Leg II, Leg III, Buriya Nallah drain and Gaunchi drain, falling out in River Yamuna in the State of Haryana. Another drain called Ali Link drain, which drains into Yamuna near village Meethapur in Faridabad in the jurisdiction of Haryana runs totally through Delhi and this is not counted as a drain of Haryana. The water quality of all the drains is regularly being monitored by HSPCB on quarterly basis and the water quality status is being uploaded on the website at <https://hspcb.gov.in/watqual>. The latest water quality status of river Yamuna in the State of Haryana is enclosed at **Annexure-11**.

20. Action Plan for control of pollution in River Yamuna for Gurugram

The separate action plan for control of pollution in river Yamuna for district Gurugram has also been prepared by GMDA (Gurugram Metropolitan Development Authority). The copy of the same is enclosed as **Annexure-I**.

21. Action Plan for control of pollution in River Yamuna for Faridabad

The separate action plan for control of pollution in river Yamuna for district Faridabad has also been prepared by Urban Local Bodies Department. The copy of the same is enclosed as **Annexure-II**.

Annexure-1

ATR regarding Micro Irrigation Pilot Project

Annex - I

Micro Irrigation Pilot Project																	
General Information								Components wise progress Report									
Sr. No.	Name of District	Name of outlet	Name of Minor/ Disty	Name of Villages covered	CC A (Ha)	No. of Beneficiaries	Total HP	Length of Pipe (mtr)	Laying & Trenching of Pipeline	Construction of Tank	11 Kv HT Line work	Solar Plant	Control Room	Filtration & Pumping Unit	Fencing	Site Status	Remarks
1	Kuruks hetra	25220/L	Sandhola Minor	Gumthala Gadhu	59	18	12.5	4438	Completed	Completed	Completed (but testing pending due to Permit)	Completed	Completed	Completed	Completed	Site partially Operational	
2	Kaithal	44600/R	Paharpur Minor	Kakralanayat, Kakeor majra.	169	51	42.5	13033	Completed	Completed	Completed	Completed	Completed	Completed	Completed	Site Operational	Fault in CT (Purchase order has been placed to Vendor M/s C K Electricals) for replacement)
3	Karnal	7700/L	Salwan Minor	Salwan	203	43	50	16155	Completed	Completed	Completed	Completed	Completed	Completed	Completed	Site Operational	Provision of Pucca Road upto Project site.
4	Sirsa	45800/R	Gegorani Minor	Sahpuria	285	69	87.5	37936	Completed	Completed	Completed	Completed	Completed	Completed	Completed	Site Operational	System operational (1) Application for additional load applied to the CAD department for approval further application will be submitted to DHBVN for load sanction. At present we are operating 5 pumps at a time out of 6 pumps. (2) At this site we are filling water storage tank with Gravity feeder as well as pucca water course to get the desired discharge (Already discussed the issues with worthy CE, CADA Panchkula)
5	Hisar	25300/L	Singhwadisty	Masudpur	159	26	37.5	12481	Completed	Completed	Completed	Completed	Completed	Completed	Completed	Site Operational	System operational

Micro Irrigation Pilot Project																	
General Information									Components wise progress Report								
Sr. No.	Name of District	Name of outlet	Name of Minor/ Disty	Name of Villages covered	CCA (Ha)	No. of Beneficiaries	Total HP	Length of Pipe (mtr)	Laying & Trenching of Pipeline	Construction of Tank	11 Kv HT Line work	Solar Plant	Control Room	Filtration & Pumping Unit	Fencing	Site Status	Remarks
6	Panipat	40900-R	Narana Disty	BajpurTilana, Maandi	346	207	25	9588	Completed	Completed	Completed	Completed	Completed	Completed	Completed	Not Operational	(1) HT Line disconnected due to payment issues informed to SDO, CAD Division for needful action. (2) Tank repair work has been completed (3) Testing of Gravity feeder line already done. (4) Painting work in fencing has been completed (5) Cleaning of site has been completed (6) Testing of system has been started with Solar Drive. (7) Four main pipe line has been damaged by the farmers. Repair work has been started.
7	Jhajjar	7200-L	Subana Minor	Subana	97	144	50	19881	Completed	Completed	Working on Direct Solar Power System	Completed	Completed	Completed	Completed	Partially Operational	(1) application submitted to Executive Engineer -Irrigation for shifting of outlet through proper channel (Concern CAD officer are requested to follow-up). (2) System partially operational with Solar Drive.
8	Jhajjar	65800-L	S.L.C.	Amadapur	210	271	37.5	11492	Completed	Completed	In Progress	Completed	Completed	Completed	Completed	Partially Operational	(1) Road crossing at 3 places is Completed. (2) Pump tower for block -D is Completed. (3) Work of HT line pending near highway crossing / pending

Micro Irrigation Pilot Project																	
General Information									Components wise progress Report								
Sr. No.	Name of District	Name of outlet	Name of Minor/ Disty	Name of Villages covered	CCA (Ha)	No. of Beneficiaries	Total HP	Length of Pipe (mtr)	Laying & Trenching of Pipeline	Construction of Tank	11 Kv HT Line work	Solar Plant	Control Room	Filtration & Pumping Unit	Fencing	Tentative Date of Completion	Remarks
9	Bhiwani	72000-R	Motipura Disty	Jhumpsa Kalan	138	27	45	21911	Completed	Completed	-	Completed	Completed	Completed	Completed	Completed	System operational
10	Ambala	5775-R	Mallour Disty	Mallour	56	17	15	5879	Completed	Completed	Completed	Completed	Completed	Completed	Completed	Completed	System operational
11	Jind	53620-L	Ramkali Minor	Behalpur	40	15	10	2834	Pipe line in 1 acre pending	Tank Repair pending	CT replacement under progress	Completed	Completed	Completed	Completed	Site operational	(1) CT damaged due to fault in XLPE cable, applied application to CAD Division dtd 7.6.2019 for replacement through proper channel.(2) Tank repair work will be started shortly.
12	Sonapat	4200-L	2R Baroda Minor	Baroda Mor	264	208	87.5	28605	Completed (Butterfly valve pending)	Completed	Completed	Completed	Completed	Completed	In Progress	Partially Operational	(1) Testing of all 5 blocks has been completed with solar drive. (2) Application for additional load of HT line, applied to the department through proper channel.
13	Rewan	2.800-R	Musepur Minor	Berikalan	110	106	45	9153	Completed	Completed	In Progress	Completed	Completed	Completed	Completed	Not Operational	(1) Testing done for all 3 blocks with solar drive and leakage in pipeline has been removed. (2) Work of 11 KV HT line still pending.
14	Mahendergarh	4.000-L	Dhol Minor	Panki Panhar	95	45	40	10987	Completed	Completed	Completed	Completed	Completed	Completed	Completed	Site Operational	-
Total						2231	1247	585	204373								

Note: Total cost as per Bid Price : 29.34 Crore
Expenditure booked till date : 20.94 Crore
% Financial Progress : 71.37

Annexure-2

Progress regarding increase in Storage capacity of Dams**Source of funding-State Plan****1. Darpur Dam**

Sr. No	Particulars	Darpur Dam
1.	Name of river/nallah	PalasiKhol-tributary of PathralaNadi
2.	Gross storage capacity	1414.84 acre feet
3.	Total land required	83.5 acres
4.	No. of villages benefitted	7 Nos.
5.	Command area	1500 acres CCA
6.	Village Benefitted	1) Darpur 2) Jatanwala 3) Sipianwala 4) Chuharpur 5) Shahabuddinpur Kalan 6) Shahabuddinpur Khurd 7) Muqaribpur
7.	Jurisdiction of reservoir land	Haryana
8.	Environment clearance	Not required
9	Total Cost	Rs. 18.37 crores
10	Benefit Cost Ratio	0.74:1
11	Status of Projects	Feasibility report approved by Govt. and Interstate clearance has been received from UYRB. Case submitted to Forest Deptt. for Forest & Wildlife clearance. The undertaking forgiving 67.48 acres alternate land of Masani Barrage in lieu of the land required for construction of this dam has already been given. For this DFO Rewari has requested to PCCF for necessary approval. Case of wildlife clearance has been sent by PCCF Wildlife to Director Wildlife Dehradun for advice regarding the effects of construction of this dam on habitant and ecology of wildlife. The work of preparation of DPR has been assigned to IIT, Roorkee. The DPR is likely to be submitted by IIT, Roorkee up to 31.07.2019.

2. Nagli Dam

Sr. No	Particulars	NagliDam
1.	Name of river/nallah	NaglikiKhol- tributary of PathralaNadi
2.	Gross storage capacity	2557.69 acre feet.
3.	Total land required	84.0 acres
4.	No. of villages benefitted	12 Nos.
5.	Command area	4000 acres CCA
6.	Village Benefitted	1) Nagli 2) Sanderpur 3) Ganrabani 4) Rajpur 5) Rampur Jat 6) Chabutaran 7) Pirthipur 8) Tarpur 9) Bir-Tarpur 10) Haidarpur 11) Jaitpur 12) Mehran
7.	Jurisdiction of reservoir land	Haryana
8.	Environment clearance	Not required
9	Total Cost	Rs. 24.92 crores
10	Benefit Cost Ratio	1.06:1
11	Status of Projects	Feasibility report approved by Govt. and Interstate clearance has been received from UYRB. Case submitted to Forest Deptt. for Forest & Wildlife clearance. The undertaking forgiving 77.50 acres alternate land of Masani Barrage in lieu of the land required for construction of this dam has already been given. For this DFO Rewari has requested to PCCF for necessary approval. Case of wildlife clearance has been sent by PCCF Wildlife to Director Wildlife Dehradun for advice regarding the effects of construction of this dam on habitant and ecology of wildlife. The work of preparation of DPR has been assigned to IIT, Roorkee. The DPR is likely to be submitted by IIT, Roorkee up to 31.07.2019.

3. Chikan Dam

Sr. No	Particulars	Chikan Dam
1.	Name of river/nallah	ChikanKhol -tributary of PathralaNadi
2.	Gross storage capacity	1405.22 acre feet.
3.	Total land required	76.5 acres
4.	No. of villages benefitted	6 Nos.
5.	Command area	1750 acres CCA
6.	Village Benefitted	1) Chikan 2) Kalsia 3) Shahzadwala 4) Daulatpur 5) Dhakwala 6) Tibbi
7.	Jurisdiction of reservoir land	Haryana
8.	Environment clearance	Not required
9	Total Cost	Rs. 19.56 crores
10	Benefit Cost Ratio	0.94:1
11	Status of Projects	Feasibility report approved by Govt. and Interstate clearance has been received from UYRB. Case submitted to Forest Deptt. for Forest & Wildlife clearance. The undertaking forgiving 67.48 acres alternate land of Masani Barrage in lieu of the land required for construction of this dam has already been given. For this DFO Rewari has requested to PCCF for necessary approval. Case of wildlife clearance has been sent by PCCF Wildlife to Director Wildlife Dehradun for advice regarding the effects of construction of this dam on habitant and ecology of wildlife. The work of preparation of DPR has been assigned to IIT, Roorkee. The DPR is likely to be submitted by IIT, Roorkee up to 31.07.2019.

4. Kansli Dam

Sr. No	Particulars	Kansli Dam
1.	Name of river/nallah	KansliKhol- tributary of PathralaNadi
2.	Gross storage capacity	1220.71 acre feet.
3.	Total land required	57.5 acres
4.	No. of villages benefitted	5 Nos.
5.	Command area	1467 acres CCA
6.	Village Benefitted	1) Kansli 2) Baniawala 3) Khilanwala 4) Meghowala 5) Bhangera
7.	Jurisdiction of reservoir land	Haryana
8.	Environment clearance	Not required
9	Total Cost	Rs. 15.15 crores
10	Benefit Cost Ratio	1.01:1
11	Status of Projects	Feasibility report approved by Govt. and Interstate clearance has been received from UYRB. Case submitted to Forest Deptt. for Forest & Wildlife clearance. The undertaking forgiving 57.47 acres alternate land of Masani Barrage in lieu of the land required for construction of this dam has already been given. For this DFO Rewari has requested to PCCF for necessary approval. Case of wildlife clearance has been sent by PCCF Wildlife to Director Wildlife Dehradun for advice regarding the effects of construction of this dam on habitant and ecology of wildlife. The work of preparation of DPR has been assigned to IIT, Roorkee. The DPR is likely to be submitted by IIT, Roorkee up to 30.06.2019.

5. Khilanwala Dam

Sr. No	Particulars	Khilanwala Dam
1.	Name of river/nallah	KhilanwalaKhol -tributary of PathralaNadi
2.	Gross storage capacity	2715.10 acre feet.
3.	Total land required	141.0 acres
4.	No. of villages benefitted	9 Nos.
5.	Command area	3200 acres CCA
6.	Village Benefitted	1) Bagpat 2) Bhangeri 3) Bhangera 4) Musafat Khurd 5) Bari Musafat 6) Bakarwala 7) Muhabatwala 8) Lahasabad 9) Hafizpur
7.	Jurisdiction of reservoir land	Haryana
8.	Environment clearance	Not required
9	Total Cost	Rs. 19.65 crores
10	Benefit Cost Ratio	1.42:1
11	Status of Projects	Feasibility report approved by Govt. and Interstate clearance has been received from UYRB. Case submitted to Forest Deptt. for Forest & Wildlife clearance. The undertaking forgiving 141.00 acres alternate land of Masani Barrage in lieu of the land required for construction of this dam has already been given. For this DFO Rewari has requested to PCCF for necessary approval. Case of wildlife clearance has been sent by PCCF Wildlife to Director Wildlife Dehradun for advice regarding the effects of construction of this dam on habitant and ecology of wildlife. The work of preparation of DPR has been assigned to IIT, Roorkee. The DPR is likely to be submitted by IIT, Roorkee up to 31.07.2019.

6. Ambawali Dam

Sr. No	Particulars	Ambawali Dam
1.	Name of river/nallah	AmbawaliKhol- tributary of PathralaNadi
2.	Gross storage capacity	3212.17 acre feet.
3.	Total land required	139.0 acres
4.	No. of villages benefitted	6 Nos.
5.	Command area	2660 acres CCA
6.	Village Benefitted	1) Ambawali 2) Chandpur 3) Nagal 4) Tibrian 5) Khizri 6) Khizrabad
7.	Jurisdiction of reservoir land	Haryana
8.	Environment clearance	Not required
9	Total Cost	Rs. 29.70 crores
10	Benefit Cost Ratio	1.29:1
11	Status of Projects	Feasibility report approved by Govt. and Interstate clearance has been received from UYRB. Case submitted to Forest Deptt. for Forest & Wildlife clearance. The undertaking forgiving 139.00 acres alternate land of Masani Barrage in lieu of the land required for construction of this dam has already been given. For this DFO Rewari has requested to PCCF for necessary approval. Case of wildlife clearance has been sent by PCCF Wildlife to Director Wildlife Dehradun for advice regarding the effects of construction of this dam on habitant and ecology of wildlife. The work of preparation of DPR has been assigned to IIT, Roorkee. The DPR is likely to be submitted by IIT, Roorkee up to 31.07.2019.

7. Lohgarh Dam

Sr. No	Particulars	Lohgarh Dam
1.	Name of river/nallah	LohgarhkiKhol -tributary of Somb-PathralaNadi
2.	Gross storage capacity	2819.82 acre feet.
3.	Total land required	139.0 acres
4.	No. of villages benefitted	20 Nos.
5.	Command area	6708 acres CCA
6.	Village Benefitted	<ol style="list-style-type: none"> 1. Bahadurpur 2. Gadwan 3. AlisherpurMajra 4. Ramgarh 5. Chholi 6. Katarwall 7. Jogiwara 8. Manakpur 9. Bari Lalhari 10. ChhotiLalhari 11. Bankat 12. Chantpur 13. Manipur 14. Khanuwala 15. Tugalpur 16. BarauliMajra 17. Arjan Majra 18. KotBasawar Singh 19. KotMushtarka 20. Ghisarpari
7.	Jurisdiction of reservoir land	Himachal Pradesh
8.	Environment clearance	Required
9	Total Cost	Rs. 63.40 crores
10	Benefit Cost Ratio	0.93:1
11	Status of Projects	<p>Feasibility report approved by Govt. and case has been submitted to UYRB for interstate Clearance. The following observations have been raised by UYRB in this regard:</p> <ul style="list-style-type: none"> • Somb&PathralaNadi meets Western Jamun Canal at Dadupur through a level crossing known as Pathrala Dam before finally meeting river Yamuna through Lower SombNadi. Comments of UYRB be obtained so as to ensure overall allocations to all party States as per MoU dated 12.05.1994.

		<ul style="list-style-type: none"> • As the project lies in the Ganga basin, international clearance from FM Wing of MoWR, RD & GR needs to be obtained in view of the Indo-Bangladesh Ganga Water Treaty. • No Objection Certificate from Himachal Pradesh and international clearanceneeds to betaken. In this regard, the case for obtaining the NOC from Himachal Pradesh has been submitted to Govt. vide EIC No. 769 dated 13.06.2019 (Track No. 9380) and the case for international clearance has been submitted to Govt. vide EIC No. 770/EIC dated 13.06.2019 (Track No. 9382) <p>The case for international clearance and NOC from Himachal Pradesh is under process for submission to Govt.</p>
--	--	---

8. Dhanaura Dam

Sr. No	Particulars	Dhanaura Dam
1.	Name of river/nallah	SombNadi
2.	Gross storage capacity	
3.	Total land required	
4.	No. of villages benefitted	
5.	Command area	
6.	Village Benefitted	
7.	Jurisdiction of reservoir land	Himachal Pradesh
8.	Environment clearance	--
9	Total Cost	
10	Benefit Cost Ratio	
11	Status of Projects	Feasibility report submitted by WAPCOS and the same has been sent to Govt. vide EIC No. 1331 dated 24.12.2018 (Track/CFMS No. 19352) for approval.

9. AdiBadri Dam

Sr. No	Particulars	AdiBadri Dam
1.	Name of river/nallah	SombNadi- tributary of river Yamuna
2.	Gross storage capacity	2604.9 acre feet
3.	Total land required	96 acres
4.	No. of villages benefitted	05 No. districts
5.	Command area	Main proposal is for revival of Holy Sarasvati River and recharge of Ground water.
6.	Village Benefitted	1. Yamuna Nagar 2. Kurukshetra 3. Kaithal 4. Jind 5. Fatehabad.
7.	Jurisdiction of reservoir land	Himachal Pradesh
8.	Environment clearance	Required
9	Total Cost	Rs. 108.70 Crores
10	Benefit Cost Ratio	-NA-
11	Status of Projects	DPR is in process and likely to be completed upto 31.12.18. Tenders for environment impact assessment have been approved and work is under process.

10. Bhud Dam

Sr. No	Particulars	Bhud Dam
1.	Name of river/nallah	Poanta and TallanwaliNadi (Tributary of TangriNadi)
2.	Gross storage capacity	6440.00 Acre-ft
3.	Total land required	209 acres
4.	No. of villages benefitted	21 Nos
5.	Command area	9525 acres CCA
6.	Village Benefitted	1. Bhud 2. Kambala 3. Lashkarwala 4. Kherwali 5. Parwala 6. Murad Nagar 7. Jaintipur 8. Shampur 9. Penjawala 10. Kazimpur 11. ManakTabra 12. Batwal 13. Bhandaru 14. Dhanda 15. Sukhdarshanpur 16. Khatauli 17. Rahawar 18 Barwala (part) 19. Batawar 20 Bhagwanpur 21. Nayagaon
7.	Jurisdiction of reservoir land	Haryana
8.	Environment clearance	Required
9	Total Cost	Rs. 107.75 crore
10	Benefit Cost Ratio	0.86:1
11	Status of Projects	Feasibility report submitted by WAPCOS and is under examination in field.

11. Khetpurali Dam

Sr. No	Particulars	Khetpurali Dam
1.	Name of river/nallah	Tributary of TangriNadi
2.	Gross storage capacity	3266.79 Acre-ft
3.	Total land required	113 acre
4.	No. of villages benefitted	7 Nos.
5.	Command area	10780 acre combined with Dudhgarh
6.	Village Benefitted	1. Khetpurali 2. Dulupur 3. Ganeshpur 4. Ratewali 5. Dabkauli 6. Kanauli 7. Alipur
7.	Jurisdiction of reservoir land	Haryana
8.	Environment clearance	Required
9	Total Cost	Rs 43.90 Cr
10	Benefit Cost Ratio	1.97:1
11	Status of Projects	Feasibility report submitted by WAPCOS on 05.09.2018 and is under examination in field

12. Dudhgarh Dam

Sr. No	Particulars	Dudhgarh Dam
1.	Name of river/nallah	Tributary of TangriNadi
2.	Gross storage capacity	2834.66 Acre-ft.
3.	Total land required	108.5 acres
4.	No. of villages benefitted	-
5.	Command area	8176 acres CCA
6.	Village Benefitted	
7.	Jurisdiction of reservoir land	Haryana
8.	Environment clearance	Required
9	Total Cost	Rs 47.00 Cr.
10	Benefit Cost Ratio	0.86:1
11	Status of Projects	Feasibility report submitted by WAPCOS and is under examination in field.

Annexure 3

Tapping of Sewage of unapproved colonies of Towns in the Catchment of River Yamuna

Sr. No.	Name of MC	Name of Locations/points	Quantum of Sewage	Status	Likely date of completion	Remarks
1.	Yamuna Nagar	Near Yamuna Bridge Buria Village (Parwaloo STP)	1.00 MLD	Yet to be started	31.12.2020	Applied for NOC to Forest Department vide letter no.1435-1436 Dated 01/07/19 and PWD Department vide letter no. 1439 Dated 01/07/19. NOC is still awaited.
2.	Yamuna Nagar	Buria / Dayalgarh village (Parwaloo STP)	2.5 MLD	Yet to be started	31.12.2020	Applied for NOC to Forest Department vide letter no.1435-1436 Dated 01/07/19 and PWD Department vide letter no. 1439 Dated 01/07/19. NOC is still awaited.
3.	Yamunanagar	Darwa Village Dairy Complex (Parwaloo STP)		Yet to be started	31.03.2021	Gobar Gas Plant will be installed for use of cow dung and cleaned water will be discharge into Parwaloo STP. Proposal for engaging WAPCOS for preparing Gobbar Gas plant DPR and DNIT is in Pipe line. Meeting was fixed on 15/07/2019 with WAPCOS officers but due to water logging problem in city, the meeting was postponed. Next meeting was held under the Chairmanship of Ld. D.C. Yamunanagar on 25.07.2019. Now MC, Yamunanagar is consulting with HREDA for this project.
4.	Yamunanagar	Shanti Colony / Munda Majra Point (Badhi Majra STP through IPS Near Jindal Park)	4.51 MLD	In Progress	31.03.2020	
5.	Yamunanagar	Azad Nagar Point (Badhi Majra STP through IPS Near Jindal Park)	Included in point no. 4	In Progress	31.03.2020	
6.	Yamunanagar	Jindal Park Point (Badhi Majra STP through IPS)	Included in point no. 4	In Progress	31.03.2020	
7.	Yamunanagar	Yamuna Gali (Badhi Majra STP through IPS)	1.00 MLD	In Progress	31.03.2020	
8.	Yamunanagar	OLD Hamida Point Near Bridge of Saharnpur,	4.05 MLD	In Progress	31.03.2020	

Sr. No.	Name of MC	Name of Locations/points	Quantum of Sewage	Status	Likely date of completion	Remarks
		(Radaur Road STP)				
9.	Yamunanagar	OLD Hamida Point Near Hamida Village (Radaur Road STP)	Included in point no. 8	In Progress	31.03.2020	
10.	Yamunanagar	Nallah coming from Railway Workshop to Jorian Gurudwara Radaur Road Nallah falling into Ditch Drain. (Radaur Road STP)	1.25 MLD	In Progress	31.03.2020	
11.	Yamunanagar	Main Nala coming from Jagadhri-YNR. Via Kanahaiya Chowk, Kamani Chowk, Vishwakarma Chowk upto 25 MLD existing STP Near Radaur Road Nallah falling into Ditch Drain	0.5 MLD	Yet to be started	31.12.2020	There are many hurdles of un-authorized industrial waste sewage connection in this nallah. Partially Survey has been conducted. List of such defaulters has been sent to Industries Department, PHED and R.O HSPCB Yamunanagar on 24.06.2019 with the request to take action against defaulters and to disconnect the un-authorized industrial waste. Reminder has also been issued on 22.07.2019 and 02.08.2019. But Action taken report of Departments is still awaited.
12.	Yamunanagar	Mamidi Village Point Storm Water to be connected with Ditch Drain		Completed		
13.	Rohtak	Peer Mohodi Mohalla	6 MLD	Yet to be started	31-12-2020	The land was identified for STP at Peer Bodhi when we start the testing of bearing capacity of soil work stopped due to court case pending in High Court and will be completed upto 31-12-2020. However it is also added that the issue regarding alternative land for STP is under process. This point will be tapped after construction of STP

Sr. No.	Name of MC	Name of Locations/points	Quantum of Sewage	Status	Likely date of completion	Remarks
						at Peer Bodhi.
14.	Rohtak	Sher Vihar Mohalla	2 MLD	Yet to be started	31-03-2020	The work will be completed within time.
15.	Sonepat	STP Rathdhana to Bandepur Bridge	0.75	In Progress	31.03.2020	
16.	Sonepat	Bandepur Bridge to ITI/Rohtak Bypass road	0.75	In Progress	28.02.2020	
17.	Sonepat	ITI/Rohtak Bypass road to Kabirpur	1	In Progress	31.12.2019	
18.	Sonepat	Kabirpur to Sikka Colony Bridge	1.9	Yet to be started	31.03.2020	There are encroachments along the drain, the proposal for laying of sewer line through trenchless technology has been approved by sub-committee and the target will be achieved within the prescribed time limit.
19.	Sonepat	Sikka Colony Bridge to Delhi Road Bridge	0.9	Yet to be started	31.11.2019	There are encroachments along the drain, the proposal for laying of sewer line through trenchless technology has been approved by sub-committee and the target will be achieved within the prescribed time limit.
20.	Sonepat	Delhi Road Bridge to Bawa Tarana Bridge	0.5	Yet to be started	31.12.2019	There are encroachments along the drain, the proposal for laying of sewer line through trenchless technology has been approved by sub-committee and the target will be achieved within the prescribed time limit.
21.	Sonepat	Bawa Tarana Bridge to Aadarsh Nagar Bridge	0.65	Yet to be started	28.02.2020	There are encroachments along the drain, the proposal for laying of sewer line through trenchless technology has been approved by sub-committee and the target will be achieved within the prescribed time limit.
22.	Sonepat	Aadarsh Nagar Bridge to Murthal Road Bridge	1.3	In Progress	31.03.2020	
23.	Sonepat	Murthal Road to Rishi Colony Bridge/Disposal	1.05	In Progress	31.12.2019	
24.	Kharkhoda	Kharkhoda drain near partap school, Kharkhoda	5 Cusec	Completed		
25.	Tarori	Near Mannat Dairy to Kurak Minor both side	0.1	Falls in approved area		

Sr. No.	Name of MC	Name of Locations/points	Quantum of Sewage	Status	Likely date of completion	Remarks
26.	Tarori	Goyal Kariyana Store, Dayanagar to Kurak Minor	0.1	Falls in approved area		
27.	Tarori	Subhash Kariyana Store to Dayanagar, to Kurak Minor	0.21	Falls in approved area		
28.	Tarori	Near Ravidas Dharmshala Dayanagar to Kurak Minor	0.12	Falls in approved area		
29.	Tarori	Water Disposal Dayanagar Ward No 7, to Kurak Minor	0.2	Falls in approved area		
30.	Tarori	Futti Taraori Road Near Punjabi Kesri, to Kurak Minor	0.1	Falls in approved area		
31.	Gohana	Drain Bridge near Panipat Chungi	39625 Gls	Tapped		
32.	Gohana	Near Pumping Station (P.H) near Gumar Dharamshala	39625 Gls	Tapped		
33.	Gohana	Near Chander Shekar Azad park	39625 Gls	Falls in approved area		
34.	Jhajjar	Sampla Road	750 KLD	Tapped		
35.	Jhajjar	Gaji Kamal Road	500 KLD	Tapped		
36.	Jhajjar	Babra Road	400 KLD	Tapped		
37.	Jhajjar	Rewari Road	600 KLD	Tapped		
38.	Hodal	Mini Secretariat Colony Part 1	0.5 MLD	Yet to be started		Tapping of this point is not feasible because there are few nos. of houses in this area. This point will be addressed through tanker system.
39.	Hodal	Mini Secretariat Colony Part II	0.3 MLD	Yet to be started		Tapping of this point is not feasible because there are few nos. of houses in this area. This point will be addressed through tanker system.
40.	Hodal	Extension Padwan Colony	0.5 MLD	Tapped		
41.	Hodal	Extension of Charan Singh Colony Part II	1 MLD	Tapped		
42.	Nilokheri	Nilokheri Drain along Railway line	0.25 MLD	Tapped		
43.	Nilokheri	Rakshi Distrubutry	1.05 MLD	Tapped		
44.	Panipat	Ambala- Delhi Rly line, Geeta Colony	0.2	In Progress	31.05.2020	
45.	Panipat	Abraham Lodhi	0.12	In Progress	31.05.2020	
46.	Panipat	Arti Hospital	0.1	In Progress	31.05.2020	
47.	Panipat	Devi Mandir	0.1	In Progress	31.05.2020	
48.	Panipat	Desraj Colony , Sh.Ram Chowk	0.065	In Progress	31.05.2020	
49.	Panipat	Rajiv Colony	0.14	In Progress	31.05.2020	
50.	Panipat	Rajiv Colony,	0.05	In	31.05.2020	

Sr. No.	Name of MC	Name of Locations/points	Quantum of Sewage	Status	Likely date of completion	Remarks
				Progress		
51.	Panipat	Noorwala	0.05	In Progress	31.05.2020	
52.	Panipat	Kutani Road	0.11	In Progress	31.05.2020	
53.	Panipat	Saini Colony	0.12	In Progress	31.05.2020	
54.	Panipat	Choturam Chowk	0.15	In Progress	31.05.2020	
55.	Panipat	Choturam Chowk	0.1	In Progress	31.05.2020	
56.	Panipat	11 Ward	0.14	In Progress	31.05.2020	
57.	Panipat	Sanoli Road	0.1 Cusec	In Progress	31.05.2020	
58.	Panipat	Laxmi Colony		In Progress	31.05.2020	
59.	Panipat	Arjun Nagar		In Progress	31.05.2020	
60.	Panipat	Kalu peer colony,		In Progress	31.05.2020	
61.	Panipat	Ganga ram Colony,		In Progress	31.05.2020	
62.	Panipat	Hari Bagh Colony		In Progress	31.05.2020	
63.	Panipat	Saini Colony		In Progress	31.05.2020	
64.	Panipat	Saini Colony		In Progress	31.05.2020	
65.	Panipat	Indira Colony & Old Inds. Area		In Progress	31.05.2020	
66.	Panipat	Indira Colony & Old Inds. Area		In Progress	31.05.2020	
67.	Panipat	Geeta Colony	0.2 Cusec	In Progress	31.05.2020	
68.	Panipat	Tehsil Area, Bus Stand, Mini Rest House	0.1 Cusec	In Progress	31.05.2020	
69.	Panipat	Tehsil Area, Salargang area	0.12 Cusec	In Progress	31.05.2020	
70.	Panipat	Arti Hospital area	0.1 Cusec	In Progress	31.05.2020	
71.	Panipat	Devi Madir	0.1 Cusec	In Progress	31.05.2020	
72.	Panipat	Desraj Colony	0.15 Cusec	In Progress	31.05.2020	
73.	Panipat	Desraj Colony, JaganNath Mandir	0.13 Cusec	In Progress	31.05.2020	
74.	Panipat	Rajiv Colony	0.14 Cusec	In Progress	31.05.2020	
75.	Panipat	Rajiv Colony	0.15 Cusec	In Progress	31.05.2020	
76.	Panipat	Rajiv Colony	0.1 Cusec	In Progress	31.05.2020	
77.	Panipat	Nurwala	0.1 Cusec	In Progress	31.05.2020	
78.	Panipat	Kutani Road	0.2 Cusec	In Progress	31.05.2020	
79.	Panipat	Kutani Road	0.11 Cusec	In Progress	31.05.2020	
80.	Panipat	Saini Colony	0.12 Cusec	In Progress	31.05.2020	
81.	Panipat	Choturam Chowk	0.15 Cusec	In Progress	31.05.2020	
82.	Panipat	Choturam Chowk	0.1 Cusec	In Progress	31.05.2020	
83.	Panipat	Choturam Chowk	0.1 Cusec	In	31.05.2020	

Sr. No.	Name of MC	Name of Locations/points	Quantum of Sewage	Status	Likely date of completion	Remarks
				Progress		
84.	Panipat	11 Ward	0.14 Cusec	In Progress	31.05.2020	
85.	Panipat	Sanoli Road	0.1 Cusec	In Progress	31.05.2020	
86.	Panipat	Shodapur	0.1 Cusec	Yet to be started	31.12.2020	The tapping of this point will be done in a phased manner along with the sewer line being laid in various colonies of Panipat.
87.	Panipat	Shodapur	1 Cusec	Yet to be started	31.12.2020	The tapping of this point will be done in a phased manner along with the sewer line being laid in various colonies of Panipat.
88.	Panipat	Shodapur	0.25 Cusec	Yet to be started	31.12.2020	The tapping of this point will be done in a phased manner along with the sewer line being laid in various colonies of Panipat.
89.	Panipat	Shodapur	0.1 Cusec	Yet to be started	31.12.2020	The tapping of this point will be done in a phased manner along with the sewer line being laid in various colonies of Panipat.
90.	Panipat	Shodapur	0.1 Cusec	Yet to be started	31.12.2020	The tapping of this point will be done in a phased manner along with the sewer line being laid in various colonies of Panipat.
91.	Panipat	Shodapur	0.1 Cusec	Yet to be started	31.12.2020	The tapping of this point will be done in a phased manner along with the sewer line being laid in various colonies of Panipat.
92.	Panipat	Dutta Colony	0.25 Cusec	Yet to be started	31.12.2020	The tapping of this point will be done in a phased manner along with the sewer line being laid in various colonies of Panipat.
93.	Panipat	Dutta Colony	0.25 Cusec	Yet to be started	31.12.2020	The tapping of this point will be done in a phased manner along with the sewer line being laid in various colonies of Panipat.
94.	Panipat	Shondhapur	1 Cusec	Yet to be started	31.12.2020	The tapping of this point will be done in a phased manner along with the sewer line being laid in various colonies of Panipat.
95.	Panipat	Shondhapur	0.1 Cusec	Yet to be	31.12.2020	The tapping of this

Sr. No.	Name of MC	Name of Locations/points	Quantum of Sewage	Status	Likely date of completion	Remarks
				started		point will be done in a phased manner along with the sewer line being laid in various colonies of Panipat.
96.	Panipat	Shondhapur	0.1 Cusec	Yet to be started	31.12.2020	The tapping of this point will be done in a phased manner along with the sewer line being laid in various colonies of Panipat.
97.	Panipat	Shondhapur	0.1 Cusec	Yet to be started	31.12.2020	The tapping of this point will be done in a phased manner along with the sewer line being laid in various colonies of Panipat.
98.	Panipat	Shondhapur	0.1 Cusec	Yet to be started	31.12.2020	The tapping of this point will be done in a phased manner along with the sewer line being laid in various colonies of Panipat.
99.	Panipat	Shondhapur	0.1 Cusec	Yet to be started	31.12.2020	The tapping of this point will be done in a phased manner along with the sewer line being laid in various colonies of Panipat.
100.	Panipat	Shondhapur	1 Cusec	Yet to be started	31.12.2020	The tapping of this point will be done in a phased manner along with the sewer line being laid in various colonies of Panipat.
101.	Panipat	Shondhapur	0.25 Cusec	Yet to be started	31.12.2020	The tapping of this point will be done in a phased manner along with the sewer line being laid in various colonies of Panipat.
102.	Bahadurgarh	Nala along Kabir Basti	800 KLD	Falls in approved area.		
103.	Bahadurgarh	Nala from R/Road both Side	175 KLD	Tapped		
104.	Bahadurgarh	Nala from Nahra Nahari Road	350 KLD	Falls in approved area.		
105.	Bahadurgarh	New Neta Ji Nagar Gali No 1	15 KLD	Tapped		
106.	Bahadurgarh	New Neta Ji Nagar ward no 9 Drain	20 KLD	Tapped		
107.	Bahadurgarh	Baljeet Nagar Ward No 8	8 KLD	Tapped		
108.	Bahadurgarh	Nala from Parnala Road	250 KLD	Falls in approved area.		
109.	Bahadurgarh	Drains from Chhikara Colony	200 KLD	Falls in approved area.		
110.	Bahadurgarh	Drains from Durga	150 KLD	Falls in		

Sr. No.	Name of MC	Name of Locations/points	Quantum of Sewage	Status	Likely date of completion	Remarks
		Colony		approved area.		
111	Bahadurgarh	Drains from Indira Market	300 KLD	Falls in approved area.		
111	Bahadurgarh	Drains from Nai Basti	340 KLD	Falls in approved area.		
111	Bahadurgarh	Drains from Agarwal Colony	275 KLD	Falls in approved area.		
114	Bahadurgarh	Drains from Dharam vihar Colony	130 KLD	Falls in approved area.		
111	Bahadurgarh	Drains from Chhotu Ram Nagar	450 KLD	Tapped		
116	Bahadurgarh	Drains from Linepar Colony	350 KLD	Falls in approved area.		
111	Bahadurgarh	Bothside of Nahra-Nahri Road	600 KLD	Falls in approved area.		
118	Bahadurgarh	Nala/Drains from MIE area	650 KLD	Falls in approved area.		
119	Gharaunda	Drain near Rana bagh colony (R/D 2/R)	0.02 MLD	Tapped		
120	Gharaunda	Drain near Kathuria Hotel (R/D 100/R)	0.28 MLD	Tapped		
121	Gharaunda	Drain near parth public school (R/D 300/R)	0.09 MLD	Tapped		
121	Gharaunda	Drain near Anhoka colony (R/D 635/R)	0.29 MLD	Tapped		
121	Ganaur	Drain at Khubru Road		Yet to be started	31.03.2020	Estimate has been submitted for administrative approval to Deputy Commissioner, Sonapat.
124	Ganaur	Drain at Panchi Road		Yet to be started	31.03.2020	Estimate has been submitted for administrative approval to Deputy Commissioner, Sonapat.
125	Radaur	Drain from Khera Mohalla to STP		In progress	31.03.2020	
126	Sampla	Near Gijhi Road T-Point on old rohtak delhi road	0.3 MLD	Tapped		
127	Sampla	Near old dattor in front of Stadium	0.4 MLD	Tapped		
128	Sampla	Near bus stand on firni	0.3 MLD	Tapped		
129	Sampla	Near flyover on Kharkhoda Road	0.3 MLD	Tapped		
130	Palwal	Agwanpur Nagla		Yet to be started	30.09.2020	
131	Palwal	Near Doaba Factory		Yet to be started	30.09.2020	
132	Palwal	Near Nala		Yet to be started	30.09.2020	
133	Palwal	Amar Colony		Yet to be started	30.09.2020	

Sr. No.	Name of MC	Name of Locations/points	Quantum of Sewage	Status	Likely date of completion	Remarks
134	Palwal	Near Vandey matram School		Yet to be started	30.09.2020	There is no existing sewer line or STP nearby where these points can be tapped. Work of laying of sewerage line in approved area in progress. The points which are to be tapped can only be addressed whenever the laying of sewerage line in approved area will be completed.
135	Palwal	Ramgarh Village		Yet to be started	30.09.2020	
136	Palwal	Parkash Colony		Yet to be started	30.09.2020	
137	Palwal	Hari Nagar Colony Near Distributory		Yet to be started	30.09.2020	
138	Palwal	Hari Nagar Behind Golaya School		Yet to be started	30.09.2020	
139	Palwal	Hari Nagar Colony Near Lohagarh		Yet to be started	30.09.2020	
140	Palwal	Lohagarh Near Shamshan Ghat		Yet to be started	30.09.2020	
141	Palwal	Lohagarh Near Govt. School		Yet to be started	30.09.2020	
142	Palwal	Dholagarh Rehrana Road		Yet to be started	30.09.2020	
143	Palwal	Dholagarh Behind Baghel Choupal		Yet to be started	30.09.2020	
144	Palwal	In front of Dholagarh Conv. School		Yet to be started	30.09.2020	
145	Palwal	In front of Palladium Hotal		Yet to be started	30.09.2020	
146	Palwal	Bhati Colony		Yet to be started	30.09.2020	
147	Palwal	Near Bharat Colony		Yet to be started	30.09.2020	
148	Palwal	Panchwati Colony opposite Shamshan Ghat		Yet to be started	30.09.2020	
149	Palwal	Near Bhatia Colony		Yet to be started	30.09.2020	
150	Palwal	In front 15 MLD		Yet to be started	30.09.2020	
151	Palwal	Jodhpur road		Yet to be started	30.09.2020	
152	Palwal	On Nuh Road Near Chruch		Yet to be started	30.09.2020	
153	Palwal	Opposite Chruch		Yet to be started	30.09.2020	
154	Palwal	Parsuram Colony		Yet to be started	30.09.2020	
155	Palwal	Near Tijo Wala Mandir		Yet to be started	30.09.2020	
156	Palwal	Dharam Public School		Yet to be started	30.09.2020	
157	Palwal	Polorty Ferm		Yet to be started	30.09.2020	
158	Palwal	Parkash Colony		Yet to be started	30.09.2020	

Annexure-4

From
Commissioner,
Municipal Corporation,
Gurugram.

To
Director General,
Urban Local Bodies Department,
Haryana, Panchkula.

Memo No. MCG/ADMC/2019/19139

Dated: 20.04.2019

Subject: Concept Note on Septage Management.

Kindly peruse the subject cited above.

1. In this regard, it is submitted that a meeting was conducted under the chairmanship of Worthy Chief Secretary, Government of Haryana at Karnal on 04.04.2019 regarding compliance of Hon'ble NGT order in OA no. 606/2018, dated 06.03.2019. The Problems regarding proper disposal of Septage also came up for discussion in the said meeting and it was directed that a concept Note on Septage Management be prepared on the basis of steps taken by MCG by adopting proper and scientific methods for addressing this problem.
2. The Concept Note on Septage Management is enclosed for ready reference. As per this Concept Note the Septage waste generated in the city would be managed by the waste generators themselves from their own funds and MCG alongwith empanelled agencies would facilitate them in adopting the methodology for collection, transportation and dumping of this waste at designated Sewerage Treatment Plant sites only. As such MCG will not be incurring any expenditure for management of this Septage.
3. Hence, it is proposed that as per this Concept Note, the Government, if deems fit, may issue directions to the Urban Local Bodies of the State for adopting the same.

Commissioner,

Addl. Municipal

for Commissioner,
Municipal Corporation,
Gurugram

Endst. No. MCG/ADMC/2019/19140

Dated:

A copy of above is forwarded to Principal Secretary to Govt. Haryana, Urban Local Bodies Department, Chandigarh for information & necessary action please.

Commissioner.

Addl. Municipal

For Commissioner,

CONCEPT NOTE ON SEPTAGE MANAGEMENT

- Most of the Gurugram City has been covered with sewerage network which ultimately discharge the sewerage into Sewerage Treatment Plants.
- However, in some of the colonies and mostly unapproved areas, residents have septic tanks. The sewerage from septic tank is being disposed off by the residents through private septic tankers who discharge the sewerage in the nearby open area or storm water drains. This creates nuisance for the citizens as also can lead to outbreak of Epidemic.
- The above act is in gross violation of the Environment Prevention and Control Act, 1974 and Environment Prevention Act, 1986.
- MCG has passed an order in this regard vide endst No. MCG/Estt/2018/O.A-I/17893 dated 23/04/2018 directing tanker owners who want to do this job get themselves registered with MCG. The principal originator of the sewage waste has to provide sewage waste to the registered tankers only, otherwise they will be challaned as per NGT order with a fine of Rs. 5000/- at first detection, with 20% hike on subsequent detections. The registered tanker will discharge the sewage waste at the designated Sewerage Treatment Plant.
- It was also ordered that no tanker will be allowed to operate without registration. Tanker will be confiscated if found violating these instructions and tanker owner/operator shall be fined Rs. 5000/- at first detection, with 20% hike on subsequent detections. The number of challans issued between 23/04/2018 to 31/03/2019 is 82 and the amount collected is Rs.4,10,000.
- Thereafter, as it was difficult to monitor the compliance by registered tankers at individual level, Municipal Corporation Gurugram decided to empanel/finalize annual rate contract for disposal of sewage at identified locations via suction tankers in all areas within Municipal Corporation, Gurugram.
- The residents can call at the toll-free number 1800-180-1817 and the citizen Facilitation Centre will transfer the call to the empanelled agency. Empanelled agency will contact the complainant and collect the sewage via suction tanker from the premises to dispose off at the nearest designated location and would collect the requisite fees (rates fixed by MCG through open tender) from the beneficiary. QR code will generated once complainant confirms through SMS that sewage has been collected. This QR code will also be scanned at the designated point of disposal and the complaint will be closed.

- MCG has facilitated the whole process by providing the beneficiaries a mechanism to get their sewage lifted at the tendered rates and by regulating the disposal of sewage at designated locations by empanelled vendors.
- It is pertinent to mention here that no expenditure is required to be incurred by MCG in this regard.
- For vigil and surveillance of unauthorized sewage tankers, another order was passed MCG vide Endst No. MCG/ADMC/2019/18385 dated 09.04.2019 to assign Nodal Officer & assistant Nodal Officers for all 4 Zones. The officers so appointed will check and ensure that no tanker will be allowed to operate apart from the empanelled agencies in their respective zones and also to ensure that the sewage collected will be disposed off only at designated disposal points. A public notice in this regard was issued by MCG.
- The Assistant Nodal Officers were also directed to challan at least 1 tanker each day for illegal disposing off sewage waste. The number of challans so issued from 01.04.2019 to till date is 14 amounting to Rs. 70,000/-. The amount so recovered will be kept in a separate account and be utilized for restoration of environmental damage. Now, it is decided to lodge criminal complaints against the violators in future along with challenging.
- After observing the model under implementation by MCG, a State-wide policy is being framed by ULB and PHED.

ORDER

It has been brought to my notice that in most of the town sewerage lines have been provided and these carry the discharge to Sewage Treatment Plants (STPs) and it is further discharged into storm water drains treatment. This helps in keeping the water resources safe.

2. However, In some colonies and mostly in un-authorized colonies people have septic tanks and these are cleared and disposed of through tankers. These tankers discharge the sewage etc. on the open spaces or in the storm water drains. This not only contaminates the water resources but also may cause out-break of epidemic disease.

Therefore, to rule out the possibility of such eventuality I, Yashpal, HCS, Commissioner, Municipal Corporation, Gurugram under section 292 of Haryana Municipal Corporation Act, 1994 and other relevant laws to follow order to follow these instructions:-

- i. All tanker owners who want to do this job are directed to get themselves registered with MCG. They shall display the registration number on the tanker painted with MCG logo in purple color.
- ii. Designated officer shall issue the certificate as per the enclosed Performa after obtaining the papers of tractor registration etc. A model application file is attached herewith.
- iii. The Principal originator of the sewage waste shall provide sewage to registered tanker only otherwise he shall be challaned also as per NGT

- order with a fine of Rs. 5000/- (Rs. Five Thousands Only) at the first detection with 20% hike on subsequent detections.
- iv. A list of STPs is attached with a transportation plan from various wards to these STPs. The sewage from a particular ward shall be taken to assigned STP as per list attached.
 - v. Transportation rates from each ward to STP shall be fixed in consultation with the tanker owners with 5% charges towards MCG to make this model sustainable and self sufficient. This money along with the challan money shall be kept in a separate account and be utilized for payment towards manpower and other requirement for this system. If additional fund is required for this, that shall be provided by the MCG keeping in view the importance and sensitivity of the issue towards general public health.
 - vi. 5% charge shall be paid to MCG per trip by the tanker owner and record shall be maintained at STP with the help of designated staff deputed by MCG. Payment shall be made on monthly basis on the basis of total trips. Assistant engineer cooking after STP shall monitor and reconcile the amount on monthly basis.
 - vii. All these works shall be completed upto 31.05.2018 and no tanker shall be allowed to operate without registration thereafter. Tanker shall be confiscated found violating above instructions and owner/operator shall be fined with Rs.5000/-(Rs. Five Thousands Only) at the first detection with 20% hike on subsequent detections. This vehicle shall be released only after getting it registered with MCG.
 - viii. All STP incharge/service providers shall ensure provisions to take sewage through these tankers without making them to wait for longtime.
 - ix. This arrangement shall be reviewed after 6 months and if, need be specific agencies may be hired for each zone to do this job.
 - x. This order shall be forced by sanitation wing under the direct supervision of concerned Joint Commissioners. The Consultant Sanitation shall be the Nodal Officer from Commissioner, Municipal Corporation, Gurugram. The concerned 551/SI shall check each and every tanker in their respective areas and hand over the copy of this order and shall note down the registration no. of tanker, name of owner and driver, their mobile no. and address and shall submit to Consultant Sanitation.
 - xi. Additional Municipal Commissioner shall ensure wide publicity of the aforesaid orders by getting the same published in National newspapers. The orders shall also be uploaded on MCG website.
3. Any violation of this order by virtue of Section 292 (2) of Haryana Municipal Corporation Act, 1994 shall also be deemed to be an offence punishable under Section 188 of the Indian Penal Code 1860 which prescribes imprisonment for a term which may extend upto six months or with fine which may be Rs.5000/-(Rs. Five Thousands Only) at the first detection with 20% hike on subsequent detections or with both.
 4. Trade effluent shall not be allowed at any cost. Violation shall attract penal action and prosecution.
 5. They shall be prosecuted under Water (Prevention and Control of Pollution) Act, 1974.

6. They shall further be prosecuted under the Environment (Protection), Act, 1986.

7. This order shall come into force with immediate effect.

Dated: 23.04.2018

Corporation,

(Yashpal)
Commissioner,
Municipal
Gurugram.

Endst. No. MCG/Estt./2018/0.A:-1/17893

Dated 23.04.2018

A copy is forwarded to the following for information and necessary action Please:-

1. Chief Executive officer, GMDA, Gurugram with the request to direct concerned Incharge of the STPs to provide necessary arrangements at STPs for disposal of sewage through tankers and for record keeping of tankers engaged in such disposal.
2. Commissioner Gurugram Division, Gurugram.
3. Commissioner of Police, Gurugram.
4. Administrative HUDA, Gurugram.
5. All Dy. Commissioners of Police, Gurugram.
6. Conservator of Forest, Gurugram.
7. Deputy Conservator of Forest, Gurugram.
8. Sub Divisional Magistrate, North, South, Pataudi, Gurugram.
9. Estate Officer I & II, HUDA, Gurugram.
10. Regional Officer, Pollution Control Board, Gurugram /Manesar.
11. General Manager, 'HSI IDC, Gurugram.
12. Civil Surgeon Gurugram.
13. District Public Relation Officer, Gurugram for wide publicity.
14. All Station House Officers, Gurugram Police, Gurugram.
15. Representative's of all commercial establishments, licensed colonies, Group Housing Societies, Gurugram (MCG limit).

Addl. Municipal Commissioner,
For Commissioner,
Municipal Corporation,
Gurugram

Endst. No. MCG/Estt./2018/0.A.-1/17894

Dated 23.04.2018

A copy is forwarded to the following for information and necessary action Please:-

1. Mayor/Sr. Dy. Mayor/Dy. Mayor, Municipal Corporation, Gurugram.
2. Joint Commissioner-I, II, III & IV, Municipal Corporation, Gurugram.
3. Chief Engineer, Municipal Corporation, Gurugram.
4. Chief Town Planner, Municipal Corporation, Gurugram.
5. Senior Town Planner, Municipal Corporation, Gurugram.
6. Chief Accounts Officer, Municipal Corporation, Gurugram.
7. Deputy Director (Audit), Municipal Corporation, Gurugram.
8. District Revenue Officer, Municipal Corporation, Gurugram.
9. Executive Engineer (WSS), Zone-I to IV/A.E.(WSS), Zone-I to IV,'MCG.
10. All Executive Engineers, Municipal Corporation, Gurugram.
11. Executive Engineer (S)/A.E. (S), Zone-I to IV/SSI, Zone-I to IV/SI, Zone-I to IV MCG.
12. Consultant (Sanitation), MCG.
13. Legal Branch, Municipal Corporation, Gurugram.

14. P.A. to Commissioner/ Addl. Commissioner, MCG.
15. Public Relation Officer, MCG.
16. Incharge both CFC of MCG.
17. ITCcell, MCG.

Addl. Municipal Commissioner
For Commissioner,
Municipal Corporation,
Gurugram

Endst.No.MCG/Estt./2018/0.A.1/17895

Dated 23.04.2018

A copy is forwarded to the following for information and necessary action Please:-

1. Principal Secretary to Government Haryana, Urban Local Bodies Department,
2. Director General, Urban Local Bodies Department, Haryana, Panchkula.

commissioner,

Addl. Municipal
For Commissioner,
Municipal Corporation,
Gurugram

**APPLICATION FORM FOR REGISTRATION AS TANKER SUPPLIER FOR
DISPOSAL OF SEWAGE TO STP**

- | | | | |
|----|---|---|----------|
| 1. | Name (individual/firm) | : | |
| 2. | Address | : | |
| 3. | Aadhar Card No. | : | |
| 4. | Vehicle Registration No. | : | |
| 5. | Capacity of Tanker | : | |
| 6. | Ward No. where tanker would be operated | : | |
| 7. | Name of Driver | : | |
| 8. | Mobile No. of Driver | : | |
| 9. | Check list of documents to be attached | : | |
| a. | Copy of AADHAR Card | : | Attached |
| b. | Copy of valid vehicle Registration | : | Attached |
| c. | Copy of valid insurance | : | Attached |
| d. | Address proof | : | Attached |
| e. | Valid Driving license of Driver | : | Attached |
| f. | List of principal originator of sewage | : | Attached |

UNDERTAKING

1. Certified that I am the legal owner of the vehicle along with tanker for which registration is applied.
2. Certified that the undersigned would have valid registration of the vehicle as well as Valid driving license of the driver.
3. Certified that the information given in the performa above is correct. If at any stage, information provided by undersigned is found wrong, I agree to

- cancellation of my registration and impounding of my vehicle and would be liable for punishment as per rules of the department in force at the time.
4. Certified that the undersigned would be responsible for any unforeseen accident and subsequent claims/damages civil as well as criminal on account of disposal of sewage by the vehicle.
 5. I agree to abide by the rules and regulations of the department in force from time to time in this regard.

Signature

Date

Name of the applicant

Mobile no.

E-mail

Annexure-I

Ward No.	Location of STP where sewage be Disposed off
1 to 20	Dhanwapur (IPS & MPS).
21 to 24	Sector-37 sewage disposal unit.
25 to 35	Behrampur.

CERTIFICATE OF REGISTRATION AS TANKER SUPPLIER FOR DISPOSAL OF SEWAGE TO STP

It is hereby certified that you are registered with Registration No. MCG/ST/2018/_____ to dispose off sewerage from principal originator of sewage to the nearest Sewerage Treatment plant (ANNEXURE-I). The disposal shall be done through tanker attached to tractor bearing registration No.HR_____only.

Terms and condition:

1. Compliance of orders issued vide Endst. No. MCG/Estt./2018/0.A.-I/17893-17&95 dated 23.04.2018 and subsequent orders, if any, in this regard.
2. It shall be kept in mind that sewage be disposed off to the nearest STP and complains to all the rule and regulations with respect to different authorities be complied, otherwise,
 - a. Registration with MCG would be cancelled and;
 - b. Vehicle along with tanker would be confiscated. and;
 - c. Offence would be punishable under Section 188 of the Indian Penal Code 1860 which prescribes imprisonment for a term which may extend upto six months or with fine which may be Rs.5000/-(Rs.Five thousand only) or with both at the first detection with 20% hike on subsequent detections.
3. 5% of the amount received per trip be deposited from your end to the CFC at the last date of month. This payment shall be made on monthly basis on the basis of total trips.
4. This registration does not validate any other Act on your part except safe disposal of sewage at STP.
5. This registration shall be valid for a period of one year till the end of financial year i.e. 31st March and it shall be ensured that renewal, if sought, shall be applied by 1st March of the respective financial year.

Assistant Engineer,
Municipal Corporation,
Gurugram
Dated

Endst. No. MCG/Estt./2018/0.A.-I/

A copy is forwarded to the following for Information and necessary action Please:-

1. Joint Commissioner-I, II, III & IV, Municipal Corporation, Gurugram.
2. Executive Engineer WSS Zone I & II, Municipal Corporation, Gurugram.
3. Chief Accounts Officer, Municipal Corporation, Gurugram.
4. SSI- I & II, III & IV, Municipal Corporation, Gurugram.
5. Consultant Sanitation, Municipal Corporation, Gurugram.
6. Incharge both CFC of MCG.
7. IT Consultant, MCG.

Assistant Engineer,
Municipal Corporation,
Gurugram

PUBLIC NOTICE

Municipal Corporation Gurugram intends to regulate illegal disposal of sewage within Municipal Corporation limit by registering the tankers suppliers for safe disposal of sewage to nearest Sewerage Treatment Plant to curb the - menace of illegal

disposal of which is in violation of the orders of the Hon'ble 'NGT and provisions of Haryana Municipal Corporation Act.. 994. Procedure of registration and Enforcement of the same has been defined In the orders issued by the Commissioner, MC_G vide order Endst. No. MCG/Estt./2018/0.A.-1/17893-17895 dated 23.04.2018 . Interested suppliers of tankers shall get themselves registered with MCG before 31.05.2018 else requisite action as defined in the aforesaid orders shall be taken against the tankers owners in which fine up to Rs. 5000/- per tanker at the first detection with 20% hike on subsequent detections or 6 month imprisonment or both shall be imposed upon the defaulter tanker owner.

The orders can be referred online at www.mcg.gov.in. The copy of the orders can also be obtained from the office of Executive Engineer WSS/Assistant Engineer, MCG. Any clarification in this regard may be obtained telephonically from Assistant Engineer WSS at Mobile No. 9821395230 .

Addl. Municipal commissioner,
For Commissioner,
Municipal Corporation,
Gurugram

ORDER

In some colonies and mostly in un-authorised colonies, people have septic tanks and these are cleared and disposed off through tankers. These tankers discharge the sewage etc. on the open spaces or in the storm water drains. This not only contaminates the water resources but also may cause out-break of epidemic disease.

2. Therefore, to rule out the possibility of such eventuality I , Yashpal, HCS, Commissioner, Municipal Corporation Gurugram, hereby, direct the following Assistant Engineers to look after the work of C&D waste management in their respective zones as Nodal Officers and Junior Engineers as Assistant Nodal Officers upto 30.4.2019 in addition to their present duties with immediate effect.

	Name of Assistant Engineer as Nodal officer	Name of junior Engineer Assistant Nodal Officer
	Shri Dalip Yadav, AE	Sh. Hitesh Dahiya. JE Sh. Manoi Ahlawat, JE
	Shri Amit Kumar, AE	Sh. Rakesh Joon. JE Sh. Raj Kishan Mongia, JE
	Shri Kuldeep Kumar, AE	Sh. Sanyog Sharma. JE

		Sh. Harikishan. JE (outsourced)
	Shri Pardeep Kumar, AE	Sh. Naim Hussain, JE Sh. Prem Singh, JE
Sh. Lakhmi Singh Tawatla, JE will coordinate with all the Nodal officers & Assisting Nodal officer and Report the progress to EE-VI, MCG on weekly basis. He shall also ensure that all vehicles used by empanelled agencies are GPS enabled and sewage is disposed off at the designated locations.		

3. Two agencies have been empanelled for disposal of sewage through suction tankers and rates for disposal of sewage from each ward to STP have been fixed and notified as annexure-II.
4. Empanelled agencies will identified the sides under MCG where C & D waste is being disposed off illegally and informed the concern Nodal Officer to take necessary action against the defaulter. The concerned assistant Nodal Officer shall check each and every tanker in their respective areas and handover the copy of this order. The registration No. of vehicle, Name of owner and driver, their Mobile No. and address shall be noted down alongwith and details of Principal originator.
5. Unauthorized tanker shall be confiscated found violating above instructions and violations of these order by virtue of sanction 292 (2) of Haryana Municipal Corporation Act, 1994 shall be deemed to be an offence punishable under sanction

188, 269, 270, 277, 278, 290, 336 of the Indian Penal Code 1860 as well as under

section 15(1) & (2) of Environment (Protection) Act, 1986 and Water

(Prevention and Control of Pollution) Act, 1974.

6. Unauthorised disposal of sewage shall invite imprisonment for a term which may extend upto six months or with fine which may be Rs. 5000/- (Rs. Five Thousands Only) at the first detection with 20% hike on subsequent detections or with both.
7. The principal originator of the sewage waste shall provide sewage to , empanelled agencies only, else he shall be challaned also as per N GT order with a fine of Rs. 5000 /- (Rs. Five Thousands Only) at the first detection with 20% hike on subsequent detections.
8. Each Assistant Nodal officer shall challan at least 1 tanker each day for illegal Disposing of sewage/ untreated effluent and the corresponding principal sewage generator who had utilized the services of illegal tanker till 15th Apr, 2019. This will provide an initial impulse to the purpose. Post 15th Apr, 2019 , FIR be registered against the defaulter under Section 188, 269, 270, 277, 278, 290, 336 of the Indian Penal Code 1860 as well as under section 15(1) & (2) of Environment (Protection) Act, 1986 and Water (Prevention and Control of Pollution) Act, 1974
9. A list of STPs is attached with a transportation plan from various wards to these STPs. The sewage from a particular ward shall be taken to assigned STP as per Annexure-11.
10. The challaned/penalty amount shall be kept in a separate account "Environmental Compensation Fund" and be utilized for restoration and restitution of environmental damage. If additional fund is

required for this, that shall be provided by the Municipal Corporation Gurugram keeping in view the importance and sensitivity of the issue towards general public health .

11. All STP. in charge/service providers shall ensure provisions to take sewage through these tankers without making them to wait for long time.
12. This order shall be enforced by Assistant Nodal Officers under the direct supervision of concerned Nodal Officer and it shall be ensured by each nodal officer that no tanker shall be allowed to operate apart from the empanelled agencies and the empanelled agencies dispose of the sewage at the designated disposal points and in case of default by empanelled agency, the matter be reported to Executive Engineer-V I so that requisite action be taken against the empanelled agency.
13. Additional Municipal Commissioner shall ensure wide publicity of the aforesaid orders by getting the same published in National newspapers. The orders shall also be uploaded on MCG website.
14. A report regarding channelling in this regard be consolidated by Nodal Officers and be submitted to Executive Engineer-VI on fortnightly basis. Executive Engineer-VI, MCG shall ensure to submit the same and all types of proposals as well as regular progress reports (at fortnightly intervals) through Joint Commissioner in their respective zone and Additional Municipal Commissioner to the undersigned.
15. This order shall come into force with immediate effect.

Dated: 9.4.2019

Corporation,

(YASH PAL)
Commissioner,
Municipal

Gurugram.

Endst. No. MCG/ADMC/ 2019/18385

Dated:-

A copy of above is forwarded to the following for information and necessary action please:-

- 1) Chief Engineer, Municipal Corporation, Gurugram.
- 2) Chief Town Planner/Senior Town Planner, MCG.
- 3) Joint Commissioner-I, II, III & IV, Municipal Corporation, Gurugram.
- 4) All Executive Engineers, Municipal Corporation, Gurugram.
- 5) Naib Tehsildars, Municipal Corporation, Gurugram.
- 6) Senior Sanitary Inspectors/Sanitary Inspectors, MCG.
- 7) IT Manager, MCG with directions to ensure provision of online payment gateway for accepting payments from the users for the services rendered by Empanelled agencies.
- 8) All concerned officers.
- 9) PA to Commissioner/Addl. Commissioner/Addl. Municipal Commissioner, MCG.

Addl. Municipal commissioner,
For Commissioner,
Municipal Corporation,
Gurugram

Annexure-5

Progress regarding desilting of drains (Irrigation Department)			
YWS North			
YWS Circle Jind			
Sr. No.	Name of Drain	Physical Progress	Remarks
1	Dhatrath Drain from RD 0 to 14825	100%	completed
2	Meharara Drain from RD 0 to 11000	100%	completed
3	Chabri Sub drain from RD 0 to 9400	100%	completed
4	Chabri Link drain from RD 0 to 19000	100%	completed
5	Muana Link drain from RD 0 to 15100	100%	completed
6	Assandh Drain from RD 0 to 24000	100%	completed
7	Retoli Drain from RD 0 to 15000	100%	completed
8	Rajana Sub drain from RD 0 to 2500	100%	completed
9	Rajana Link drain from RD 0 to 7500	100%	completed
10	Kalwa-Kinana Drain from RD 0 to 102200	75%	In Progress
11	Chuttang Nalah Drain from RD 14825 to 27875	100%	completed
12	Gatauli Karela Dr. RD 0 to 39700	70%	In Progress
13	Lijwana Poli Dr. from RD 0 to 24800	100%	completed
14	Nizampur Bharon Khera Ramkali Dr. from RD 0 to 47100	40%	In Progress
15	Nand Garh Sirsa Kheri Dr. RD 0 to 9800	100%	complete
16	Gatauli Link Dr. RD 0 to 6600	100%	complete
17	Padana Bass link Drain 0 to 49900	50%	In Progress
18	Ext. Gatauli Karela Dr. RD 0 to 31300	70%	In Progress
19	Padana Kalwa kinana Link Dr. RD 0 to 14700	100%	complete
20	Bhuslana Drain from RD 0 to 25000	25%	In Progress
21	Pabana Drain from RD 41100 to 76500	50%	In Progress
22	Tito Kheri Drain from RD 0 to 12000	100%	complete
23	Safidon Drain from RD 0 to 43500	90%	In Progress
24	Safidon Ditch drain from RD 0 to 38500	90%	In Progress
25	Sink Bahadurpur Drain from RD 60000 to 82000	100%	Completed
26	Bahadurpur link drain from RD 0 to 2500	40%	In Progress
27	Sarfabad Link Drain from RD 0 to 25800	100%	complete
28	Nai Nallah Drain from RD 100000 to 129000	40%	In Progress
29	Bhambhewa Drain from RD 58220 to 132890	100%	completed
30	Ram Nagar Link Drain from RD 0 to 6500	100%	complete
31	Hadwa Gangoli Link Drain from RD 0 to 36600	100%	complete
32	Bhirtana Link Drain from RD 0 to 13500	40%	In Progress

33	Padana Drain from RD 0 to 92000	100%	complete
34	Hadwa Sub Drain from RD 0 to 6321	50%	In Progress
35	Kalawati Link Drain from RD 0 to 1600	60%	In Progress
36	Ludana Link Drain from RD 0 to 13000	80%	In Progress
37	Khark Gagar Link Drain from RD 0 to 15700	100%	complete
38	Butani Link Drain from RD 0 to 13000	60%	In Progress
39	Joshi Drain from RD 0 to 12000	100%	complete
40	Jaipur Link Drain from RD 0 to 1160	100%	Completed
41	Link Drain up to P.H. RD 15200/R Butana Br. from RD 0 to 1500	60%	In Progress
42	Nai Nallah Escape Channel from RD 0 to 3300	75%	In Progress
43	Bhagkhera Link Drain RD 0-6175	100%	complete
44	Link Drain upto P.H. RD 80700/R Bhambhewa Drain from RD 0-3740 for village Siwana Mal	70%	In Progress
YWS Circle Bhiwani			
1	Bhiwani Ghaggar drain RD 0-165600	100%	Work Completed
2	Mithathal Ghuskani link drain RD 0-53100 and Extn. M.G.L. drain from RD 50100-70600	100%	Work Completed
3	Saiman Dhanana Link drain from RD 0-100109	100%	Work Completed
4	Mundhal Talu link drain RD 0-47844.	100%	Work Completed
5	Const. Siwara Talu Link Drain from RD 0-36485 & I-L Talu Link Drain from RD 0-10198	100%	Work Completed
6	New Gujrani drain from RD 0-9714	100%	Work Completed
7	1-L Jatai link drain RD 0-20000	100%	Work Completed
8	Dhanana drain No. II RD 0-15800	100%	Work Completed
9	Bhaini Jattan, Thakran link drain RD 0-20650	100%	Work Completed
10	Tigrana Drain RD 0 to 4900 & Tigrana Link drain RD 0 to 4000 O/F RD 4000-R Tigrana Drain	100%	Work Completed
11	Ditch drain along S.S.Br. L/side 157700 to 175000	100%	Work Completed
12	Ditch drain along S.S.Br. R/side 157700 to 175000	100%	Work Completed
13	Ditch drain along Sunder Dy. R/side RD 0-36998	NR	Not required
14	Ditch drain along Sunder Dy. L/side RD 0-36998.	NR	Not required

15	Ditch drain along Mithathal fdr. R/side RD 56-86000.	NR	Not required
16	Ditch drain along Talu Mr. L/side RD 3500-17800.	100%	Work Completed
17	Siwana link drain RD 0-8774	100%	Work Completed
18	1-R Gujrani drain from RD 0-8000	100%	Work Completed
19	Prem Nagar drain from RD 0-5200	100%	Work Completed
20	Sukhpura Mundhal link RD 0-9600	100%	Work Completed
21	Dinod link drain from RD 0-7400	100%	Work Completed
22	Mithathal Dhanana Link drain from RD 0-7400 & 1-R Mithathal Dhanana Link drain from RD 0-2200	100%	Work Completed
23	Tosham drain from RD 0-15875	100%	Work Completed
24	Lohani drain RD 0-7000 (Temporary)	NR	Not required
25	Ditch drain along Jui feeder RD 0-88000	NR	Not required
26	Laying pipe line for disposal of storm water in village Sandwa		The storm water from village Sandwa will be disposed on demand of villagers
27	Ghukani ditch drain RD 0-4550 along Nigana feeder	NR	Not required
28	Ghuskani drain No. II RD 0-2600	NR	Not required
29	Tigri drain RD 0-1000	NR	Not required
30	Devsar Abadi drain RD 0-1480 & 0-2500	NR	Not required
31	New Lohani drain RD 0-8400	NR	Not required
32	Mithathal drain No. 3	100%	Work Completed
33	Seepage & rain water drain of village Miran	NR	Not required
34	Miran drain from RD 0-4000	100%	Work Completed
35	Chanana drain from RD 0-4200.		
HKB Circle Jagadhri			
1	Pinjora Drain D/S Ambala Jagadhri Road	100%	Completed

2	Dholra Drain	100%	Completed
3	Potli Drain	100%	Completed
4	Khurdban Drain	100%	Completed
5	Thaska Drain	100%	Completed
6	Alahar Link Drain	100%	Completed
7	Radaur Drain	100%	Completed
8	Chautang Nallah D/S Ambala Jagadhri Road	95%	Completed
9	Chautang Nallah U/S Ambala Jagadhri Road	90%	Completed
10	Jaidhar Harewa Drain	100%	Completed
11	Alahar Link Sub	Drain not exist at site	Temporary Drain constructed at the time of flood
12	Sadhaura Drain	Not required	Drain/Nallah Constructed by other Deptt
13	Ditch Drain	100%	Completed
YWS(South)			
YWS Circle Sonapat			
1	Naraina Drain RD. 0-39000	Yet to Start	Obstructions to be cleared.
2	Drain No.6 RD 0 to 149000	Yet to Start	Obstructions to be cleared.
3	Sheikhupura Drain from RD. 0-43250.	In progress	Work started on dated 24/06/2019 and work completed on 30/06/2019.
4	Purkash Drain from RD. 0 to 11689	Yet to Start	work yet to be started.
5	Panchi Jattan/L Drain from RD. 0 to 6750	Yet to Start	work yet to be started.
6	Diversion Drain No. 8 RD. 72500 - 150000	Yet to Start	The internal clearance of the drain required. The project estimate stand submitted

			to head office during the year 2018. Approval of the project is awaited
7	Mahara Drain from R.D. 18500 to 67500	60%	work started on dated 24/06/2019 and 60% completed at site.
8	Kharkhoda Drain from RD. 0 to 33100	100%	Work completed on 30/06/2019
9	East Juan Drain from RD. 0 to 89500	100%	Work completed on 30/06/2019
10	Fatehpur Drain from RD. 0 to 19900	100%	Work completed on 30/06/2019
11	Rohat Drain from RD. 0 to 7650		
12	Garhi Bala Drain No. 2 from RD. 0 to 2500		
13	Thana Kalan Drain from RD. 0 to 37750	100%	Work completed on 30/06/2019
14	Thana Kalan L/Drain from RD. 0 to 10200		
15	Kawali Drain from RD. 0 to 6750		
16	Jharot Drain from RD. 0 to 7950		
17	West Juan Drain from RD 11700 to 16400	In progress	Tender Opened. Work of internal clearance is in progress.
18	Silana Link Drain From RD 0 to 9750	In progress	Tender Opened. Work of internal clearance is in progress.
19	Khanda Drain-I From RD 23000 to 59000	In progress	Tender Opened. Work of internal clearance is in progress.
20	Khanda Drain-II From RD 0 to 23000	In progress	Tender Opened. Work of internal

			clearance is in progress.
21	Bhadana Drain From RD 0 to 25650	In progress	Tender Opened. Work of internal clearance is in progress.
22	Bhatgaon Nakloi Link From RD 0 to 11000	In progress	Tender Opened. Work of internal clearance is in progress.
23	Nakloi Link Drain From RD 0 to 10000	In progress	Tender Opened. Work of internal clearance is in progress.
24	Bhatgaon Dougrah Link Drain From RD 0 to 5750	In progress	Tender Opened. Work of internal clearance is in progress.
25	Bhatgaon Link Drain From RD 0 to 6125	In progress	Tender Opened. Work of internal clearance is in progress.
26	Teori Drain From RD 0 to 39000	In progress	Tender Opened. Work of internal clearance is in progress.
27	Bohla Drain From RD 0 to 21900	In progress	Tender Opened. Work of internal clearance is in progress.
28	Machri link Drain From RD 0 to 5000	In progress	Tender Opened. Work of internal clearance is in progress.

29	Jaji Link Drain From RD 0 to 3700	In progress	Tender Opened. Work of internal clearance is in progress.
30	Kheri Dahiya Link Drain RD 0 to 4900	In progress	Tender Opened. Work of internal clearance is in progress.
31	Sisana Matindu Link From RD 0 to 15650	In progress	Tender Opened. Work of internal clearance is in progress.
32	Gorar Pump House From RD 0 to 2100	In progress	Tender Opened. Work of internal clearance is in progress.
33	Bidhlan Link Drain From RD 0 to 8000	In progress	Tender Opened. Work of internal clearance is in progress.
34	MP Majra Link Drain From RD 0 to 16000	In progress	Tender Opened. Work of internal clearance is in progress.
35	Sardhana Link Drain From RD 0 to 13250	In progress	Tender Opened. Work of internal clearance is in progress.
36	MP Majra P/H Link Drain From RD 0 to 5000	In progress	Tender Opened. Work of internal clearance is in progress.
37	Krewari Drain 0 to 4750	In progress	Tender Opened. Work of internal

			clearance is in progress.
YWS Circle			
Faridabad			
Palwal W.S.			
Division Palwal			
1	Gaunchi Main Drain	100%	I/C work completed
2	Agwan Pur Link Drain	100%	I/C work completed
3	Ashawta,Atohan Link Drain	100%	I/C work completed
4	Attarchatta Link Drain	NR	I/C work not required
5	Aurangabad Link Drain	NR	I/C work not required
6	Badhraon Link Drain	NR	I/C work not required
7	Badha Link Drain	NR	I/C work not required
8	Bamnikhera Link Drain	100%	I/C work completed
9	Banchari L/Drain	NR	I/C work not required
10	Chirawta L/Drain	NR	I/C work not required
11	Dhatir Link Drain	NR	I/C work not required
12	Deeghot Link Drain	100%	I/C work completed
13	Gailpur L/Drain	NR	I/C work not required
14	Gehlab L/Drain	NR	I/C work not required
15	Gudhrana L/Drain	NR	I/C work not required
16	Garota L/Drain	NR	I/C work not required
17	Hathin L/Drain	NR	I/C work not required
18	Inyatpur L/Drain	NR	I/C work not required
19	Janoli L/Drain	100%	I/C work completed
20	Kot Bahin L/Drain	NR	I/C work not required
21	Karna L/Drain	NR	I/C work not required
22	Kondal L/Drain	NR	I/C work not

			required
23	Khatela L/Drain	NR	I/C work not required
24	Khirbi L/Drain	NR	I/C work not required
25	Lohina L/Drain	NR	I/C work not required
26	Mahespur Cunnette	100%	I/C work completed
27	Manpur L/Drain	NR	I/C work not required
28	Mitrol L/Drain No.1	NR	I/C work not required
29	Marroli L/Drain	NR	I/C work not required
30	Mitrol L/Drain No.2	100%	I/C work completed
31	Machhi Pura L/Drain	NR	I/C work not required
32	Mirpur Kurali L/Drain	NR	I/C work not required
33	Old Pingore Drain	NR	I/C work not required
34	Palwal Drain	100%	I/C work completed
35	Pingore Drain	100%	I/C work completed
36	Rati Pur L/Drain	NR	I/C work not required
37	Ranika L/Drain	NR	I/C work not required
38	Seoli L/Drain	NR	I/C work not required
39	Sondh L/Drain	NR	I/C work not required
40	Siha L/Drain	NR	I/C work not required
41	Silothi Drain	100%	I/C work completed
42	Tikri Brahman L/Drain	NR	I/C work not required
43	Tumsra L/Drain	NR	I/C work not required
Mewat Water Services Division Nuh			
1	Chandeni Drain	NR	Not required
2	Kotla Drain	NR	Not required
3	Nuh Drain	90	90% work is completed

4	Ujina Drain	NR	Not required
5	Ladwa Nallah	NR	Not required
6	Alduka-Kurthla L/Drain	NR	Not required
7	Chandeni Cut/L/Drain	90%	90% work is completed
8	F.P. Jhirka L/Drain	NR	Not required
9	Gandury L/Drain	90%	90% work is completed
10	Hinganpur L/Drain	90%	90% work is completed
11	Indri L/Drain	NR	Not required
12	Kherli Kankar L/Drain	NR	Not required
13	Kameda Drain	NR	Not required
14	Khawjli Kalan L/Drain	NR	Not required
15	Kuliyaka L/Drain	NR	Not required
16	Mohammed pur L/Drain	NR	Not required
17	Neem Khera L/Drain	90%	90% work is completed
18	Outfall channel 90000 GC	NR	Not required
19	Out fall channel 105200 GC	NR	Not required
20	Outfall channel 122000 GC	NR	Not required
21	Outfall channel 146200 GC	NR	Not required
22	Outfall channel 165105	90%	90% work is completed
23	Outfall channel 178400	NR	Not required
24	Outfall channel 225500 GC	NR	Not required
25	Raoli Drain	NR	Not required
26	Ranika singola L/Drain	NR	Not required
27	Rithat L/Drain	NR	Not required
28	Rewasan L/Drain	NR	Not required
29	Ribbar L/Drain	90%	90% work is

			completed
30	Sultanpur L/Drain	NR	Not required
31	Satlaka L/Drain	NR	Not required
32	Tolni L/Drain	NR	Not required
33	Ter Link Drain	90%	90% work is completed
34	Pondry L/Drain	90%	90% work is completed
35	Paroli L/Drain	NR	Not required
Faridabad Water Services Division Faridabad			
1	Ali link Drain	-	Not required
2	Buriya Nallah	90%	work in progress
3	Faridabad Drain RD 0 to 13781	90%	work in progress
4	Sehatpur Link drain RD 19000	-	Not required
5	Gaunchi Main Drain RD 229500-171400	95%	work in progress
6	Outfall Drain No. I	100%	Completed
7	Outfall Drain No. 2 Kabulpur link Drain	-	Not required
8	Ladhiyapur link Drain	100%	Completed
9	Sehrala Link Drain	90%	work in progress
10	Prithla Drain	-	Not required
11	Hassanpur Khera Link Drain	90%	work in progress
YWS Circle Delhi			
1	Nahra Link Drain No.1 RD 0 to 8000officer,	50% work completed	Work will be completed upto 15.07.2019
2	Nahra Link Drain No.2 RD 0 to 7000	30% work completed	Work will be completed upto 15.07.2019
3	Halalpur Link Drain RD 0 to 10000	Completed	Work Completed
4	Jhinholi Link Drain RD 0 to 10000	Completed	Work Completed

Annexure-6**List of the Defaulting Units wherein HSPCB Imposed Environment Compensation**

Sr. No.	Name & Address of unit	Region	Date of imposing of EC	EC amount (Rs.)
1.	M/s Classic Steel, Prem Nagar, Jagadhari	Yamuna Nagar	27.06.2019	137500
2.	M/s Haryana Liquor Pvt. Ltd., Karnal	Yamuna Nagar	21.06.2019	1650000
3.	M/s Piccadilly Agro Industries, Limited (Sugar Mill & Distillery Unit), Vill-Bhadson, Indri, Karnal	Yamuna Nagar	27.06.2019	1860000
4.	M/s Unnamed bleach house owned by Rohit Jain, Panipat	Panipat	24.06.2019	212500
5.	M/s Unnamed bleach house owned by Naresh Kumar	Panipat	24.06.2019	175000
6.	M/s Unbleached House owned by Ramesh Kumar	Panipat	24.06.2019	212500

Annexure-7**Detail of cases of defaulting units under process in Head Office**

Sr. No.	Name & Address of unit	Region	Date of receipt of the case in HO	EC amount proposed by RO (Rs.)
1.	Master Hosiery, Nizampur Road, Vill-Parnala, Bahadurgarh.	Bahadurgarh	29.07.2019	675000
2.	N.K. Dyers, Nizampur Road, Vill-Parnala, Bahadurgarh.	Bahadurgarh	29.07.2019	675000
3.	M/s TDI Infrastructure Ltd. (For TDI Kingburry Apartments), G.T. Road, Sonipat.	Sonipat	29.05.2019	8700000

Annexure-8

HARYANA STATE POLLUTION CONTROL BOARD
C-11, SECTOR-6, PANCHKULA
Ph. 0172-2577870-73
E-mail: hspcbho@gmail.com

No. HSPCB/WC-38/ 8548-8557

Dated:- 02-08-2019

To

The Deputy Commissioners,
 Faridabad, Gurugram, Sonapat,
 Karnal, Palwal, Nuh, Jhajjar, Rohtak,
 Bhiwani and Panipat.

Sub: Toxicity in Yamuna caused by Idol Immersion.

Sir,

Kindly refer to the subject noted above and letter dated 12.07.2019 (copy enclosed) received from Yamuna Pollution Monitoring Committee appointed by Hon'ble NGT.

In this connection, I have been directed to enclose herewith the copy of instructions/guidelines for Idol Immersion for your information. You are also requested to kindly coordinate with the District Magistrates and the Divisional Commissioners of Delhi on the issue and ensure that such activities are prevented to control pollution in rivers/canals.

DA/As above

Env. Engineer (HQ)
 For Member Secretary

No. HSPCB/WC 38/ 8558-

Dated

A copy of above is forwarded to the following to Engineer-in-Chief, Irrigation Department, Haryana, Panchkula. It is requested to direct the concerned field officers to coordinate with respective DCs and ensure that Idols are not immersed in rivers /canals.

DA/ As above.

Env. Engineer (HQ)
 For Member Secretary

#-333-

FMS-49452



OFFICE OF THE YAMUNA POLLUTION MONITORING COMMITTEE
APPOINTED BY HON'BLE NGT
ROOM NO. 58, INDIA INTERNATIONAL CENTRE
40, MAX MUELLER MARG, LODHI ESTATE
NEW DELHI - 110003

No. YPMC/2019/256

Date: 12/7/19

Ms. Keshni Anand Arora,
Chief Secretary, -
Government of Haryana,
4th Floor, Haryana Civil Secretariat,
Sector 1, Chandigarh-160019.

O/o ACS (Env.)
F. R. No. 2615
Date 17-07-2019

Important action
12/7/19

Subject: Toxicity in Yamuna caused by Idol Immersion.

The Yamuna Monitoring Committee was appointed by the National Green Tribunal to oversee and report on the progress made in implementing several directions given by the NGT on the abatement of pollution in the River Yamuna in Delhi and specific polluting areas in Haryana from where sewage and effluent are being discharged into the river.

We had had several interactions in person and in writing with your predecessor Sh. D.S. Dhese on these matters and the last review meeting with the Haryana Pollution Board and the Haryana State's Monitoring Committee was held on 10.7.19. While minutes will issue this communication relates to a small but important matter which needs the issue of directions from you to selected District Magistrates/Deputy Commissioners of Haryana.

ACS Env.
Dussel
Commissioner
Des.
to the
bordering
district

As you know, idol immersion in the Yamuna is a big religious tradition. Over 30,000 idols are immersed during Ganesh Puja and another 10,000 during Durga Puja. Whereas Durga Puja idols / murties are perhaps made in eastern India and brought to Delhi in an unfinished State the Ganesh murties we have been told are fabricated in Haryana- more particularly in Gurgaon. This information was gathered by one of the District Magistrates in Delhi.

Kindly issue instructions to the District Magistrates of the districts of Haryana bordering Delhi so that proper coordination can be established between them and District Magistrates and the Divisional Commissioner of Delhi who are in-charge of Idol Immersion in the Capital. NGT has given very specific directions and the Yamuna Monitoring Committee has to

ACS Env.
16-7-2019
Ch. HSPCB

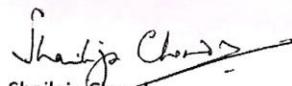
M
(19/7)
CHAIRMAN
19.7.19

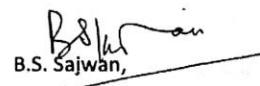
ms(O)P
19/7
gnc. water cell
2/17/19

report progress. Coordination with neighboring district is in the Action Plan of GNCT Delhi, approved by the NGT.

An early confirmation and a copy of the instructions issued may please be sent.

The National Green Tribunal has issued several instructions from 2015 and for the first time efforts are being made to prevent the immersion into the Yamuna and to use pits as has been done successfully in Surat. The Divisional Commissioner will be organizing a meeting with the District Magistrates of the concerned districts to see that the unfinished idols are not sent to Delhi unless they conform to the guidelines of the Central Pollution Control Board and the statutory instructions issued by the Delhi Pollution Control Committee, rather than have altercations with the people at the border. It would be better if the process of sanitization starts immediately once the Divisional Commissioner holds the meeting.


Shailaja Chandra,
Member,
Monitoring Committee for Yamuna


B.S. Sajwan,
Member,
Monitoring Committee for Yamuna

Copy to:

Divisional Commissioner, Govt. of NCT of Delhi.

Address: Room No. 58, India International Centre
40, Max Mueller Marg, New Delhi – 110003
Telephone No: 011- 24609270
Email id: rymonitoringcommittee@gmail.com

Annexure 9**Details of awareness activities organized**

Sr. No.	Name of Event	Name of Place	Date of Event	Organizer Description	Approx. Gathering	Name of News Paper
1	World Wetlands Day (02-February)	M/s Relaxo Footwears Ltd, Unit-VIII, Plot No. 37, Sec-4B, HSIIDC, Bahadurgarh	02.02.2019	The unit is involved in the manufacturing of footwear. Plantation were done in the premises and outside the unit.	70	Hari Bhoomi
2	World Environment Day (05-June)	Asian Paints Ltd, P. No. 1, Sector-30B, IMT, Distt. Rohtak	06.05.2019	HSPCB and Asian Paints Ltd, P. No. 1, Sector-30B, IMT, Distt. Rohtak	90	Dainik Jagran
3	World Environment Day (05-June)	Govt. Sr. Sec. School	06.05.2019	HSPCB, Asian Paints Ltd. and Govt. Sr. Sec. School alongwith villagers	150	Dainik Jagran
4	World Environment Day (05-June)	Relaxo Footwears Ltd, Unit-VIII, Plot No. 37, Sec-4B, HSIIDC, Bahadurgarh	06.05.2019	HSPCB alongwith Relaxo Footwears Ltd, Unit-VIII, Plot No. 37, Sec-4B, HSIIDC, Bahadurgarh	100	Hari Bhoomi
5	World Environment Day (05-June)	Aravali Power Co, (P) Ltd, Vill- Jharli, Distt. Jhajjar.	06.05.2019	HSPCB, Distt. Administration and Aravali Power Co, (P) Ltd, Vill-Jharli, Distt. Jhajjar.	200	Dainik Jagran
6	World Environment Day (05-June)	Ultratech Cement Ltd (Jhajjar Cement Works), Vill-Jharli, Tehsil-Matanhail, Distt. Jhajjar	06.05.2019	HSPCB alongwith Ultratech Cement Ltd (Jhajjar Cement Works), Vill-Jharli, Tehsil-Matanhail, Distt. Jhajjar	70	Dainik Jagran
7	World Water Day (22-March)	GoodYear India Ltd., Main Mathura Road, Faridabad	22.03.2019	HR Team of GoodYear India Ltd., Main Mathura Road, Faridabad	20	Not Published
8	World Environment Day (05-June)	Palwal	23.03.2018	Students and Faculty of MVN University, Palwal	100	Not Published
9	World Ozone Day (16-September)	Escorts Ltd Faridabad	17.09.2018	HR Team of Escorts Ltd Faridabad	30	Not Published

Sr. No.	Name of Event	Name of Place	Date of Event	Organizer Description	Approx. Gathering	Name of News Paper
10	World Earth Day(22-April)	Orient Electric Ltd, Faridabad	22.04.2019	HR Team	30	Not Published
11	World Earth Day(22-April)	Govt. Primary School, sector-6, Dharuhera	22.04.2019	Regional office, Dharuhera has organised World Earth Day on 22.04.2019 at Govt. Primary School, sector-6, Dharuhera	100	Not Published
12	Organizing the District Level Drawing competition on the topic Say no to plastic carry bags	Govt. Boys Senior Secondary School Gurugram	24.04.2019	District education officer	68	Dainik Bhaskar
13	Cycle Rally	Landbase India Limited ITC Grand Bharti Tauru Nuh	03.06.2019	Landbase India Limited ITC Grand Bharti Tauru Nuh	45	Dainik Bhaskar
14	World Environment Day (05-June)	John Hall Civil Lines Gurugram	05.06.2019	District administration and HSPCB	250	Dainik Jagran
15	Tree plantation	Sector 15 Gurugram	04.06.2019	NGO	35	Amar Ujala
16	World Environment Day (05-June)	Sector 14 Gurugram	05.06.2019	Deshwal Waste Management Pvt Ltd HSPCB MCG	125	Dainik Bhaskar
17	World Environment Day (05-June)	Landbase India Limited ITC Grand Bharti Tauru Nuh	05.06.2019	Landbase India Limited ITC Grand Bharti Tauru Nuh	40	Dainik Bhaskar
18	Environment Awareness programe Reducing Recycling Reuse of Hazardous waste Treatment and Disposal Process and HWM Rules	GIA House GIA Marg Opposite Sector 1 IDC, Mehrauli Road Gurugram	30.11.2018	Organized by Haryana Environmental Management Society	45	Dainik Jagran
19	Meeting and workshop	NEW PWD REST HOUSE	28.06.2019	HSPCB	30	Dainik Jagran

Sr. No.	Name of Event	Name of Place	Date of Event	Organizer Description	Approx. Gathering	Name of News Paper
	regarding UN Air Pollution Scoping Mission and National Clean Air Programme NCAP with team of UNDP members of Air Pollution Scoping Mission and all stakeholders	GURUGRAM				
20	World Earth Day(22-April)	Govt. Sr. Sec School, Khairpur, Sirsa. Rajkiya Govt. Model Sanskriti School, Sirsa	22.04.2019	Rally, plantation, drawing competition, quiz competition etc.	500	Amar Ujala
21		Bhambhur	26.06.2019	HSPCB and Govt. School, Bhambhur, Sirsa	100	Other
22		Bhambhur, Sirsa	26.06.2019	HSPCB and Govt. School Bhambhur, Sirsa	100	Other
23	Awareness program regarding stubble burning/left-over	Anaz Mandi, kaithal	11.04.2019	• Awareness program have been conducted regarding to stop wheat stubble burning/left-over on dated 11.04.2019 at Ananz M	20	Not Published
24	Awareness program regarding Wheat stubble burning/left-over	Ananz Mandi, District Jind	04.04.2019	Awareness program have been conducted regarding to stop wheat stubble burning/left-over on dt. 04.04.2019 at Ananz Mandi	20	Not Published
25	Awareness program regarding Wheat stubble burning/left-	Rural area, Tehsil Safidon, District Jind	23.04.2019	Awareness program have been conducted regarding to stop wheat stubble burning/left-over	20	Not Published

Sr. No.	Name of Event	Name of Place	Date of Event	Organizer Description	Approx. Gathering	Name of News Paper
	over			on 23.04.2019 in Rural area, Teh		
26	World Wetlands Day (02-February)	Dharmesh Textiles Ltd., Unit-B, Plot No. 81, Sector-21, I.A., Bhiwani	02.02.2019	World Wetland Day 02 February, 2019 was celebrated by this office at Dharmesh Textiles Ltd., Unit-B, P.No. 81, Bhiwani	20	Not Published
27	Drawing program	Govt. Girls School, Dadri	01.03.2019	District Level Drawing program has been organized for district Chakrhi Dadri at GGS School, Dadri on 01.03.2019	20	Not Published
28	World Environment Day (05-June)	Govt. Girl School, Bhiwani	05.06.2019	District Level program regarding Beat Air Pollution theme is Association with Eco clubs, Edu. Deptt..	500	Bhaskar
29	World Environment Day (05-June)	Adarsh Divyang School, Bhiwani	31.05.2019	A function organized in Adarsh Divyang, School, Bhiwani Beat Air Pollution theme on Environment Day	300	Punjab Kesari
30	World Environment Day (05-June)	ESI Hospital, Bhiwani	03.06.2019	Awareness program organized regarding Beat Air Pollution theme in Association with IMA, Bhiwani	60	Not Published
31	World Environment Day (05-June)	Govt. Middle School, Habatpur, Jind	30.05.2019	awareness program organized in Govt. Middle School, Habatpur, Jind alongwith staff and students. Various competitions	100	Not Published
32	World Environment Day (05-June)	General Hospital Guhla, Kaithal	03.06.2019	Tree plantation program organized alongwith SMO Sh. Sanjeev Goyal, CHC Guhla, Kaithal	60	Not Published
33	World Environment Day (05-	MSK JV Mining Units, Jhojhu Kalan,	03.06.2019	Tree Plantation program organized alongwith forest	100	Not Published

Sr. No.	Name of Event	Name of Place	Date of Event	Organizer Description	Approx. Gathering	Name of News Paper
	June)	Bhiwani		department		
34	Awareness program regarding Say No to Crackers	Say No to Crackers. Sec-12-A, Panchkula	30.10.2018	Regional Office, Panchkula.	60	Not Published
35	Awareness program regarding Say No to Crackers	Say no to crackers	30.10.2018	Regional Office, Panchkula.	50	Not Published
36	Awareness about reduction in problem of flies in poultry farms.	Geeta Jayanti from 13.12.2018 to 18.12.2018.	13.12.2018	Regional Office, Panchkula.	40	Not Published
37	Awareness about reduction in problem of flies in poultry farms.	Awareness about reduction in problem of flies in poultry farms.	18.12.2018	Regional Office, Panchkula.	100	Not Published
38	Republic Day	Republic Day	26.01.2019	Regional Office, Panchkula.	40	Not Published
39	Anti Cracker rally of Diwali Festival	Anti Cracker rally of Diwali Festival at Govt. Girls High School, Shahzadpur, Ambala	05.11.2018	Regional Office, Panchkula	50	Not Published
40	Say no to Plastic	Say no to Plastic	26.01.2019	Awareness program at Govt. Sr. Sec. School, Baldev Nagar, Ambala City regarding say no to plastic.	50	Not Published
41	World Wetlands Day (02-February)	Awareness program at Govt. Sr. Sec. School, Baldev Nagar, Ambala City regarding Wetland Day	02.02.2019	Awareness program at Govt. Sr. Sec. School, Baldev Nagar, Ambala City regarding Wetland Day	60	Not Published
42	World Wetlands Day (02-February)	Awareness program at Govt. Sr. Sec School, Devidasspura, Distt.	02.02.2019	Regional Office, Panchkula.	60	Not Published

Sr. No.	Name of Event	Name of Place	Date of Event	Organizer Description	Approx. Gathering	Name of News Paper
		Kurukshetra regarding Wetland Day				
43	World Wetlands Day (02-February)	Awareness program at Govt. Sr. Sec. School, Sec-25, Panchkula regarding Wetland Day	02.02.2019	Awareness program at Govt. Sr. Sec. School, Sec-25, Panchkula regarding Wetland Day	60	Not Published
44	Workshop on Ease of Doing Business	Workshop on Ease of Doing Business, K.C. Cross, Sec-10, Panchkula.	06.03.2019	Workshop on Ease of Doing Business, K.C. Cross, Sec-10, Panchkula.	150	Not Published
45	World Environment Day (05-June)	M/s EPIC FOOD PRODUCTS (P) LTD., VILL. MOHRA, NH-1, DISTT - AMBALA	03.06.2019	M/s EPIC FOOD PRODUCTS (P) LTD., VILL. MOHRA, NH-1, DISTT - AMBALA	50	Not Published
46	World Environment Day (05-June)	Sadasat Corn products (P) Ltd, Vill- Garhi Singha, Pehowa Road, Kurukshetra	03.06.2019	Sadasat Corn products (P) Ltd, Vill- Garhi Singha, Pehowa Road, Kurukshetra	60	Not Published
47	World Environment Day (05-June)	World Environment Day Celebrated at Sarthak School, Sec-12-A, Panchkula	05.06.2019	World Environment Day Celebrated at Sarthak School, Sec-12-A, Panchkula	100	Not Published
48	World Environment Day (05-June)	Tree Plantation at Amravati Enclave.	05.06.2019	Tree Plantation at Amravati Enclave.	50	Not Published
49	World Environment Day (05-June)	Tree Plantation at Stone Crusher Zone, Burjkotian, Panchkula	05.06.2019	Tree Plantation at Stone Crusher Zone, Burjkotian, Panchkula	200	Not Published
50	World Environment Day (05-June)	DLF Homes Panchkula Pvt. Ltd, Vill. Islam Nagar, Bhagwanpur, Sec-3, Distt. Panchkula	05.06.2019	DLF Homes Panchkula Pvt. Ltd, Vill. Islam Nagar, Bhagwanpur, Sec-3, Distt. Panchkula	400	Not Published
51	World	Khadi	02.02.2019	Haryana State	100	Local News

Sr. No.	Name of Event	Name of Place	Date of Event	Organizer Description	Approx. Gathering	Name of News Paper
	Wetlands Day (02-February)	Ashram School,, Panipat		Pollution Control Board alongwith Eco Club		Paper
52	World Water Day (22-March)	Ultra Tech Cement Ltd	22.03.2019	Ultra Tech Cement Ltd in association with HSPCB	60	Local News Paper
53	World Earth Day(22-April)	Haryana Organics	22.04.2019	Haryana Organics in association with HSPCB	100	Local News Paper
54	World Wetlands Day (02-February)	Ms Singhania Finishers Passina Kalan Road Panipat	02.02.2018	Ms Singhania Finishers Passina Kalan Road Panipat association with HSPCB	80	Local News Paper
55	World Environment Day (05-June)	Subzi Mandi, Mittal Mega Mall, Varun Beverage, Nestle India Ltd and Haryana Test House	05.06.2018	Various industries in association with HSPCB	200	Local New Paper
56	World Environment Day (05-June)	Vidya Bharti Modern School Khadi Ashram, G.T. Road, Panipat	31.05.2019	Haryana State Pollution Control Board alongwith Eco Club	150	Dainik Jagran
57	World Environment Day (05-June)	M/s Nestle India Limited, M/s PIET, M/s Lepro Herbal (P) Ltd and M/s Kapoor Industries	04.06.2019	Various industries in association with HSPCB	200	Dainik Jagran
58	World Environment Day (05-June)	Plantation was done at M/s Kapoor Industries, M/s IOCL and M/s Haryana Organics, Samalkha, Panipat	05.06.2019	Various industries in association with HSPCB	250	Dainik Jagran
59	World Water Day (22-March)	M/s SAB Miller India Ltd., Sonipat-Murthal Road, Sonipat.	22.03.2019	Tree plantation & awareness programme regarding conservation of water on the Occasion of World Water Day	20	Not Published
60	World	M/s SAB	22.04.2019	Tree plantation on	20	Not

Sr. No.	Name of Event	Name of Place	Date of Event	Organizer Description	Approx. Gathering	Name of News Paper
	Earth Day(22-April)	Miller India Ltd., Sonipat-Murthal Road, Sonipat.		the Occasion of World Earth Day.		Published
61	World Environment Day (05-June)	Rishkul Vidyapeeth School, Devru Road, Sonipat	05.06.2019	Tree plantation & awareness programme done by this office on the theme 'Beat Air Pollution'on this Occasion.	100	Dainik Jagran
62	World Environment Day (05-June)	M/s SAB Miller India Ltd., Sonipat-Murthal Road, Sonipat	05.06.2019	Tree plantation & awareness programme done by this office on the theme 'Beat Air Pollution'on this Occasion.	100	Dainik Jagran
63	World Earth Day(22-April)	Govt. Sr. Sec, School, Sambhli, District Karnal	22.04.2019	Govt. Sr. Sec, School, Sambhli, District Karnal	150	Dainik Jagaran
64	World Environment Day (05-June)	Govt. Sr. Sec. School, Railway road, Karnal.	05.06.2019	Awareness program of Drawing/painting competition, Essay writing competition and speech competition	300	Dainak Bhaskar
65	World Environment Day (05-June)	M/s Liberty Shoes Ltd, Gharaunda Karnal.	05.06.2019	The 2000 nos. of samplings were also planted.	2000	Dainik Bhaskar
66	World Environment Day (05-June)	M/s Century Plywood, Taraori, Karnal.	05.06.2019	The 300 nos. of saplings were also planted.	300	Dainik Bhaskar
67	World Environment Day (05-June)	M/s Amridhara Hospital, Near ITI Chowk, Karnal	05.06.2019	The 100 nos. of saplings were also planted	100	Dainik Jagaran
68	World Environment Day (05-June)	Govt. Sr. Sec. School, Camp Yamuna Nagar.	05.06.2019	ill effect of using plastic carry bags, conservation of water, non burning of Wheat Stubble / Paddy straw were organized	200	Amar ujala
69	World Environment Day (05-June)	Guru Nanak Girl College, Yamuna Nagar	05.06.2019	Delivering of lectures was organized among different class groups	200	Amar Ujala

Sr. No.	Name of Event	Name of Place	Date of Event	Organizer Description	Approx. Gathering	Name of News Paper
70	World Environment Day (05-June)	Ballarpur Paper Mill, Yamuna Nagar	05.06.2019	The 500 nos. of saplings were also planted	500	Amar ujala

Annexure-10

Steps to submit monthly progress on online portal for Action Plan 2019-20

1. Login on HSPCB website(<https://hspcb.gov.in>) with provided credentials.

2. Click on the River Action Plan Tab.

3. Select appropriate module for submission of data.

Annexure-11

1	River Yamuna before meeting Maskara Nallah, up stream, Kalanaur							Amonical Nitrogen
	Date	AR.No. & dt.	pH	BOD	COD	TS.S.	O & G	
	18.01.2017	2702 dt. 27.01.2017	7.82	6	22	7	ND	
	10.03.2017	2835 dt. 20.03.2017	7.68	3.4	15.2	10	ND	
	14.06.2017	3201 dt. 23.06.2017	8	3	12.8	38	ND	
	26.07.2017	3359 dt. 08.08.2017	7.43	5	37.6	62	ND	
	14.09.2017	3535 dt. 25.09.2017	7.01	2.6	12	16	ND	
	30.10.2017	3789 dt. 08.11.2017	7.26	2.9	17.6	4	ND	
	30.11.2017	3884 dt. 12.12.2017	7.76	2.2	13.2	5	ND	
	Nil Flow in the Month of February-2018							
	15.03.2018	4342 dt. 22.03.2018	8.13	3.6	15.2	ND	ND	ND
	16.04.2018	4521 dt. 26.04.2018	8.07	2.5	10.8	8	ND	ND
	28.05.2018	4711 dt. 07.06.2018	8.17	2.8	11.6	9	ND	ND
	25.08.2018	5059 dt. 04.09.2018	8.07	3	14	44	ND	ND
	26.09.2018	5131 dt. 08.10.2018	7.9	2.8	15.6	584	ND	ND
	29.11.2018	5481 dt. 12.12.2018	7.66	2.5	14.8	6	ND	ND
	14.01.2019	51 dt. 22.01.2019	8.17	2	13.6	ND	ND	ND
	15.05.2019	693 dt. 24.05.2019	8.01	3	26.4	44	ND	ND
2	Maskara Nallah, before meeting River Yamuna, Kalanaur, Vill. Ghorpipli, Yamuna Nagar							Amonical Nitrogen
	Date of sample collection	A/R No. & date	PH	BOD mg/l	COD mg/l	TSS mg/l	O & G mg/l	
	30.12.2016	2639 dt. 09.01.2017	7.94	8	29.6	ND	ND	
	17.01.2017	2701 dt. 27.01.2017	7.94	9	40.4	28	ND	
	10.03.2017	2834 dt. 20.03.2017	7.5	7	56.4	12	2	
	14.06.2017	3199 dt. 23.06.2017	7.94	8	26	24	ND	
	26.07.2017	3357 dt. 08.08.2017	5.94	5	40.8	152	ND	
	14.09.2017	3533 dt. 25.09.2017	7.18	6	22	39	ND	

	30.10.2017	3787 dt. 08.11.2017	7.34	8	63.2	9	ND	
	12.12.2017	3883 dt. 12.12.2017	7.71	6.5	24.4	12	ND	
	Nil Flow in the Month of February dt. 2018							
	15.03.2018	4344 dt. 22.03.2018	7.98	5	37.6	5	ND	
	16.04.2018	4519 dt. 22.04.2018	8.02	4.4	16.4	16	ND	
	28.05.2018	4709 dt. 07.06.2018	7.83	8	40.8	17	ND	
	25.08.2018	5057 dt. 04.09.2018	8.04	7	29.2	90	ND	
	26.09.2018	5129 dt. 08.10.2018	7.86	7	33.2	576	ND	
	29.11.2018	5479 dt. 12.12.2018	7.63	7	N.D	8	ND	
	14.01.2019	49 dt. 22.01.2019	8.1	5	22.4	7	ND	
	15.05.2019	691 dt. 24.05.2019	8.04	ND	0.8	23	ND	ND
3	River Yamuna after meeting Maskara Nallah, Down Stream, Kalanaur							
	Date	AR.No. & dt.	pH	BOD	COD	TS.S.	O & G	Amonical Nitrogen
	18.01.2017	2703 dt. 27.01.2017	7.97	8	30	10	ND	
	10.03.2017	2836 dt. 20.03.2017	7.75	4	22.2	7	ND	
	14.06.2017	3200 dt. 23.06.2017	7.95	5	24	44	ND	
	26.07.2017	3358 dt. 08.08.2017	7.04	4	34	119	ND	
	14.09.2017	3534 dt. 25.09.2017	7.16	4	16	28	ND	
	30.10.2017	3788 dt. 08.11.2017	7.37	4	25.2	6	ND	
	30.11.2017	3885 dt. 12.12.2017	7.69	2	11	8	ND	
	Nil Flow in the Month of February-2018							
	15.03.2018	4345 dt. 22.03.2018	8.08	4.2	24.4	9	ND	
	16.04.2018	4520 dt. 26.04.2018	8.06	3.5	13.6	12	ND	ND
	28.05.2018	4710 dt. 07.06.2018	7.97	6.5	26	7	ND	ND
	25.08.2018	5058 dt. 04.09.2018	8.05	5	24	60	ND	Not Analysed
	26.09.2018	5130 dt. 08.10.2018	7.65	5	N.D	16	ND	ND
	29.11.2018	5480 dt. 12.12.2018	8.18	4	20.4	9	ND	ND
	14.01.2019	50 dt. 22.01.2019	8.18	4	20.4	9	ND	ND

	15.05.2019	692 dt. 24.05.2019	8.01	2.4	20.8	34	ND	ND
4	River Yamuna before meeting Dhanaura Escape upstream, Karnal							
	Date	AR.No. & dt.	pH	BOD	COD	TS.S.	O & G	Amonical Nitrogen
	30.12.2016	2633 dt. 09.01.2017	8.1	3.8	14.4	6	ND	
	20.01.2017	2714 dt. 31.01.2017	8.08	3.2	10	ND	ND	
	23.02.2017	2797 dt. 06.03.2017	7.09	4	16	16	ND	
	09.03.2017	2827 dt. 20.03.2017	6.8	4	25.6	43	ND	
	14.06.2017	3194 dt. 23.06.2017	7.69	4	27.2	36	ND	
	26.07.2017	3365 dt. 08.08.2017	7.26	7	36	83	ND	
	18.08.2017	3460 dt. 01.09.2017	7.36	5	41.6	44	...	
	14.09.2017	3541 dt. 25.09.2017	7.23	2	11.6	44	ND	
	27.10.2017	3753 dt. 07.11.2017	7.26	2.8	14	12	ND	
	30.11.2017	3888 dt. 12.12.2017	7.6	2	14	5	ND	
	14.02.2018	4136 dt. 20.02.2018	8.27	2.4	12.4	ND	ND	
	22.03.2018	4348 dt. 22.03.2018	8.05	3	12.8	6	ND	
	12.04.2018	4494 dt. 24.04.2018	8.36	3.5	18.8	7	ND	ND
	03.05.2018	4630 dt. 14.05.2018	8.02	4.5	27.6	6	ND	ND
	12.06.2018	4773 dt. 19.06.2018	8.18	4	18	17	ND	ND
	16.07.2018	4894 dt. 01.08.2018	8.06	4	23.2	20	ND	ND
	24.08.2018	5047 dt. 04.09.2018	7.94	3.8	15.2	ND	ND	ND
	26.09.2018	5119 dt. 08.10.2018	7.99	4.5	24	912	ND	ND
	19.11.2018	5386 dt. 29.11.2018	7.39	2.8	16	12	ND	ND
	14.01.2019	45 dt. 22.01.2019	7.56	4	36.4	10	ND	ND
	15.05.2019	689 dt. 24.05.2019	8.08	ND	1.6	27	ND	ND

5	Dhanaura Escape before meeting River Yamuna, Village Jarauli, Karnal							
	Date of sample collection	A/R No. & date	PH	BOD mg/l	COD mg/l	TSS mg/l	O & G mg/l	Ammonical Nitrogen (as N) mg/l
	30.12.2016	2634 dt. 09.01.2017	7.11	82	272	280	12	
	20.01.2017	2716 dt. 31.01.2017	7.05	140	450.4	68	6	
	23.02.2017	2798 dt. 06.03.2017	6.48	520	1888	460	16	
	09.03.2017	2826 dt. 20.03.2017	6.65	120	337.6	210	13	
	14.06.2017	3193 dt. 23.06.2017	7.33	120	484.8	458	7.5	
	26.07.2017	3364 dt. 08.08.2017	5.89	80	305.6	224	8.5	
	18.08.2017	3459 dt. 01.09.2017	6.98	24	91.2	148	..	
	14.09.2017	3540 dt. 25.09.2017	6.53	80	344	240	3	
	27.10.2017	3752 dt. 07.11.2017	7.46	100	356.8	230	10	
	30.11.2017	3887 dt. 12.12.2017	6.73	120	490.4	168	12	
	14.02.2018	4138 dt. 20.02.2018	7.01	410	1020.8	204	12.5	
	15.03.2018	4347 dt. 22.03.2018	7.02	110	403.2	458	12	12.32
	12.04.2018	4493 dt. 24.04.2018	7.4	150	538.8	288	12.5	14
	03.05.2018	4628 dt. 14.05.2018	7.88	120	392.8	194	13	9.52
	12.06.2018	4771 dt. 19.06.2018	7.61	130	419	112	8.5	8.4
	16.07.2018	4893 dt. 01.08.2018	7.97	85	317.2	286	10	11.2
	24.08.2018	5046 dt. 04.09.2018	7.43	40	103.6	116	8	7.28
	26.09.2018	5118 dt. 08.10.2018	7.65	36	126	299	3	0.56
	19.11.2018	5388 dt. 29.11.2018	6.56	45	204.8	52	3.5	14
	14.01.2019	44 dt. 22.01.2019	6.89	200	669.6	428	11	Not Analysed
	15.05.2019	688 dt. 24.05.2019	7.96	130	312.8	232	4	21.2
6	River Yamuna after meeting Dhanaura Escape downstream, Karnal							
	Date	AR.No. & dt.	pH	BOD	COD	TS.S.	O & G	Amonical Nitrogen
	30.12.2016	2635 dt. 09.01.2017	7.51	6	26.8	60	ND	

	20.01.2017	2715 dt. 31.01.2017	7.02	40	162	46	2	
	23.02.2017	2799 dt. 06.03.2017	6.67	110	317.6	112	6.5	
	09.03.2017	2828 dt. 20.03.2017	7.64	60	182.4	190	4	
	15.05.2017	3082 dt. 22.05.2017	6.5	12	39.6	182	2	
	14.06.2017	3195 dt. 23.06.2017	8.13	7	32.8	76	ND	
	26.07.2017	3366 dt. 08.08.2017	7.08	12	65.6	141	2	
	18.08.2017	3461 dt. 01.09.2017	7.89	2.6	12.8	40	...	
	14.09.2017	3542 dt. 25.09.2017	6.79	7	42	63	ND	
	27.10.2017	3754 dt. 07.11.2017	6.4	16	70	80	2.5	8.4
	30.11.2017	3889 dt. 12.12.2017	7.32	12	60.4	15	ND	
	14.02.2018	4137 dt. 20.02.2018	7.06	60	223.4	128	4	
	15.03.2018	4349 dt. 22.03.2018	7.21	18	80	76	2	10.08
	12.04.2018	4495 dt. 24.04.2018	7.84	8.5	39.5	26	ND	ND
	03.05.2018	4629 dt. 14.05.2018	7.69	10	30.8	46	ND	ND
	12.06.2018	4772 dt. 19.06.2018	7.62	26	138.8	36	2	ND
	16.07.2018	4895 dt. 01.08.2018	7.5	12	55.2	28	ND	ND
	24.08.2018	5048 dt. 04.09.2018	8.01	8	30.8	122	ND	ND
	26.09.2018	5120 dt. 08.10.2018	7.9	14.5	72	828	ND	ND
	19.11.2018	5387 dt. 29.11.2018	6.93	5	26.8	25	ND	ND
	14.01.2019	46 dt. 22.01.2019	7.48	8	40.4	19	ND	N.D
	15.05.2019	690 dt. 24.05.2019	7.53	ND	8.8	23	ND	ND
7	Drain No.2 before meeting river Yamuna at vill. Khojkipur							
	Date of sample collection	A/R No. & Date	PH	BOD mg/l	COD mg/l	TSS mg/l	O & G mg/l	Ammonical Nitrogen (as N) mg/l
	10.01.2017	2655 dt. 19.01.2017	7.65	22	86	26	2	
	26.04.2017	3000 dt. 04.05.2017	7.88	180	485.6	248	14.5	
	19.07.2017	3335 dt. 31.07.2017	7.59	8	40.8	68	ND	
	17.08.2017	3443 dt.	7.31	15	101.6	48	ND	

		30.08.2017						
	16.10.2017	3707 dt. 26.10.2017	7.31	40	156	65	3.5	
	06.12.2017	3906 dt. 13.12.2017	7.72	70	336	82	4	
	11.01.2018	4014 dt. 19.01.2018	7.68	106	82	352.4	8	15.68
	21.02.2018	4185 dt. 01.03.2018	7.56	360	140	449.6	12.5	----
	15.03.2018	4352 dt. 26.03.2018	7.97	46.0	80.0	280.8	8.0	14.0
	10.04.2018	4460 dt. 19.04.2018	7.71	50	50	184.4	3	13.44
	12.07.2018	4886 dt. 25.07.2018	8.05	90	487.4	462	10	ND
	21.08.2018	5011 dt. 04.09.2018	7.62	44	196.4	57	2	10.08
	19.11.2018	5405 dt. 29.11.2018	6.6	8	32.4	26	ND	ND
	08.01.2019	34 dt. 17.01.2019	7.77	280	140	440.5	8	15.12
	10.02.2019	254 dt.21.02.2019	7.47	64	80	297.6	9	12.32
	13.03.2019	420 dt. 22.03.2019	7.43	64	70	254.4	5	20.16
8	River Yamuna before meeting the discharge of Drain No. 2 at Vill. Sanjoli							
	Date	Report No. & date	PH	BOD	COD	TSS	O & G	Amonical Nitrogen
	10.01.2017	2654 dt. 19.01.2017	7.76	4	22	10	ND	
	26.04.2017	2999 dt. 04.05.2017	8.05	34	165.6	35	2.0	
	19.07.2017	3334 dt. 31.07.2017	7.72	3.8	15.6	824	ND	
	17.08.2017	3445 dt. 30.08.2017	7.35	2	12.8	1237	ND	
	16.10.2017	3709 dt. 26.10.2017	7.1	2.6	14	24	ND	
	06.12.2017	3908 dt. 13.12.2017	7.97	2.2	17.2	7	ND	
	11.01.2018	4016 dt. 19.01.2018	7.71	9	2.4	16	ND	ND
	20.02.2018	4177 dt. 27.02.2018	7.71	16	12	62.8	ND	----
	10.03.2018	4333 dt. 19.03.2018	8.55	5	4	14.8	ND	0.56
	12.07.2018	4888 dt. 25.07.2018	7.56	4.5	21.2	8	ND	ND
	21.08.2018	5012 dt. 04.09.2018	7.38	5	32.4	60	ND	ND
	19.11.2018	5406 dt. 29.11.2018	7.08	5	26.4	9	ND	ND
	08.01.2019	35 dt.	8.23	14	2.8	20	ND	ND

		17.01.2019						
	30.01.2019	152 dt.11.02.2019	7.42	7	5	34	ND	ND
	10.02.2019	255 dt. 21.02.2019	7.73	40	10	46.4	ND	ND
	13.03.2019	421 dt. 22.03.2019	7.91	ND	2.8	18.4	ND	ND
9	River Yamuna after meeting the discharge of Drain No. 2 near Vill. Khojkipur.							
	Date	Report No. & date	PH	BOD	COD	TSS	O & G	Amonical Nitrogen
	10.01.2017	2656 dt. 19.01.2017	7.75	6	36	10	ND	
	19.07.2017	3336 dt. 31.07.2017	7.7	6	24	876	ND	
	17.08.2017	3444 dt. 30.08.2017	7.36	5.2	36	303	ND	
	16.10.2017	3708 dt. 26.10.2017	7.05	12	49.2	22	ND	
	06.12.2017	3907 dt. 13.12.2017	7.78	9	40	22	ND	
	13.01.2018	4028 dt. 23.01.2018	8.06	490.0	7.0	34.8	2.5	0.72
	24.02.2018	4220 dt. 05.03.2018	7.37	16	12	51.2	ND	
	15.03.2018	4353 dt. 26.03.2018	8.37	23	8	61.2	ND	8.96
	10.04.2018	4461 dt. 19.04.2018	7.85	24	60	200	3.5	11.2
	12.07.2018	4887 dt. 25.07.2018	7.74	12	50	25	ND	ND
	21.08.2018	5014 dt. 04.09.2018	7.52	5	30.8	210	ND	ND
	19.11.2018	5406 dt. 29.11.2018	7.08	5	26.4	9	ND	ND
	30.01.2019	153 dt. 11.02.2019	7.2	15	9	50.4	--	--
	10.02.2019	257 dt. 08.03.2019	7.77	14	3.8	26.4	--	--
	13.03.2019	423 dt. 22.03.2019	7.65	7	2.8	18.4	--	--
10	River Yamuna D.S before Gaunchi Drain							
	Date of collection	Report No. & date	PH	BOD	COD	TSS	O & G	Amonical Nitrogen
	21 dt. 01-2017	178M to 189M, 31-01-2017	7.9	28	116	55	2	
	21 dt. 02-2017	A.R No. 211M, 28-02-2017	7.8	54	280	76	6	

	22 dt. 04-2017	19M, dt. 01.05.2017	8.3	52	192	75	4	
	28.05.2017	49M, dt. 02.06.2017	8.7	27	128	70	6	
	22.09.2017	99M, dt. 04.10.2017	7.2	46	180	75	5	
	16.11.2017	129M, dt. 22.11.2017	7.3	50	192	79	8	
	16.01.2018	193M, dt. 24.01.2018	7.1	52	184	70	6	
	19.03.2018	232M, dt. 28-03-2018	7.2	60	208	93	12	
	4.18.2018	18M, dt. 26.04.2018	7.1	56	208	91	9	
	5.25.2018	60M, dt. 31.05.2018	7.06	65	240	158	15	
	25.07.2018	91 M, dt. 7.18.2018	7.3	52	208	86	6	
	08.10.2018	132M, dt. 9.28.2018	7.6	58	224	105	8	
	19.10.2018	197M, dt. 31.10.2018	7.6	75	272	171	13	
	08.02.2019	303M, dt. 20.02.2019	7.6	60	232	164	13	
	30.04.2019	31M, dt. 09.05.2019	7.4	65	248	178	19	
	11.07.2019	105M, dt. 16.07.2019	7.1	60	232	162	15	
11	Gaunchi Drain before River Yamuna							
	Date of sample collection	A/R No. & date	PH	BOD mg/l	COD mg/l	TSS mg/l	O & G mg/l	Amonical Nitrogen
	21.01.2017	178M to 189M dt.31.01.2017	8	50	192	68	5	
	22.04.2017	18M dt.01.05.2017	8.3	52	208	76	5	
	28.05.2017	47M dt.02.06.2017	8.2	45	192	70	6	
	23.09.2017	98M dt.04.10.2017	7	44	192	73	6	
	16.11.2017	128M dt.22.11.2017	7.1	40	176	65	4	
	16.01.2018	192M dt.24.01.2018	7.2	35	168	69	7	
	19.03.2018	231M dt.28.03.2018	7	46	200	87	7	

		8						
	18.04.2018	19M dt.26.04.2018	7	64	224	110	18	
	25.05.2018	59M dt.31.05.2018	7.14	55	216	91	7	
	18.07.2018	92M dt.25.7.2018	7.4	62	224	149	13	
	28.09.2018	133M dt.08.10.2018	7.7	65	240	156	15	
	19.10.2018	195M, dt. 31.10.2018	7.4	58	160	204	11	
	19.10.2018	196M, dt. 31.10.2018	7.1	62	240	119	9	
	08.2.2019	302 M dt. 20.02.2019	7.3	54	208	92	7	
	30.04.2019	30M dt. 09.05.2019	6.9	60	224	107	9	
	11.07.2019	104M, dt. 16.07.2019	6.6	56	208	102	7	
12	River Yamuna after Gaunchi Drain							
	Date of sample collection	A/R No. & date	PH	BOD mg/l	COD mg/l	TSS mg/l	O & G mg/l	Amonical Nitrogen
	21.01.2017	178M to 189M dt. 31.01.2017	7.8	26	108	72	4	
	21.02.2017	213M dt. 28.02.2017	8.1	29	136	78	7	
	22.04.2017	20M dt. 01.05.2017	8.2	30	144	72	6	
	28.05.2017	48M dt. 02.06.2017	8.2	44	176	70	5	
	23.09.2017	100M dt. 04.10.2017	7.4	21	112	59	3	
	16.11.2017	130M dt. 22.11.2017	7.4	23	116	68	4	
	16.01.2018	194M dt. 24.01.2018	7.2	26	132	81	4	
	19.03.2018	233M dt. 28.03.2018	7.3	33	144	104	7	
	18.04.2018	20M dt. 26.04.2018	7.2	38	160	132	8	
	25.05.2018	61M dt. 31.05.2018	7.6	35	152	132	6	
	18.07.2018	93M dt. 25.7.2018	7.3	32	140	141	4	
	28.09.2018	134M dt. 08.10.2018	7.5	35	144	152	6	
	19.10.2018	198M, dt.	7.2	42	156	164	9	

		31.10.2018						
	08.2.2019	304 M dt. 20.02.2019	7.7	35	140	171	3	
	30.04.2019	32M dt. 09.05.2019	8	40	148	186	5	
	11.07.2019	106M, dt. 16.07.2019	7.7	33	140	172	3	
13	Monitoring sample Analysis Reports of River Yamuna at Palla (Sonepat Region)							
	Date of sampling	A.R no.	pH	BOD (mg.l)	COD	TSS	O & G	Ammonical Nitrogen
	04.01.17	2644 dt. 16.1.17	7.71	4.5	19.2	7		--
	07.02.17	2759 dt. 16.2.17	7.91	3.2	18	24		--
	07.03.17	2825 dt. 15.3.17	8.95	5.5	50	7		0.56
	05.04.17	2939 dt. 12.4.17	9.31	2.5	21.2	16		ND
	--	3062 dt. 11.5.17	7.88	1.8	12	88		ND
	10.01.18	4003 dt.18.01.2018	8.14	2.8	16.4	66		0.28
	12.01.18	4025 dt. 23.01.2018	7.89	3.5	28.4	16		ND
	1.15.2018	4048 dt. 30.01.2018	7.53	4.5	49.2	8		--
	14.02.18	4129 dt. 20.02.2018	8.43	10	90.4	6		--
	2.15.2018	4147 dt. 21.2.2018	8.41	4.8	22	10		--
	2.18.2018	4172 dt. 23.02.2018	8.2	5	42	10		--
	3.8.2018	691 dt. 19.03.2018	8.5	4	32	6		--
	3.9.2018	694 dt. 20.03.2018	8.5	7	52	8		--
	3.10.2018	695 dt. 20.03.2018	8	5	40	12		--
	3.11.2018	696 dt. 20.03.2018	8.1	6	48	15		--
	3.12.2018	697 dt. 20.03.2018	8.1	7	52	10		--
	3.13.2018	703 dt. 21.03.2018	8.3	5	40	12		--
	3.14.2018	704 dt. 21.03.2018	8.6	10	88	8		--
	3.15.2018	722 dt. 27.03.2018	8.5	3	28	5		--
	3.16.2018	727 dt. 27.03.2018	8.4	7	56	9		--

	3.17.2018	728 dt. 27.03.2018	8.3	6	52	8		--
	3.18.2018	729 dt. 27.03.2018	8.3	5	36	4		--
	3.19.2018	730 dt. 27.03.2018	8.3	7	48	5		--
	3.20.2018	737 dt. 28.03.2018	8.1	6	40	5		--
	3.21.2018	738 dt. 28.03.2018	8.1	5	32	4		--
	7.17.2018	4901 dt. 08.01.2018	7.79	6	38.4	96		--
	8.24.2018	5040 dt. 9.04.2018	7.94	2.8	18.4	62		ND
	9.26.2018	5115 dt. 10.08.2018	7.97	4.4	22	490		ND
	10.31.2018	5330 dt. 14.11.2018	7.53	2.5	13.6	22		ND
	3.12.2018	Nil	7.62	2.5	16.8	7		ND
	31.01.2019	189 dt. 12.02.2019	7.45	2.6	23.2	10		-
	12.03.2019	382 dt. 22.03.2019	7.74	2.5	16	14		-
	11.04.19	531 dt. 24.04.2019	7.95	3	11.2	32		
14	Yamuna River at Basantpur							
	Date of collection	Report No. & date	PH	BOD	COD	TSS	O &G	Amonical Nitrogen
	12.1.2017	176M- dt 18.01.2017	8	42	160	167	7	10.4
	14.02.2017	197M- dt 22.02.2017	7.8	54	168	177	9	13.2
	02.03.2017	231M- dt 08.03.2017	7.8	48	144	144	5	9.4
	27.04.2017	29M- dt 05.05.2017	8.3	54	152	167	6	10.2
	19.06.2017	58M- dt 23.06.2017	8.7	62	192	178	9	13.4
	7.28.2017	65M- dt 04.08.2017	6.6	52	176	154	5	9.6
	8.24.2017	85M- dt 30-08-2017	6.7	48	160	146	7	9.6
	9.28.2017	109M- dt 09.10.2017	6.8	45	152	134	8	9.2
	10.30.2017	116M- dt 14.11.2017	6.7	46	160	122	7	11.4
	11.23.2017	136M- dt 29.11.2017	7.1	42	144	106	6	9.8
	12.19.2017	151M- dt 22.12.2017	7.4	40	136	114	5	9.2
	1.10.2018	176M- dt 16.01.2018	7.2	42	144	106	7	8.6
	2.21.2018	203M- dt 28.02.2018	7.4	48	176	125	9	10

	4.25.2018	32M- dt 03.05.2018	7.5	54	208	149	9	10.2
	23.05.2018	48M- dt 29.05.2018	7.2	58	216	162	8	11.5
	21.06.2018	66M dt 03.07.2018	7.1	35	168	149	5	10.2
	10.07.2018	79M dt 18.07.2018	7.5	56	208	164	7	12
	21.08.2018	110M dt 29.08.2018	7.4	45	184	180	4	10.2
	9.28.2018	121M dt 05.10.2018	7.3	46	208	189	5	11
	10.17.2018	189M dt 26.10.2018	7.3	48	216	204	4	13.2
	11.26.2018	214M dt. 05.12.2018	7	54	233	216	6	14.8
	20.12.2018	241M dt. 28.12.2018	6.9	50	216	208	8	12.6
	13.02.2019	310M dt. 25.02.2019	6.9	36	144	153	5	9.6
	27.05.2019	58M dt. 04.06.2019	7.5	46	168	142	5	7
	29.06.2019	79M dt 08.07.2018	8.1	52	184	157	7	7.4
	16.07.2019	137M dt. 02.08.2019	8.3	44	168	142	4	6.6

Action Plan for control of pollution in River Yamuna for Gurugram

Index

Sr. No.	Description	Page No.
1	Background	2
2	Master water supply	2
3	Master sewerage	2
4	Recycled water supply	4
5	Master storm water drainage	4
6	Features of sewage treatment plant are as under GMDA (Annexure-A)	9
7	Action plan for controlling and treatment of discharge in leg no. I (Annexure-B)	13
8	Detail of repair and maintenance of drains under GMDA (Annexure-C)	26
9	Detail of dredging and de-silting of drains under GMDA (Annexure-D)	27
10	Online monitoring of STP's integrated with command and control centre, GMDA (Annexure-E)	28

1. **Background:**

Gurugram Metropolitan Development Authority (GMDA) was established as a statutory authority under the Gurugram Metropolitan Development Authority Act, 2017.

GMDA was constituted to develop a vision for the continued, sustained and balanced growth of the Gurugram Metropolitan Area through quality of life and reasonable standard of living provided to residents through integrated and coordinated planning, infrastructure development and provision of urban amenities, mobility management, sustainable management of the urban environment and social, economic and industrial development, in the context of the emergence of Gurugram as a rapidly expanding urban agglomeration. The master infrastructure of water supply, sewerage and storm water drainage have also been transferred to GMDA.

2. **Master water supply:**

The Master Water Supply has been designed with the responsibility of supplying bulk drinking water supply to the city for its present and prospective population demand as per the Master plan. The final published Development Plan i.e Gurgaon-Manesar Urban Complex (GMUC) 2031 was notified on 15-11-2012 for a total area of 33,872 hectares. The Development Plan projects a population of 42.5 lakh over the notified area. The total water requirement for the year 2019 is 420 MLD and for the prospective water demand shall be 570 MLD by year 2023.

3. **Master sewerage:**

The sewage generation is 80% (approx.) of water supply and accordingly 491MLD sewage will be generated from the total water supply by year 2023. The master sewerage network is divided into two major Zones. There are three STPs at Dhanwapur in Sector 104 of total 218MLD capacity and two STPs at Behrampur in Sector 48 of total 170 MLD capacity. Sewer lines in Zone I comprising Sector 1 to 24 and 81 to 115 lead to the STP at Dhanwapur and sewer lines of Zone-II comprising Sectors 25 to 57 & 58 to 80 lead to Behrampur STP. The existing capacity of the plants in operation is sufficient to meet the current sewage flow & balance capacity will be utilized for diversion of untreated waste from storm water drainage (SWD) systems.

Common Effluent Treatment Plant (CETP) in Industrial Area, Manesar is having 55 MLD capacity and available discharge is 47 MLD. The balance capacity of 8 MLD will be utilized by diverting flow of adjoining villages to CETP by 31-12-2019, which is presently connected in effluent channel.

Considering all untreated influent Master sewer line as well as diverted discharge from SWD. The ultimate available discharge shall be 491 MLD corresponding to population of 2023. The details of Phase wise future planning of STP's is as under: -

- **Construction of 20 MLD STP at Jahajgarh:** - It has been proposed to construct 20 MLD capacity STP at village Jahajgarh, to treat the untreated waste of Leg-I SWD and discharge of Sectors 102 to 115. The site survey has been made and found feasible for construction of STP and 3 acres land is available through Municipal Corporation Gurugram. The planning for the construction of the STP is underway and construction is likely to be taken up next year. The approximate cost for this project will come out to Rs. 30.00 Crores and work is likely to be completed by 31-12-2021.
- **Construction of 20 MLD CETP at Sector-34, Gurugram:** CETP of 20 MLD capacity will be constructed by GMDA on land being made available by Haryana State Industrial & Infrastructure Development Corporation Ltd. (HSIIDC). The land acquisition is presently the subject matter of a court case / dispute. The acquisition has been made by the State and award announced. The owner of the land i.e M/s Hallmark Health Ltd is under liquidation and liquidator filed a suit in the Hon'ble High Court vide CP No. 38 of 2012 titled M/s Hallmark Health Ltd. vs. Land Acquisition Collector (LAC), Gurugram and others. The litigation is regarding payment of land compensation announced by LAC to Hallmark, whereas there is no litigation regarding acquisition of the said land. The joint application on behalf of GMDA and HSIIDC has been filed in the Hon'ble High Court and next date of hearing is 30-08-2019 to make the land available for construction of the CETP. Work will be taken up after availability of land and will be completed two years thereafter.
- **Construction of Micro STPs by MCG:** - Micro STPs having a cumulative capacity of 13 MLD are under construction by MCG. The treated effluent will be used in the same area for non-potable purposes.

The details of proposed STPs/CETP to meet the deficit by 2023 are as under: -

Action Plan to Meet the Deficit by 2023											
Area	Sec. 1 to 57	Sec. 58 to 80	Sec. 81 to 101	Sec. 102 to 115	Le g-I	Le g-II	Le g-III	Other drains	Additional treatment capacity required (MLD)	Existing treatment Capacity	Total treatment Capacity in 2023
Jahaj-Garh				10	10				20	0	20
Behrampur										170	170

Dhanwapur			3			42		5	50	218	268
Sec 34							20		20	0	20
Micro STPs by MCG							13		13	0	13
	0		3	10	10	42	33	5	103	388	491

- **Construction of 50 MLD STP at Dhanwapur:** - The sewage of newly developing sectors 81 to 101 for sewage discharge of 30 MLD by GMDA & 20 MLD by Colonizers will be tapped at the junction of Sector 101 & 104 & the discharge will be diverted to existing STP at Dhanwapur. 50 MLD capacity STP has been proposed to be constructed at Dhanwapur, for which sufficient land is already available. The approximate cost for this project will be come out to Rs. 50.00 Crores.

4. **Recycled water supply:**

Urban wastewater that has undergone additional treatment following secondary treatment & tertiary treatment in order to be reused rather than discharged into the environment is known as Recycled Water.

In accordance to Haryana Building Code it is mandatory for colonizers to construct Sewage Treatment Plant with capacity of treating 100% waste water and tertiary treated water must be recycled for gardening and flushing and in compliance of this colonizer has to produce affidavit before applying for Occupation Certificate to District Town Planner, Gurugram. Central Pollution Control Board Chairman Office order No. A-14011/1/2015 – MON dated 09.10.2015 for the directions under Section 5 of the Environment (Protection) Act, 1986 regarding treatment and utilization of sewage for restoration of water quality and passed the orders that the existing sewage treatment plants, if any as applicable shall be properly maintained to comply with the prescribed standards at the inlet and outlet of the sewage treatment plant, online monitoring devices should be installed to monitor the consented parameters.

Recycled pipe line network in Sectors 25 to 57 & 58 to 67 Gurugram comprises of the 56.31 Km distribution mains for supply the tertiary treated water from STP Behrampur and same has been laid and this water is being supplied for horticulture/irrigation purposes. The tertiary treated recycled water will be used for irrigation of public parks and green belts of sectors and along master roads.

The present usages of tertiary treated water are principally for agriculture irrigation usage from STP Dhanwapur through a constructed channel where 30-40 MLD is being

supplied in 13 villages of Gurugram & Jhajjar. This agriculture demand is likely to be increased to 200 MLD by the December 2020 after remodelling the irrigation channel.

In Sectors 1 to 57 Gurugram, the present usage is 2.00 MLD which is likely to be increased to 10 MLD by June 2020. The Industrial Usage (for Textile Manufacturing Industries) from STP is 8-10 MLD and likely to be increased by 20 MLD by June 2020. The Public Parks (Tau Devi Lal Stadium/ Bio Diversity Park Sector 52A/ Maharana Pratap Park Sector-29) are also connected with Recycled water network and 1 to 1.5 MLD water is being used from recycled water line. Efforts are being made to increase the usage of tertiary treated water in the sector parks by motivating RWA's in coordination with Municipal Corporation Gurugram. The various standalone STPs are to be constructed in the developed area and 261 colonizers in Sectors 1 to 57 and 104 Colonizers in Sectors 58 to 115 will treat 135 MLD sewage, this recycled tertiary treated water will be used for non-potable purposes such as flushing, horticulture etc. in the same premises thus there will be substantial reduction in sewage load on the STP Behrampur and Dhanwapur.

5. Master storm water drainage:

The natural topography is descending from North East to South West and for drainage purposes the city is sub divided into 7 segments & the storm water drainage network has been channelized through 3 Master Storm Water Drains (SWD) - Leg-I, Leg-II & Leg-III (Badshahpur drain) with outfall into Najafgarh drain. At certain locations, the waste water connections have been found in the aforesaid Master drains resulting into discharge of untreated waste water into Najafgarh drain. Periodic inspections are being conducted since 2016 to identify points of untreated discharge and divert this flow into Master sewerage system or treat via setting up STPs. GMDA in coordination with MCG, HSIIDC, HSVP, HSPCB and Panchayat Deptt. has conducted survey and prepared action plan for diversion of waste water flow from Leg-I, II & III. Discharge quantity measured monthly by the joint team of GMDA, Irrigation and HSPCB is as under-

- ❑ Leg – I: 13 locations identified - 18.18 MLD waste water discharge in March, 2019.
- ❑ Leg – II: 23 locations identified with 71.84 MLD waste water discharge in March, 2019.
- ❑ Leg – III: 18 locations identified with 502.84 MLD waste water discharge in March, 2019 which includes 420 MLD discharge of treated effluent from STPs and CETPs.

Note: – It is pertinent to mention that the aforesaid discharge is peak discharge whereas average discharge observed is less vis-à-vis peak discharge.

In above matter of original application No. 6/2012 Manoj Mishra vs Union of India and others, the emphasis has been given on the source of Pollution due to untreated sewage

and trade effluent entering through various SWD and thus preventing discharge of untreated sewage into Najafgarh drain with ultimate outfall into Yamuna or drains connected thereto. The State of Haryana was directed to file an affidavit showing the steps taken to ensure that no untreated pollutants are discharged into Najafgarh drain.

NGT vide its order dated 12.07.2019 Para14 has desired information consisting of seventeen action point and the detail in tabular form is as under: -

Sr. No.	Identified Action Points	Action required to be taken	Action taken so far	The target date prescribed in the Orders	Reasons for the delay in execution	Expected date of completion
i)	Environmental flow	It has been reported by the Irrigation and Water Resources Department, Haryana that as per MoU dated 12.05.1994 signed among the States of UP, Haryana, Rajasthan, Himachal Pradesh & NCT of Delhi, a minimum discharge of 352 cusec water is released in Yamuna river from Hathnikund barrage at lean period also to maintain the E-flow of river which was in accordance with the guidelines of Ministry of Water Resources, River Development & Ganga Rejuvenation, Govt. of India in compliance of the order of Hon'ble NGT dated 11.06.2015.				
ii)	Sewage Treatment Plants	All required information are furnished in enclosed Annexure 'A'.				
a)	Up –gradation of existing STPs to meet the standard	5 STP's to be up-graded for Tertiary Treatment	3 STPs likely to be up-graded for Tertiary Treatment out of which 1 STP MLD commissioned at Dhanwapur and remaining 2 are likely to be commissioned by 30.11.2019 with this the tertiary treated capacity will be increased to 213 MLD.	No specific date	NA	Remaining 2 STPs having 165 MLD capacity will be up –graded for Tertiary Treatment by 31.12.2022.
b)	Setting up of new STPs	1 No. STP and 1 No. CETP of 20 MLD	DPR under preparation	No specific date	NA	1 STP of 20 MLD capacity at Jahaj-Garh will be

		and later 1 No. STP of 50 MLD to be constructed				constructed by 31.12.2021. The CETP would be constructed in two years after the availability of land and 50 MLD STP by 31-12-2023.
c)	Utilization of treated sewage	Upgradation of 4 STPs for Tertiary treatment is required	Tertiary treatment of 3 STPs completed/under progress. Presently 40 MLD at STP, Behrampur & 25 MLD at STP, Dhanwapur is tertiary treated and 1 STP of 50 MLD with tertiary treatment has been commissioned in April 2019 & additional 108 MLD capacity tertiary treatment is expected by November, 2019.	No specific date	NA	2 STPs of 165 MLD for tertiary treatment will be constructed by 31.12.2022. hence, the total tertiary treated water will be 388 MLD after its completion.
iii)	Interceptor Sewer Projects (ISP)	<p>Action plan for diversion of untreated waste water connected with SWD has been prepared in coordination all the concerned department. The present status is attached as Annexure 'B'.</p> <p>The master sewerage network of old Gurugram (Sector-1 to 57) comprises total length of 150 Km. and has been laid, connected with the sewage treatment plant situated at Village Behrampur & Dhanwapur. The work for laying of master sewer line in Sector-58 to 115 completed in stretch of 76 km and laying of sewer line in remaining 42 km is in progress and likely to be completed by 31-12-2020.</p> <p>A detailed survey was conducted and 39 / 23 & 18 locations were traced in Leg -I, Leg -II & Leg -III respectively where the untreated sewage was discharging into</p>				

		SWD drains and 8 MLD (approx.) discharge has been diverted from SWD to Sewer lines and the remaining points diversion is under planning and execution will be ensured by 31-12-2020.				
iv)	Repair and maintenance of Drains	All required information are furnished in enclosed Annexure 'C'.				
v)	Polluter Pays principle	Relates to HSPCB				
vi)	Dredging and desilting	All required information are furnished in enclosed Annexure 'D'.				
vii)	Industrial Pollution and CETPs	1 CETP of 20 MLD required at Sec 34	Land arrangement under process	No specific date	Delay in availability of land due to Court case	CETP likely to be completed by 31.12.2021
viii)	Sewage and Faecal Sludge Management	The sewage is being treated completely at STPs and the digested sludge from the drying beds and filter press bed is being utilised as manure in agriculture and horticulture. The sludge from CETP is being disposed-off by M/s Gujarat Enviro Protection & Infrastructure Haryana Pvt. Ltd., Faridabad.				
ix)	Online Monitoring (OMD) of STPs, CETPs and Yamuna					
a)	STPs	Installation of OMD for 5 STPs is required	Work allotted and 4 No. installed and balance in progress at site	No specific date	Work as per schedule	Work will be completed by 30.11.2019 and details are in Annexure-'E'
b)	CETPs	Nil	OMD installed	No specific date	Nil	Already installed
x)	Use of treated Waste Water	All required information have been furnished earlier in Para No-4.				
xi)	State of Haryana and pollution of the Yamuna	GMDA is treating sewage treatment to the prescribed norms and is committed to stop the River pollution completely in a phased manner.				
xii)	Creating Public Awareness Through information Dissemination Strategies and Management.	i) Whereas Govt. of Haryana has made mandatory for installations of STPs by various licensed colonizers and they are obligated to establish and operate a sewerage treatment facility to treat sewerage emanating from the colony so as to ensure that the waste water effluent meets the prescribed standards of the Central Pollution Control Board (CPCB) before its reuse or disposal into the drainage system maintained by Gurugram Metropolitan Development Authority				

		<p>(GMDA).</p> <p>ii) The installed STPs of colonizers are to be connected with server of HSPCB/CPCB/GMDA for real time data transfer of treated effluents for BOD, COD, TSS, PH & flow. HSPCB has informed that 366 colonizers / developers in Gurugram has obtained permission to install the STP's. All have to install the Online Monitoring Device as per orders of Central Pollution Control Board vide order No. A-14011/1/1/2015–MON dated 09.10.2015 circulates to all State and Municipal Authorities & integrate with command & control centre GMDA/HSPCB/CPCB server. Some queries from various colonizers received and to provide the solution at common platform an awareness seminar was organized by GMDA on dated 16.07.2019 and the representative of the 74 colonizers attended the Seminar. All the colonizers are directed to install the Online Monitoring Device at their STP's prior the 31st August, 2019 to avoid further punitive action by HSPCB.</p> <p>iii) Haryana Govt. has issued notification on 13.08.2014, making installation of dual button cisterns (capacity 10/5 Litres and 6/3 Litres) mandatory for all types of plot holders (new buildings) in HSVP areas in addition to all Govt. Buildings and Buildings in licensed areas. Occupation certificate shall not be issued in the absence of dual button flushing cisterns on these buildings.</p> <p>iv) GMDA has given rebate of 50% in sewerage bills if colonizers operate their installed STPs efficiently with due certification of HSPCB.</p> <p>v) In view of standalone STPs concept, the 10 STPs of 13 MLD are under execution by MCG and treated water will be used in nearby premises for non-potable purposes.</p>
--	--	--

GMDA is committed to ensure the development with compliance of all environment norms and will be leave no efforts as explained above.

Annexure 'A'

Features of Sewage Treatment Plant are as under: -

Sr. No	District	Population (Present)	Sewage Generated in MLD (after diversion of sewage from Unapproved colonies and Drains)	Existing STP		Quantity of Sewage Treated MLD	Status of STP whether Complying or Not Complying	STP under up-gradation /New STP under Construction		Remarks
				No. Of STP	Capacity			No. Of STP	Capacity	
1	Gurugram	19.38 Lacs	408	5	388	360	Yes	10 No. new standalone STP under MCG	13 MLD	
								1 No. STP of 20 MLD capacity at Jahaj-Garh, 1 No. CETP of 20 MLD capacity and 1 No. STP of 50 MLD capacity at Dhanwapur	90 MLD	
								2 under upgradation GMDA	108 MLD	2 Nos STPs under up-gradation from Secondary to tertiary.
								2 No. new STPs under Panchayat Department (Dharampur and Dhankot)	1 No.-0.5 MLD at Dhankot & 1 No.-0.5 MLD at Dharampur	To be executed by GMDA as deposit work with completion time as 31-12-2020.

Features of CETP under GMDA are as under: -

Sr.	CETP Location	Agency Responsible	Capacity (MLD)	Quantum of Effluent reaching CETP in MLD	Whether Complying or Not Complying	Plan for Up-gradation / Construction of new CETP if any
2	Industrial Model Township Manesar	GMDA	55	45	Complying	No

	Gurugram					
--	----------	--	--	--	--	--

In view of above furnished data the details of various STP's & CETP's under GMDA are as under:

Sr.	Location of STP/CETP	Capacity in (MLD)	Treated Sewage (MLD)	Status
1.	Dhanwapur, Sec-104	100	90	The STP parameters are regularly examined & real time data is uploaded on CPCB & HSPCB site the result are as per prescribed norms User Id – 100mldstp, password – stp#100mld@a
2.	Dhanwapur, Sec-104	50	45	The STP parameters are regularly examined & real time data is uploaded on CPCB & HSPCB site the result are as per prescribed norms.
3.	Behrampur, Sec-48	120	110	The STP parameters are regularly examined & real time data is uploaded on CPCB & HSPCB site the result are as per prescribed norms. User Id – huda120mld, Password – huda#120#2stp
4.	IMT, Manesar (CETP)	55	50	The CETP parameters are regularly examined & real time data is uploaded on CPCB & HSPCB site the result are as per prescribed norms.
5.	Dhanwapur, Sec – 104	68	65	The up-gradation work (Secondary to Tertiary Treatment) is in progress and is likely to be completed by 30.11.2019. User ID – eehgdhnp, pass – eehg#68mld#
6.	Behrampur, Sec-48	50	45	The up-gradation work (Secondary to Tertiary Treatment) is in progress and is likely to be completed by 30.11.2019.
	Total	443	405	

List of standalone STPs under construction/proposed by MCG

Sr. No.	Location	Capacity	Present Status	Expedited date of completion
1.	Gadoli Kalan	1 MLD	Work is in progress & 40% complete	30.11.2019
2.	Sarai Alawardi	1 MLD	Work is in progress & 40% complete	30.11.2019

3.	Gadoli Khurd	1 MLD	Work not started yet	30.11.2019
4.	Sihi	1 MLD	Work not started yet	30.11.2019
5.	Darbaripur	1 MLD	Work in progress (5% complete)	30.11.2019
6.	Baliawas	1 MLD	Work in progress (15% complete)	30.11.2019
7.	Kherki Daula	1 MLD	Work not started yet	30.06.2020
8.	Mohammadpur Jharsa	2 MLD	Work in progress (5% complete)	30.06.2020
9.	Ghata	2 MLD	Instead of STP, it is being proposed to connect the outfall to nearest master line.	30.11.2019
10.	Khandsa	2 MLD	Tender floated online to invite bids.	31.12.2020
	Total	13 MLD		

Action plan for controlling and treatment of discharge in leg no. I

Sr. No.	Location where waste water falls into Leg No.-I	Discharge in MLD	Connection	Name of Deptt.	Action plan with date	Status of Action Plan
1	At Cyber Park near Underpass towards Sikanderpur	2.00	1 No. connection of 900mm	GMDA	Achieved	Connection disconnected and discharge is diverted
2	Near Rapid Metro Pillar 92 Near NH-8 Culvert	2.70	2 Nos. connection of 900mm and 300mm/d	GMDA	Achieved	Connection disconnected and discharge is diverted
3	Near Furniture Market, Mehrauli Road, Sikanderpur	1.50	2 Nos. connection of 900mm and 300mm/d	GMDA	Achieved	Connection disconnected and discharge is diverted
4	At Sikanderpur Village	0.30	1 No. connection of	MCG	Achieved	Connection disconnected and discharge is diverted
5	Near Railway Culvert No. 47, Palam Vihar	2.40	1 No. connection of size 900mm x 1200mm	MCG	Date of approval of Estimate: 12.11.2018	Work has been allotted to M/s Sant Kripa Infra Tech Pvt. Ltd. Amounting to Rs. 225.60 lakhs to divert the sewer from storm water drain to nearby existing sewer line. However, as per the revised plan, discharge will be diverted to proposed STP as master sewer line has not been laid by GMDA on NPR.
6	Near New Cambridge Public School, Choma Road, New Palam Vihar	2.00	1 No. connection of size 600mm x 900mm	MCG	Tender Opened on: 14.12.2018	
7	Near Mother Dairy, Palam Vihar	0.70	1 No. connection of size 600mm x 900mm	MCG	Date of completion: 31.07.2019	

Sr. No.	Location where waste water falls into Leg No.-I	Discharge in MLD	Connection	Name of Deptt.	Action plan with date	Status of Action Plan
8	M/s Sea Hawk, Udyog Vihar, Sec- 18	0.50	1 No. connection of 100mm i/d	MCG	Achieved	The sewer connection has been disconnected from SWD on dated 10.11.2018.
9	Nagarro Building, Plot No. 36, Udyog Vihar, Sec- 18	0.70	1 No. connection of 200mm i/d	MCG	Achieved	The sewer connection has been disconnected from SWD on dated 10.11.2018. With respect to Udyog Vihar area under the jurisdiction of HSIIDC, AGM, HSIIDC submitted that the discharge from the industries is connected to the HUDA master sewer line. In addition, these two connections identified during the joint survey have been disconnected and compliance has been made.
10	Green Belt near NH-8 UdyogVihar	1.50	1 No. connection of 300mm i/d	HSIIDC	Achieved	
11	Rao market UdyogVihar, Sec- 18	0.50	1 No. connection of 100mm i/d	HSIIDC	Achieved	
12	Locations under Box Type Storm Water Drain	2.00	Untraced connections		Efforts are being made by all departments to trace the connections	A committee of GMDA/MCG /HSIIDC/HSPCB has been constituted to resurvey the SWD for tracing the connections within 1 month.
13	Sewage of village Mullahera connected in Green Belt, Sec-22	4.00	1 no Connection	MCG	30-06-2020	Joint inspection will be completed by the officer of MCG & GMDA within 1 month and work will be completed by 30.06.2020.
14	Sewage of Village Dundahera connected with storm water on Old Delhi Road	1.00	1 no Connection	MCG	30-06-2020	Joint inspection will be completed by the officer of MCG & GMDA within 1 month and work will be completed by 30.06.2020
	Total	16.80				

ACTION PLAN FOR CONTROLLING AND TREATMENT OF DISCHARGE IN LEG NO. II

Sr. No.	Location where waste water falls into leg No.II	Discharge (MLD)	Connection	Name of Deptt.	Proposed action plan with date	Action Plan
1	DLF phase-IV in-front of H. No. 6510	1.50	1 No. connection	GMDA	Achieved	Connection disconnected and discharge is diverted

2	Sukhrali & MDI	2.00	1 No. connection of 450 mm i/d	MCG	31.07.2019	Date of approval of Estimate: 12.11.2018 Likely date of completion: 31.05.2019
3	M. R Motor at Mata Road	0.50	2 Nos. connection of 150 mm i/d	MCG	Achieved	The estimate for Rs. 148.38 lakhs has been approved, 03 Nos. Tenders called and allotted to the agency as per the detail given below:-
4	Plot No.999, Mata Road Near Kataria Chowk	0.50	2 Nos. connection of 100 mm & 150 mm i/d	MCG	Achieved	1. DNIT amounting to Rs. 49.81 lakhs approved. Tender called vide tender ID No. 106123 and opened on 14.12.2018. Work has been allotted to the agency
5	Invitation Garden at Mata Road	0.25	1 No. connection of 200 mm i/d	MCG	31.07.2019	M/s VMS Infratech Pvt. Ltd. vide memo no. EE- VII/MCG/ 2018/ 54872 dated 24.12.2018. 50% work is in progress.
6	Near Mata Temple near Village Gurugram	0.25	1 No.	MCG	Achieved	2. DNIT amounting to Rs. 41.55 lakhs approved. Tender called vide tender ID No. 106125.
7	Satija Steel near petrol pump	0.01	1 No. connection of 150 mm i/d	MCG	Achieved	Work has been allotted to the agency.
8	Akshi Sweets near petrol pump	0.01	1 No. connection of 150 mm i/d	MCG	Achieved	3. DNIT amounting to Rs. 46.25 lakhs approved. Tender called vide tender ID No. 106124 and opened on 14.12.2018. Work has been allotted to the agency
9	Near GAV Academy Gate (Sheetla Colony)	2.00	1 No. Connection	MCG	Achieved	M/s Sant Kripa Infratech Pvt. Ltd. vide memo no. EE-II/MCG/ 2018/54892 dated 24.12.2018
10	Pet Zone Mata road	0.10	2 Nos. connection of 100 mm	MCG	31.07.2019	
Sr. No.	Location where waste water falls into leg No.II	Discharge (MLD)	Connection	Name of Deptt.	Proposed action plan with date	Action Plan

11	Prince Vatika Mata Road	0.10	1 No. connection of 100 mm i/d	MCG	31.07.2019	Work is in progress. 50% work completed
12	Dream Garden	0.10	2 Nos. connection of 100 mm i/d	MCG	Achieved	
13	Shop No.28 at Mata Road	0.01	1 No. connection of 200 mm i/d	MCG	Achieved	
14	Shop No. 18 & 19	0.01	1 No. connection of 200 mm i/d	MCG	Achieved	
15	Near Sector-5 Chowk	1.00	1 No. connection of 200 mm i/d	MCG	31.07.2019	
16	Near Sheetla Clinic	2.00	1 No. connection of 300 mm i/d	MCG	31.07.2019	
17	Tee Junction carrier and master SWD opposite Petrol Pump	2.00	Carrier Drain	MCG	31.07.2019	
18	BhimgarhKheri	1.20	2 Nos. connection of 250 mm i/d	MCG	31.07.2019	
19	PalamVihar C-2 Block	3.00	1 No. connection	MCG	31.07.2019	
Sr. No.	Location where waste water falls into leg No.II	Discharge (MLD)	Connection	Name of Deptt.	Proposed action plan with date	

20	Near Palam Vihar	0.5	1 No. connection of 200 mm i/d	MCG	31.07.2019	
21	Sarai Alawardi	0.6	1 No. connection of 300 mm i/d	MCG	30.11.2019	The work for construction of 01 MLD micro STP has been started at Sarai Alawardi under AMRUT Scheme. Although date of completion is 30.11.2019, 40% work completed, balance work is in progress, likely to be completed by 30.11.2019.
22	Jhajarh Village	0.5	1 No. connection	MCG	--	Administrative approval for construction of 10 MLD STP has been granted by the Govt. vide Memo No. SDE-II/DGULB/2019/3523 dated 27.05.2019 amounting to Rs. 22.29 Crore. DNIT is under preparation
23	Dharampur Village	0.5	1 No. connection	Panchayat Deptt	31-03-2020	The sewage of village is being connected with STP established by Experian builder.
24	Locations under Box Type Storm Water Drain	5.00	Untraced connections		Efforts are being made by all departments to trace the connections	A committee of GMDA/MCC/HSIIDC/HSPCB has been constituted to resurvey the SWD for tracing the connections within 1 month.
25	Surbhi & Navyug Co-operative society Sec-43	1.00	1 No. connection of 450mm i/d	GMDA	Achieved	

26	Near entry of Gold Souk Sec 43	0.50	1 No connection of 250mm i/d	GMDA	Achieved	
27	Surya Society	1.00	1 No connection of 600mm i/d	GMDA	Achieved	
28	Near Park Sector 43	1.00	1 No connection of 600mm i/d	GMDA	Achieved	
29	Power Grid, Sector 43	0.50	1 No connection of 200mm i/d	GMDA	Achieved	
30	Unitech trade centre	0.50	1 No connection of 300mm i/d	GMDA	Achieved	
31	Infront of children clinic DLF-IV	0.50	1 No connection of 200mm i/d	GMDA	Achieved	
32	Sewage of Ashok Vihar	5.00	1 No Connection	MCG	New Point	Joint inspection of the officer of MCG & GMDA.
	Total	28.64				

ACTION PLAN FOR CONTROLLING AND TREATMENT OF DISCHARGE IN LEG NO.III

Balance points of affidavit dated 03.06.2016 submitted to NGT.

Sr. No.	Location where waste water falls into leg No. III	Discharge (MLD)	Connection	Name of Deptt.	Proposed action plan with date	Action Plan
1	Vatika Chowk, Badshahpur	7.50	-	MCG	Achieved	Connection disconnected and discharge is diverted into main sewer line.
2	Village Tikri	0.00	1 no.	MCG/GMDA	Achieved	Connection disconnected and discharge is diverted.
3	Industrial discharge of Industries (Setup through C LU) Sector-34 and adjoining area (RO, HSPCB)	0.00	-	RO HSPCB (South)	Achieved	<p>There is no direct discharge of effluent from the industries Setup through C LU & Sector-34 and adjoining area. The joint team of HSIIDC, HSVP, MCG, HSPCB & GMDA inspected 100 units near Badshahpur drain in Sector 34 and Behrampur road since April 2019 to till date. Further, 8 No. of units were found complying and 12 no. of units were found non-complying w.r.t standards laid down for parameters of treated effluent as found exceeding the permissible limits and out of these, 3 no. of units have been closed / sealed by the board and 9 no. of units have modified their effluent treatment plants with rectification of said operational deficiencies and submitted performance security and requested for resampling. The recommendations of same has been sent to HQ Panchkula for permission of resampling.</p> <p>All large and medium scale units in the closed vicinity of the area have installed online effluent monitoring devices with further linkage and updation of the data to CPCB & HSPCB server. All the cases for imposing the Environment compensation have been recommended to the</p>

						competent authority against 7 nos of units.
4	NaharpurRoopa&unapproved area Rajiv Colony, Nitin Vihar, Khandsa Enclave etc.	4.00	-	MCG	30.06.2019	Out of 4 Nos connection, 2 Nos Connection have been connect with master sewer and work for balance 2 Nos connection of Naharpur Enclave, Rajiv Colony is in progress.
5	Discharge through RCC Drain of MCG Coming from Anaj Mandi to culvert at NH-8/ Mohammadpur Jharsa/ Narsingpur	2.00	-	MCG	Date of Completion: 31.03.2020	The work of construction of 02 MLD STP at Mohammadpur Jharsa has been started. Work is in progress.
6	RCC Drain of MCG Village Khandsa	2.00	-	MCG	Date of Completion: 31.03.2020	The Board considered the proposal for transfer of land for construction of 02 MLD STP at MCG and authorized Managing Director of the Corporation. The land from HSIIDC is being transferred to MCG. EE-I is pursuing the matter to decide the amount to be paid to HSIIDC in lieu of the land

7	Industrial discharge of Industries (setup through CLU) flowing through kachcha drain merging into RCC Box drain near Plot No.756, Sector- 37(RO,HSPCB)	0	-	RO HSPCB	Achieved	<p>The joint team of HSIIDC, MC & HSPCB conducted a survey on 16/7/19 onwards on the points of badshahpur drain.</p> <p>45 No. of electroplating units in Sec-37 are connected with common CETP and the parameters of final treated effluent are within permissible limits with having online effluent monitoring device at final outlet of CETP with having further linkage and updation of the data to CPCB & HSPCB server.</p> <p>Further joint team inspected 45 no. of units in sector-37 since April 2019 to till date which are having their individual standalone ETP's and out of which 2 No. of units found complying, 2 No. of units identified which are having parameters exceeding the permissible limits in the final treated effluent against which action has been initiated. Rest, 41 No. of units are yet to be inspected by the joint team and the same shall be completed within 10 days.</p> <p>Further HSPCB has closed 33 No. of illegally operating/ Non-complying units in the closed vicinity of Badshahpur drain.</p> <p>All large and medium scale units in the closed vicinity of the area have installed online effluent monitoring devices with further linkage and updation of the data to CPCB & HSPCB server. All the cases for imposing the Environment compensation have been recommended to the competent authority against 2 No. of units.</p>
---	--	---	---	-------------	----------	---

8	Discharge coming from Village Gadauli through drain of MCG	1.35	-	MCG	30.11.2019	Work of construction of 01 MLD STP at Gadauli Kalan is in progress under AMRUT scheme. Work will be completed by 30.11.2019.
9	Discharge from Village Dhankot	0.50	-	Rural Development and Panchayat Department	31-12-2020	Proposal had been submitted to Panchayat Raj Department to install 0.50 MLD STP. As Panchayat Raj Department does not have technical expertise, it has been decided that GMDA would execute the work as deposit work. Work will be completed by 31-12-2020.
10	Culvert of SPR Sector-57 (CGHS-1 Society)	2.00	1 No. connection of Carrier Drain	GMDA	Achieved	Connection disconnected and discharge is diverted into main sewer line.
11	Village Ghata	4.00	1 No. connection	MCG	31.07.2019	Discharge from Ghata is being connected to nearest master sewer line on SPR. Work has been allotted to the contractor. Work will be completed within 3 months.
12	Wazirabad	2.00	1 No. connection of 300 mm i/d	MCG	31.08.2019	Work completed.
13	Fazilpur Jharsa	1.50	1 No. connection of Carrier drain	MCG	Achieved	Connection disconnected and discharge is diverted into main sewer line.
14	Village Islampur	4.00	3 Nos. connection of 200 mm, 600mm & 300mm	MCG	Achieved	Connection disconnected and discharge is diverted into main sewerline.

Sr. No.	Location where waste water falls into leg No. III	Discharge (MLD)	Connection	Name of Deptt.	Proposed action plan with date	Action Plan
15	Sector- 33 & 34	4.00	5 Nos. connection of 150 mm i/d	MCG	Achieved	Connections disconnected and discharge is diverted into main sewer line.
16	Khoh	0.50	1 No. connection	Panchayat	31-12-2020	Joint inspection of the officer HSIIDC, HSPCB & GMDA.
17	Bas Khussla	0.25	1 No. connection	Panchayat	31-12-2020	Joint inspection of the officer HSIIDC, HSPCB & GMDA.
18	Kasan	0.50	1 No. connection	Panchayat	31-12-2020	Joint inspection of the officer HSIIDC, HSPCB & GMDA.
19	Manesar	5.50	1 No. connection	PHED	31-12-2020	
20	NaharpurKasan	3.25	1 No. connection	PHED	31-12-2020	
21	Sector-1 Manesar	0.50	1 No. connection	HSIIDC	31-03-2019	Joint inspection of the officer HSIIDC, HSPCB & GMDA.
22	Sihi & Kherki Daula	2.00	1 No. connection	MCG	30-11-2019	Work for construction of MLD STP started at Vill Kherki Daula and the sewerage village Sihi will be diverted connected in master sewer NPR, work likely to be complete by 30.11.2019
23	Locations under Box Type Storm Water Drain	10.00	Untraced connections	GMDA		A committee of GMDA/MCG/HSIIDC/HSPCB has been constituted to resurvey the SW for tracing the connections.
24	In-front of main gate of STP Behrampur (N 28025'11", E 7702'0")		SWD Connection	HSVP/GMDA		Sewerage entering from STP near Vipul Greens will be diverted into master sewer line by laying additional sewer line by GMDA.
25	At Marble Market, Sector 34, side by SKN CNG Pump Station, Subhash Chowk to Hero Honda Chowk Road (N 28025'43", E 7702'0")		SWD connection	HSVP/GMDA		The sewerage of colonizer area will be connected to storm water drain and further entering Badshahpur Drain will be diverted by laying additional sewer line.

	E 7701'15")					sewer line parallel to storm water line by GMDA.
26	Badshahpur Drain near M/s V&S, Behrampur Road, Gurugram (N 28036'10.216", E 76087'42.122")		Proper Sewer line	HSVP	31-3-2020	Work of laying of sewer line in progress. Approx, 500 mtr has been laid. Work is 55% complete. Work will be completed within 3 months.
27	Near Village – Basai (N 28047'069", E 76096'211")		Sewer discharge in drain	MCG	31-12-2019	MCG to divert discharge in sewer line. Work of laying of master sewer line is in progress. 80% work complete
28	Near CETP Manesar on HSIIDC open drain (N 28°22'47.0982", E76°55'11.757")		SWD with untreated sewage in effluent channel of CETP	HSIIDC	31.12.2020	Joint inspection of the officers of HSIIDC, HSPCB & GMDA.
29	Saraswati Kunj (Wazirabad Bundh)		1 No Connection of 150mm i/d	GMDA	Achieved	
30	Saraswati Kunj (Wazirabad Bundh)	1.0	1 No Connection of 200mm i/d	GMDA	Achieved	
31	Saraswati Kunj (Wazirabad Bundh)	0.5	1 No Connection of 150mm i/d	GMDA	Achieved	
32	Illegal cottage type colony operated sh. surrender 9811210275 adjacent at STP Behrampur	1.00		HSVP/GMDA	31.12.2019	GMDA to divert discharge in sewer line
33	From HSVP storm water drain generating from Tikri Village passing Subhash Chowk & Sohna road with further meeting to Badshahpur drain in front of STP Behrampur.	1.00		HSVP/GMDA	31.12.2019	GMDA to divert discharge in sewer line.
34	Illegal cottage adjacent to Leg-III at Tikri behind Unitech commercial project with having approx 250 cottage	1.00		MCG	30.06.2020	Joint inspection of the officers of MCG, HSPCB, HSVP & GMDA and found there is sewage flow from the unauthorized colony. MCG is to lay sewer line connected with Master sewer line.

35	New under construction plotted colony with sewer laid down to HSVP storm water drain passing over to Badshahpur Drain	1.00		MCG	30.06.2020	Joint inspection of the officer MCG, HSPCB, HSVP & GM and found there is sewage flow from the unauthorized colony. MCG is to lay sewer line connected with Master sewer line.
36	Sewer concrete trench carrying domestic effluent generating from nearby Subhash Chowk road and further meeting to HSVP drain behind wine shops at Subhash Chowk to Hero Honda Chowk Road	1.00		HSVP/GMDA	30.06.2020	Joint inspection of the officer MCG, HSPCB, HSVP & GM and found there is sewage flow from the SWD from the colony. GMDA is to lay sewer line from Subhash Chowk to Master sewer line Sector-34.
37	From HSVP storm water drain generating from sector 30, 31, Jharsa, Islampur at Subhash Chowk to Hero Honda Chowk road near M/s HCG, CNG pump station, marble markets sec-34, Gurugram	1.00		HSVP/GMDA	30.06.2020	Joint inspection of the officer MCG, HSPCB, HSVP & GMDA and found there is sewage flow in SWD from the colonizers. GMDA is to lay sewer line from Subhash Chowk to Master sewer line Sector-34.
38	From HSVP storm water drain generating from Hero Honda Chowk, Rajiv Chowk after Naharpur Rupa culvert at Sector 34 merging to Badshahpur Drain	1.00		HSVP/MCG	31.03.2020	Joint inspection of the officer MCG, HSPCB, HSVP & GM. This flow belongs to colony near Naharpur Rupa culvert. MCG is to lay sewer and connect it with Master sewer line.
39	Sewage waste from group of rooms made by advocate Tanwar side by bestech orient project adjacent to NH-48	1.00		MCG	31.03.2020	Joint inspection of the officer MCG, HSPCB, HSVP & GM. MCG to lay sewer and connect it with Master sewer line.
40	From Badshahpur drain after mixing of both HSVP storm water drain at NH-48, near Bestech Orient Project Gurugram	1.00		HSVP	31.03.2020	Joint inspection of the officer MCG, HSPCB, HSVP & GM. MCG to lay sewer and connect it with Master sewer line standalone STP village Khandli.
41	Gandhi Nagar Area	1.00	1 connection of 200 mm/id	MCG	31.03.2020	The sewerage entering into storm water drain will be diverted into sewer line upto 31.03.2020.
42	Unauthorized colonies Basai Road	1.50	1 connection of 200 mm/id	MCG	31.03.2020	The sewerage entering into storm water drain will be diverted into sewer line upto 31.03.2020.

43	Unauthorized area near Umang Bhardwaj Chowk	1.50	1 connection of 200 mm/id	MCG	31.03.2020	The sewerage entering into storm water drain will be diverted into sewer line upto 31.03.2020
----	---	------	---------------------------	-----	------------	---

Detail of Repair and Maintenance of Drains Under GMDA

Sr. No.	Name of Drain	Approx. length in km	Capacity of drain (in Cusec)	Action required to be taken	Action taken so far	Target date prescribed in the orders	Reasons for the delay in execution	Expected date of completion	Remarks
1	2	3	4	5	6	7	8	9	10
1	Leg-I (Sikanderpur to Najafgarh drain)	12.50	1100	NIL	–	–	–	–	Repair in a length of 5 km from old Delhi road to Railway culvert is required.
2	Leg-II(Sec-27 near Chakarpur bandh to Najafgarh drain)	16.50	2200	NIL	–	–	–	–	No major repair is required.
3	Leg-III(From village Ghata to Najafgarh drain)	24.50	4200	NIL	–	–	–	–	No major repair is required.

Detail of Dredging and De-Silting of Drains Under GMDA

Sr. No	Name of Drain	Approx. length in km	Capacity of drain (in Cusec)	Action required to be taken	Action taken so far	Target date prescribed in the orders	Reasons for the delay in execution	Expected date of completion	Remarks
1	2	3	4	5	6	7	8	9	10
1	Leg-I (Sikanderpur to Najafgarh drain)	12.50	1100	NIL	–	–	–	–	Dredging and desilting of drains is required.
2	Leg-II(Sec-27 near Chakarpur bandh to Najafgarh drain)	16.50	2200	NIL	–	–	–	–	No major dredging and desilting of drains in a length of 1.10 km length from Ashok Vihar to Railway culvert (No.49) has been done during year 2019-20.
3	Leg-III(From village Ghata to Najafgarh drain)	24.50	4200	NIL	–	–	–	–	Out of 24.50 km length, 17.50 km is RCC drain and 7.00 km is katcha drain. RCC drain is newly constructed hence no desilting is required out of 7.00km, 4.5 km has been dredged and desilting has been done during year 2019-20.

Note – The dredging and desilting is regular ongoing process and every year, work is taken up as per site requirement in different locations. During 2019-20, 90.00 km work of dredging and desilting have been taken up. Further planning for similar activities is being envisaged for 2020-21.

Installation of online Monitoring Devices at STPs –

HSPCB has informed that 366 colonizers / developers in Gurugram has obtained permission to install the STP's as per terms and conditions of license with total capacity of 110 MLD. The treated effluent of these STP's will be used for non- potable purposes & will reduce load on the STP's. The installation of Online Monitoring Device is mandatory as per orders of Central Pollution Control Board vide order No. A-14011/1/1/2015 –MON dated 09.10.2015 circulated to all State and Municipal Authorities & needs to be integrate with command & control centre GMDA/HSPCB/CPCB server. GMDA has organized an awareness seminar on dated 16.07.2019 and attended by the 74 colonizers. All the colonizers have been directed to install the Online Monitoring Device at their STP's prior the 31st August, 2019 to avoid further punitive action by HSPCB. The specimen of the requisite information has been uploaded on the GMDA Web Site i.e. <https://www.gmda.gov.in> alongwith the proceedings of Seminar.

GMDA has already installed the OMD devices at 68 /100 MLD STP at Dhanwapur & 50 / 120 MLD STP at Behrampur and details already tabulated above, however the installation of OMD at inlet point is in progress and likely to be completed by 31.11.2019. The HSPCB Online Emission and Effluent Monitoring System can be viewed at link – <http://hspcbceems.nic.in/public>.

There is routine mechanism to check the test results (BOD, COD, TSS & PH) in internal labs as well as external labs i.e. Shree Ram Institute and random inspection by Controlling and Monitoring Authorities such as HSPCB, CPCB & NGT etc.

Action Plan for control of pollution in River Yamuna for Faridabad

ACTION PLAN**1. Identification of points for untreated discharge**

In reference to untreated effluents released into drains joining river Yamuna and Ghaggar, it is submitted that only Yamuna River is located near Faridabad district. The updated list of drains discharging treated or untreated effluent joining River Yamuna is as below:-

Sr. No.	Drains	Location of Feeder Drains	Latitude/Lon gitude	Intervention/ Action Taken
1	Buriya Nallah	Sector 27 C & D	28' 27 '21" N/ 77'21'19"E	(i) For treatment of industrial waste of DLF industrial area Sector-27A, B, C & D, a CETP is proposed to be constructed by HSIIDC (the implementing agency) and likely to be completed upto 31.3.2020. (ii) The effluent of other adjoining area of this drain is being discharged into Badshahpur Sewerage Treatment Plant by pumping through IPS-1, Sector-33 located along Gurgaon Canal.
		Sector 45,	28' 26 '54" N/ 77'17'54"E	
		Green Field Colony	28' 27 '12" N/ 77'17'49"E	
		Omaxe Heights Group Housing Society	28' 27 '38" N/ 77'17'21"E	
		Omaxe Green Valley Group Housing Society	28' 27 '38" N/ 77'17'21"E	
		Ekta Nagar	28' 27 '36" N/ 77'18'16"E	
		DLF Industrial Area	28' 27 '30" N/ 77'18'39"E	
		Rajiv Nagar	28' 27 '26" N/ 77'18'52"E	
		Santosh Nagar	28' 27 '39" N/ 77'18'56"E	
2	Mawai Drain	Sanik Colony	28' 23'53" N/ 77'16'35"E	For this area, 10MLD STP based on SBR + additional Tertiary Treatment is proposed under Faridabad Smart City Mission, the treated effluent will be utilized for filling the dried Badkhal Lake.
		AravaliVihar	28' 23'46" N/ 77'16'33"E	
		SGM Nagar	28' 24'13" N/ 77'17'22"E	
		Sector 21 A BCD	28' 25'23" N/ 77'17'58"E	
		Sector 46	28' 26'20" N/ 77'18'03"E	
		Sector 21 C Part-3 Group Housing Societies	28' 25'39" N/ 77'17'28"E	
3	Gaun-chhi Drain	Ac Nagar	28' 23'19" N/ 77'18'26"E	For treatment of industrial waste of Sector-24 & 25, a CETP is proposed to be constructed by HSIIDC the implementing agency and likely to be completed upto 31.3.2020.
		Sector 24 industrial area	28' 21'11" N/ 77'18'22"E	
		NIT Part	28' 22'54" N/ 77'17'46"E	

		AUTO pin Jhuggi	28° 22'17" N/ 77°18'27"E	<p>(ii) The effluent of adjoining area of this drain is being discharged into Pratapgarh Sewerage Treatment Plant by way of pumping through various disposals. The existing capacity of this STP is 50 MLD but the discharge received is beyond its designed capacity and its life cycle is near about to completion. However during preparation of DPR under AMRUT Scheme M/s Wapcos has proposed roughly that there is requirement of near about 100 MLD capacity STP. Therefore MCF has allotted a work for preparation of DPR for construction of new STP there for considering its capacity upto year 2040. The DPR is likely to be prepared before 31st Dec. 2018 and the estimated financial outlay is Rs. 145 crore.</p> <p>(iii) Use of Constructed wetlands technology for treatment of sewerage along the drains discharged from the un authorized colonies is under planning. The budget required is around 45 Crores for the decentralized STP and Constructed wetlands.</p> <p>iv) It is also mentioned here that the work of re-modeling of Gaunchhi drain under AMRUT Scheme is in tender amounting to Rs. 19 crore.</p>
		Jewan Nagar	28° 25'46" N/ 77°20'12"E	
		NH-1, 2, 3, 5	28° 24'27" N/ 77°17'51"E	

Additionally, the proposed mode of action is that a Survey is needed to calculate the volume being generated, on daily basis and additionally storm water during

rainy season being added to the volume under consideration.. Thereupon, the standard process protocol can be followed.

In addition to the above, in order to treat the discharge in the Drains, constructed wetlands technology, shall be introduced along the lengths of the major drains. This shall treat the untreated sewage waste and reduce the BOD and COD levels and help in meeting the discharge standards. For the purpose of the same, prior to 300m from the point of confluence of drains into River Yamuna, Constructed wetland technology will be introduced for treatment of generated waste water .To achieve this objective MCF and Irrigation department will work in collaboration and coordination.

The above process is sustainable because it requires minor land acquisition with minimum maintenance cost. The total discharge that is expected to be treated in this pattern is around 15MLD.The cost of wetlands for treating the discharge in the drains is budgeted at INR 15 Crores., which can drastically reduce the load in the STP and shall help in meeting the environmentally safe discharge parameters.

Decentralized packaged type STP with tertiary treatment of minimum capacity 100KLD has been planned along 50 Locations along the drains, for treatment of the untreated discharge at various inlet location. The total installed capacity along the drains is expected to be 10 MLD, to be installed at a cost of INR 20 Crores. The estimated financial outlay to prevent untreated fall into the rivers is Rs 45 crores.

2. Regular Inspection of common wall of drain no. 6 and 8 at Sonapat

Not related to Municipal Corporation, Faridabad

3. Dredging and De-silting of Drains in the cities

In Faridabad District, it is a regular practice that the Major and Minor drains in the city are periodically desilted by MCF. Approximately INR 5 crores of money is annually spent by MCF to maintain the flow of these drains. Due to Human hazards associated with these measures, an additional INR 5 crores is required as a fund to incorporate innovation in technology. Also Gauchi Drain is to be upgraded and remodeled.(Outlay-).

The drains are as given below:

- i. Dayal Nagar Drain
- ii. Jawahar Colony nallah
- iii. Sector 3 Nallah
- iv. Subhash Colony
- v. Air Force Colony
- vi. Dabua -Pali Road to Sohna Road drain
- vii. Mohna Road
- viii. Mulla Hotel to Pyali Chowk Nallah
- ix. Mulla to Bk Chowk Drain
- x. Dayal Bagh Nala
- xi. Gaunchhi Drain
- xii. BadkhalNala (Ward No. 18 to 16)
- xiii. B.K Chowk Nallah
- xiv. Bk chowk to Neelam Chowk
- xv. Rahul colony Nallah
- xvi. Ac Nagar Nallah
- xvii. Drain at 60 ft Road
- xviii. Chimni Bai Dharamshala to Jat Bhawan (Panchkuiya Road)
- xix. Badkhal Nallah connected to Ankhir Nallah leading to Sector-21C
- xx. Pyali Chowk to Gaunchhi Drain through Industrial area
- xxi. Hardware chowk to Mujesar disposal
- xxii. Ankhir Nallah along Shamshan Ghat
- xxiii. Pyali chowk to Hardware chowk

- xxiv. Bata flyover to hardware chowk
- xxv. Malerna Road nallah
- xxvi. Anagpur Dairy to Agra Canal
- xxvii. 27' road Dabua Colony
- xxviii. Nallah along High School Village Anangpur beside Councillor house
- xxix. Sarai Palla road
- xxx. Nawada village to disposal Dabua Colony
- xxxi. NBS to Buriya Nallah
- xxxii. Durga Builder, Sehatpur nallah
- xxxiii. Dabua village to 17 No. Chungi
- xxxiv. NBS to Buriya Nallah near old bridge

The process of successful and timely Dredging and Desilting of drains requires updated information about the existing status of the drains, stretches that requires desilting, health of the drains in terms of blockage and real time flow characteristics of drain. The use of technology for the same is planned and financial outlay for the same is planned at INR 8 Crores. The cost of proposed procurement of tools and machinery is given at **Annexure I**

4. Providing Sewerage System in un-sewered area of unapproved colonies.

The work of providing sewerage system in un-sewered area of 66 unapproved colonies (**Annexure II**) which were declared as civic amenities deficit area in the year 2014 is in progress under AMRUT scheme. But still there will remain 34 more unapproved colonies (**Annexure III**) which will be required to be connected with the proper sewerage system. However recently out of these 34 colonies, 9 colonies have been declared as civic amenities deficit area in the year 2018 for which an EOI is being called for preparation of DPR for providing sewerage system. An another EOI shall also be called for remaining 25 unapproved colonies. It is proposed to have decentralized STPs at various identified locations. For the purpose of tapping of sewage from these 34 unapproved colonies, there will be a requirement of **INR 85 Crores** and the cost of providing of sewerage system in all of these colonies to meet the demand up to year 2040. The likely date of completion of this work is 31st December 2020 subject to allotment of fund.

5. Plan for laying of sewerage in approved colonies along River Yamuna

Along the River Yamuna, there are 3 villages namely: BasantPur, Ismail Pur, AgwanPur and some adjoining colonies under the jurisdiction of Municipal Corporation Faridabad. The work for providing sewerage system in this area has been allocated under AMRUT scheme (**Annexure-IV**) and the likely date of its completion is 31st December 2020. Work orders have been given and survey work is under progress.

- ii) The New Industrial town Faridabad came into existence in the year 1950 at the time of partition of India and Pakistan. The sewerage system of this area is existing ever since then and no up-gradation has taken place till date. Keeping in view the present demand, Hon'ble CM Haryana made an announcement for revamping of the sewerage system. Therefore, an EOI was invited for preparing DPR for this purpose. The tentative cost of this work is **INR 100 crores**.

iii) The trunk sewer line from Sector-18 disposal to Mirzapur STP was laid more than 40 years ago and its life span has been expired, hence its revamping or relaying is required for which a financial outlay of INR 55 crores is required . An EOI is being called for preparation of DPR and the likely date of completion of work is 31st December 2020 subject to allotment of funds.

6. Plan for Leg-I, Leg-II and Leg-III (Badshahpur Drain)

Not related to Municipal Corporation, Faridabad

7. Action Plan for STP

Under the observation that in the existing STPs (**Annexure-V**), which are under up gradation, the effluent is being bypassed and same is the practice during maintenance periods, it is submitted that:

“Total estimated sewage discharge by 2040 is expected to be 326 MLD for areas under HUDA (now HSVP) and MCF limits”

At present existing treatment plant of total capacity 160 MLD situated at (i) Pratapgarh STP – 50 MLD capacities, (ii) Mirzapur STP – 45 MLD capacity and (iii) Badshapur STP – 65 MLD capacities are treating the waste water. The total sewage/waste water generation is expected to go up to 326 MLD by project horizon year 2040. Hence the presently installed capacity 160 MLD shall prove grossly inadequate and requires immediate enhancement. It is therefore been proposed to augment the existing capacity to fulfill the gap. The updated physical and financial progress along with time lines on the STPs under construction as well as those which are proposed with their status is given below:-

Present Gap and Proposed STP

Sr. No.	STP / Sewerage Zone	Existing capacity of STP	Capacity Requirement of STP (MLD)				Cost (in crore)	Proposed capacity of STP under the project	Total capacity of STP after implementation of project	Remarks
			2018	2021	2033	2040				
1	Badshahpur (Sector 34 to 45, and Tigaon area)	20 MLD (Old)	40	49	61	65	107	--	65 MLD	
		45 MLD (New)								
2	Mirzapur (Old Faridabad and Ballabgarh)	45 MLD	65	78	98	100	165	50 MLD	100 MLD	
3	Pratapgarh (NIT)	50 MLD	62	74	93	100	165	100 MLD - 50 Replace - 50 New	100 MLD	
4	Industrial Sector 24, 25, 58 & 59 including Gaunchi drain	30 MPS	19	22	28	34	52	CETP of 34 MLD	34 MLD	
5	STP Bhadkal (Sector 21A disposal)	--	9	11	14	20	30	20 MLD STP	20 MLD	

Sr. No.	STP / Sewerage Zone	Existing capacity of STP	Capacity Requirement of STP (MLD)				Cost (in crore)	Proposed capacity of STP under the project	Total capacity of STP after implementation of project	Remarks
			2018	2021	2033	2040				
6.	CETP at Industrial area Sector 27A, 27B, 27C, 27D & 32 (DLF)		These CETPs are to be taken up by HSIIDC.							
7.	New STP at Badshahpur	85 MLD (in first phase 30 MLD will be constructed)	This STP is to be taken up by HSVP							
8.	Shiv Durga Vihar	--	3	3.5	4	5	16	--	10 MLD Under CM announcement	
9.	Decentralized STPs at 129 parks and 50 green belts						25	15 MLD		
10.	Constructed wetlands along the various drains in Faridabad						20	10 MLD		
	TOTAL						580			

Further, decentralized packaged STP of average capacity 100 KLD is planned for a total of installed capacity of 26 MLD capacity and is distributed over at least 129 parks and 50 locations along the Existing drains to treat untreated discharge in the drains. Use of Constructed wetlands technology for treatment of sewerage along the drains discharged from the un authorized colonies is under planning. The budget required is around 45 Crores for the decentralized STP and Constructed wetlands.

The Expected completion of the paragraph project will be around 24 months (Dec. 2020).

8. Action Plan for CETPs

Not related to Municipal Corporation, Faridabad

9. Online Monitoring Devices

At present, there are 3 STP being operated by MCF. Out of these, 45 MLD Badshapur STP is having online monitoring facility for all parameters. It is intimated that MCF is in the process of floating of EOI for Mirzapur STP and Pratapgarh, online monitoring facility will be provided along with the other facilities.

The cost required for the same is approximately INR 5 Crores and the expected completion of work is February 2019.

10. Plan for ISWM

M/s Eco green Energy Gurugram Faridabad Pvt Ltd is undertaking the ISWM in Faridabad District, 40 wards are under the coverage of Door to Door Collection and segregation of wastes. As support, 5 transfer stations namely Sec 37, Bypass road, BPTP Pul, Mujedi, Sec 21A and Dabua Colony are in place. Leechate treatment plant at Banwadi is in working condition. Untreated Solid Waste of around 600 Tons is sent to

landfill site. The target for reduction of the same is being planned by incorporating innovative treatment and segregation facilities within Municipal Locations. Waste to energy Plant will be completed by August 2019 (as per agreement copy at **Annexure VI**).

Construction and Demolition Waste also forms a major part of the solid waste generated. The utilization of the same is proposed by allocating a Land for Processing plant for processing of the waste and manufacture of various construction products such as tiles, aggregates, dust, kerbs, etc to be used locally. The same shall be developed under PPP Model. And Land Has been earmarked for the same at Mirzapur. MCF is also contemplating proposal to mandatorily include a certain percentage of products from the said plant in there general construction activities of the department.

11. Plan for e-waste management by HSPCB/ULBD.

Not related to Municipal Corporation, Faridabad

12. Plan for Plastic Waste Management

M/S Eco green Energy Gurugram Faridabad Pvt Ltd has been undertaking the ISWM in Faridabad District. The responsibility of segregation of plastic waste is with the Eco green, and the objective has been to minimize the waste to the landfill. In this respect the details are as follows:

Sr. No.	Action taken	Enforcement Policies Framed/Proposed	Utilization Policies Framed/Proposed
1.	1268 challan issued to defaulters. A sum of 2188000/- was imposed as fine by MCF as per the notification of Government of Haryana vide Not. No. 2/8/2013-R II dated 28 th August 2013. (copy at Annexure VII) Daily Awareness activities are being undertaken by MCF on day to day basis.	M/S Eco green Energy Gurugram Faridabad Pvt Ltd is undertaking the ISWM Project in Faridabad.	Waste to energy plant is already under construction, to be completed by August 2019.

13. Plan for Bio-Medical Waste Management

Not related to Municipal Corporation, Faridabad

14. Policy on water efficient agriculture practices

Not related to Municipal Corporation, Faridabad

15. Improving Water Storage Capacity

As per the NGT order on 20th July 2018 to Govt. of Haryana to provide unique identification No. to all its water bodies, MCF undertook this documentation study and allotted the work to M/s Development 2050 for survey of 76 water bodies with the municipal limits. Out of them around

- 17 water bodies require judicial intervention
- 20 water bodies require encroachment removal drive
- 18 water bodies require inter department coordination due to ownership issues
- 56 water bodies have dried up, 8 are seasonal and 12 have perennial presence of water
- 48 water bodies can be restored after overcoming above hurdles

As per the report received there are 20 water bodies (list at **Annexure VIII**) of around 60 Acres area in total within city under direct ownership of MCF that can be restored without much administrative hurdles like encroachment, legal disputes, other department ownership etc. The Municipal Corporation, Faridabad is in stage of preparing detailed project report (DPR) and we would require a budget of around INR 40 Crores for restoration of these water bodies (including 10% for capacity building) to maximize the

recharge of ground water on the concept of sponge cities and redevelop them as social spots promoting tourism and culture.

The authorities are exploring the option of construction of check dams along the river Yamuna for recharge of sub surface water for recharge of Rainey Wells. Feasibility reports are being prepared for highlighting of water logged areas within the municipal limits to identify the water harvesting potential and proposal of additional Rain water harvesting pits for recharge of ground water.

MCF limits the use of borewell for extracting ground water and systematically checks and closes as well as seals all such illegal bore wells with hefty fines. Before monsoon 2018, MCF took initiative for restoration of 180 choked rainwater harvesting within Municipal Limits of Faridabad. More than 50 locations were covered and maintenance- restorations were carried out. Now there is a proposal to upgrade these rainwater harvesting systems with innovative design solutions and we need funds of around INR 10 Cr for the restoration of these systems.

16. Greenery Development Plan

Since plants play an important role in reducing the environment pollution load, vegetal acts as a pollution scavenger and absorbs gasses and filter dust, smoke and other pollutants in the air, this Corporation during the year 2018, in order to make Faridabad green, has planted more than 34,400 plants of tree species of (i) Alstoniascholaris. (ii) Neem (iii) Chakresia (iv) Peepal retusa (v) Mango (vi) Polyalthialongifolia (vii) Mahua (viii) Gulmohar (ix) Amaltash (x) Ficus (xi) Ficus Benjamina in various green belts, parks, Government premises, Colleges, Schools, Hospitals, Tube-wells, Disposals , Boosting Stations and other alike premises . Main area of plantation are as below:-

Faridabad NIT area

Sr. No	Area	No. of trees	No. of shrubs	Total
1	BK to NH-5 Thana	100	-	100
2	NH-5 Thana to Bata Flyover	284	-	284
3	Chimni Bai Dharamshala to Tikona park.	258	805	1063
4	Outer periphery NH-3 & NH-2	26	1500	1526
5	Pyali chowk to FCI Godown	385	-	385
6	Rose garden	183	1200	1383
7	Sector-21B road near Nallah	100	-	100
8	Pali crusher zone	225	250	475
	Total	1561	3855	5416

In total 11815 shrubs and trees have been planted in parks, green belts, road sides etc. of NIT sub-division.

Ballabgarh Area

10460 plants have been planted in various road sides, parks, old green belts of Ballabgarh sub-division.

Old Faridabad Area.

12125 plants have been planted in various road sides, parks, old green belts of Old Faridabad sub-division.

It is proposed to increase tree cover along important roads of whole of MCF area. Plantation of 35000 shrubs and trees will be done in 2019. Shrubs will be planted on central verges, road sides, greenbelts and parks of MCF with active participation of voluntary agencies and RWAs. Beautification of junctions and corners will be done by planting grass and ground covers. More than 350 parks have been handed over to RWA for maintenance under PPP Scheme and it is proposed to involve voluntary agencies for adoption of parks, roundabouts under CSR.

In addition to above:

- a) *Under the “Nagar Vanikaran Yojna- “Ek Kadam Haryali ki Aur”, a Programme for Climate Smart Green Cities, having been launched by Government of India under which 200 city Forest/Nagar van in the Corporation Cities across the Country are proposed to be developed, a site along the bye-pass right from Delhi Border to Keli Gaon already stands selected for development of a “City Forest” for providing wholesome living, environment and contributing to Smart, Clean, Green and Healthy Faridabad.*
- b) *An area of 200 acres on the Aravali Hills is also proposed to be devolved as “Oxy Park”.*
- c) *This Corporation has also a proposal to develop the area from pillar to pillar of Metro Rail running from Delhi Boarder up to Ballgarh by planting trees upto the height of Metro track and develop the area as green.*
- d) *There is a proposal for revival of Badkha lake under one of the Smart City projects. While carrying out the said work, the area around the said lake is proposed to be developed as green by planning different trees.*

17. Ground Water – Not related to Municipal Corporation, Faridabad

18. Estimation of Sewage

DPR has been approved under AMRUT Scheme for catering of the generation of future sewage effluent for the year 2048. The design discharge calculated for the population of 2048 is 358 MLD. The proportionate discharge for the year 2040 is 326 MLD. The project will be completed by December 2020.

19. Open Defecation in Districts

Under SBM, MCF is undertaking all the major steps to make Faridabad an Open Defecation Free City. The following activities are being undertaken by MCF till date:

- IHHL – 19932 applications were received out of which 14297 applications have been approved. 1st installment of IHHL have been given to 12464 beneficiaries and release of 1st installment for 393 out of balance 1833 beneficiaries in under process. 12517 beneficiaries have constructed their toilets.
- Existing Toilets –29 Public Toilets already exists and 29 Common Toilets are in place. 179 pre cast PT are in working condition in OD locations (

jhuggis, slums, etc.) of Faridabad, 80 pre cast toilets are in progress and will be installed within 2 months. 9 movable toilets (4 seaters) are in working condition and are deployed as per requirement for different activities. E.g. construction site, functions/events, etc.

- Proposed and under construction Toilets – 1 PT (4 Male Units, 4 female units, 2 handicapped units) is under construction (605 completed) near Neelam Cinema, NIT Faridabad. Out of 47 CTs (4 Male Units, 4 female units, 2 handicapped units) proposed 2 CTs at Dayal Nagar and Dabua Colony are in construction stage (55% completed). Rest of the CTs will be constructed once the land approval is cleared from MCF or HUDA. Tenders have been floated for 6 Deluxe PTs .Bids have been received and are under evaluation stage.

Apart from this Community Toilets (10 seaters) have also being constructed by MCF under Corporate Social Responsibility (CSR) by Faridabad Industrial Association (FIA). Few of the locations can be mentioned as: Krishna Nagar (Ward no. 32), Ram Nagar (Ward no. 13), Sant Nagar (Ward No. 31) and Milhard Colony (Ward no. 13).

Public and Community Toilets have also been proposed by MCF under Built Operate and Transfer Basis to various private agencies. These agencies generate revenue through advertisement basis and undertake the operation & maintenance of these toilets.

Under IHUWASH Project which is being implemented in Faridabad by National Institute of Urban Affairs (NIUA) and funded by United States Aid for International Development (USAID), there are provisions for constructing innovative and smart toilets for Public and Community Toilets at the identified stress locations in order to improve the Public Sanitation System. The innovations proposed in the toilets would be based on technologies to reduce water usage, recycling of waste water, use of solar energy, and would focus on lesser manual intervention in the operation and maintenance system. These toilets are already on the verge of construction in Mysore and Udaipur. Site assessment for proposing Public Toilet/Community Toilet at Faridabad have been done for seven selected sites. As per the site analysis and recommendation of MCF Officials, it has been suggested to propose PT at Nahar Singh Park, Ballabgarh. Designs for proposing Innovative Public Toilet at Nahar Singh Park, Ballabgarh have been submitted to MCF and the work would initiate once the formal land approval is furnished by MCF. Similarly, Community Toilets will be developed in areas where there is lack of proper water and sanitation facility. Theses toilets will also contribute in livelihood generation by providing ownership to the community for operation and maintenance. Copy of agreement signed by MCF and NIUA for IHUWASH project is annexed at **Annexure IX**.

Open urination is also an issue in Faridabad City. Innovative methods to control urination along the flyovers/walls of public buildings will be adopted by proposing stand and pee post at designated locations. The waste can be utilized for other usage e.g – fertilizer in agricultural land, electricity generation, etc. A fund of INR 1 crore will be required to undertake the proposal at a pilot scale in Faridabad.

20. Disposal by sewerage through tankers by private parties.

On 12th August 2018, a notification has been issued by MCF to owners of private tankers for discharging of collected sewage at STP and in order to do so, they have to pay Rs. 100 for each tanker discharge. A fine of Rs. 2000/- will be levied, if found guilty and not following the norms of MCF.

The decentralized STPs planned along the drains shall also be planned for receiving untreated sewage by tankers for treatment.

21. Involvement of Civil Societies/awareness

MCF is taking active stand in making Faridabad an Open Defecation Free City through creating awareness among the citizens/students/communities, etc. Regular visits are being conducted by MCF officials to the localities/schools/colleges to spread awareness about the importance of maintaining a healthy and hygienic lifestyle by keeping their surroundings clean.

Also, community awareness is a major component of the IHUWASH Project. Similar events are being conducted through the support of Wash Innovation Lab in the Project cities at regular intervals. Global Handwashing Day (GHW) event was celebrated on October 15th, 2018 at GGSS School No. – 5, Faridabad through the support of Wash Innovation Lab (established under IHUWASH Project in Manav Rachna International Institute of Research and Studies , Faridabad) and MCF, copy of minutes is attached at **Annexure X**. The program was organized to create awareness among the school children on the importance of hand washing and its impact on healthy & hygienic lifestyle. Around 126 students from the school participated in the drawing and slogan competition for GHW Day. The Theme for the competition was Clean Hands - A recipe for Good health. Around 350 students took part in the event. A live demo on how to wash hands and a skit on the importance of hand hygiene was performed by the students of MRIIRS. WIL had also developed a set of interactive games for the students on how to wash hands, when and why washing hands is important. The winners of the games were felicitated by prizes as organized by the WASH Lab. Prize and Certificates were distributed to the selected participants of the Drawing and Slogan Competition. Kits sponsored from Savlon under Savlon Swasth India Mission along with handwash pamphlets were distributed to 350 students who attended the event.

Under IHUWASH project, a WASH Forum would be created which will provide a platform for city stakeholders to discuss about the ongoing issues of Faridabad city e.g. Water Scarcity, Depletion of Ground Water Level, Waste Management, Sanitation and Hygiene, etc. and to implement innovative solutions through multi stakeholder's consultation. WIL in Faridabad would Identify important stakeholders for the WASH forum and form a group/committee with designated roles and responsibilities for undertaking activities under WASH Sector improvement in Faridabad. The WASH FORUM will have a steering committee comprising of core members. The members of the committee should have representatives from government, NGO, Private sector, Academia and public who are interested in WASH and any individual with interest in city WASH sector can be part of the WASH Forum. WASH LAB will develop a detailed ToR for forming the committee and WASH FORUM. It would also define the detailed objective of the Forum, roles and responsibility of the committee members. The first two years of WASH Forum will be under the management of WASH LAB. Post two years, the core committee members may choose the future course of action. WASH forum can decide on membership for any citizen to be its part.

22. Organizing of Health Camps

Not related to Municipal Corporation, Faridabad

23. Regular monitoring of industries by SESTF and action against violators.

Not related to Municipal Corporation, Faridabad

24. Recycling of treated effluent

Recycled water will be used for irrigation of green belts/parks in the city. For the purpose of the same at least 18000 meters of recycled water HDPE lines of various dia as per requirement shall be laid around each STP, so that the Treated Water can be used for Horticulture Uses. The cost for the same shall be **INR 9.8 crores**.

The Treated water can be provided to public undertaking organization e.g. NTPC for cooling purpose. Waste water can also be used for construction activities.

After giving tertiary treatment to the recycled water the treated Water can also be used for sprinkling of water for reducing air pollution. Waste to energy plant can also utilized the recycled water.

Tertiary treatment is proposed at all three STP locations for recycling of treated effluent and sludge generated shall be used for manufacturing of manures etc. to be supplied in open market.

25. Treatment of effluent from villages

Not related to Municipal Corporation, Faridabad

Annexure I

Proposed Budget for Procurement of Tools and Machineries for desilting of Drains under MCF Limits.

Sl. No.	Name of the Machineries	Nos. of Machineries	Proposed cost for individual machine (In INR)	Total Proposed cost for procurement (In INR exclusive of taxes)
1.	PockLand	2	@ 50, 00, 000/- each machine	10, 000, 000/-
2.	Gen robotics	10	@21,00,000/- each machine	210,00,000/-
3.	JCBs	10	@25,00,000/- each	250,00,000/-
4.	Tractor Trolley	20	@5,00,000/- each	10,00,000/-
5.	Dumpers	20	@15,00.00/- each	30,000,000/-

List of Authorised Colonies under MCF Limits

Sl. No.	Name Of Colony	Total Area (Acres)	Built-up Area (Acres)	%	Vacant Land (Acres)	%	Area under Circulation (Acres)	%	Proposed Landuse Zone in Development Plan	Name of Revenue Estate	Location
	NIT Zone										
1.	Ankhir Village EXT.	13.7	9.0	65.7	3	21.9	1.7	12.4	Open Space (Regional - Recreational)	Ankhir	Recreational
2.	Dabua Colony Extension-II	106.5	79.9	75	11.5	10.8	15.1	14.2	Residential	Dabua	Sec

Sl. No.	Name Of Colony	Total Area (Acres)	Built-up Area (Acres)	%	Vacant Land (Acres)	%	Area under Circulation (Acres)	%	Proposed Landuse Zone in Development Plan	Name of Revenue Estate	Location
3.	Dabua Colony Extension-1 A&B	34.4	21.65	62.9	6.55	19	6.2	18.0	Residential	Gajipur	Sec
4.	Extended Abadi Of village Badkhal Part-I	82.2	68.0	82.7	5.8	7.1	8.4	10.2	Open Space (Regional - Recreational)	Badkhal	Recreat
	Extended Abadi Of village Badkhal Part-II	5.8	4.13	71.2	0.43	7.4	1.24	21.4			

Sl. No.	Name Of Colony	Total Area (Acres)	Built-up Area (Acres)	%	Vacant Land (Acres)	%	Area under Circulation (Acres)	%	Proposed Landuse Zone in Development Plan	Name of Revenue Estate	Location
5.	Extended Abadi Of Village Saran	7.85	6.45	82.2	0	0.0	1.4	17.8	Residential	Saran	Sec
6.	Gazipur Colony	36.8	23.12	62.8	6.68	18.2	7.0	19.0	Residential	Gajipur	Sec

Sl. No.	Name Of Colony	Total Area (Acres)	Built-up Area (Acres)	%	Vacant Land (Acres)	%	Area under Circulation (Acres)	%	Proposed Landuse Zone in Development Plan	Name of Revenue Estate	Location
7.	Nangla Enclave Part-II	122.8	86.5	70.4	13.1	10.7	23.2	18.9	Residential	NanglaGujran	Sec
8.	Navada Extension	4.9	3.24	66.1	0.96	19.6	0.7	14.3	Residential	Navada	Sec

Sl. No.	Name Of Colony	Total Area (Acres)	Built-up Area (Acres)	%	Vacant Land (Acres)	%	Area under Circulation (Acres)	%	Proposed Landuse Zone in Development Plan	Name of Revenue Estate	Location
9.	S.G.M Nagar Block-P	15	10.1	67.3	3.1	20.7	1.8	12.0	Residential	Badkhal	Section
10.	S.G.M Nagar F,G,H Block	31.6	34.4	77.2	1	3.2	6.2	19.6	Residential	Fatehpur Chandela, Badkhal	Section

Sl. No.	Name Of Colony	Total Area (Acres)	Built-up Area (Acres)	%	Vacant Land (Acres)	%	Area under Circulation (Acres)	%	Proposed Landuse Zone in Development Plan	Name of Revenue Estate	Location
	OLD FBD ZONE										
11.	Ajronda Extended Abadi	3.1	2.7	87.1	0.2	6.5	0.2	6.5	Residential	Ajronda	Section

Sl. No.	Name Of Colony	Total Area (Acres)	Built-up Area (Acres)	%	Vacant Land (Acres)	%	Area under Circulation (Acres)	%	Proposed Landuse Zone in Development Plan	Name of Revenue Estate	Location
12.	Anangpur Dairy	15	12.8	85.3	0.1	0.7	2.1	14.0	Residential	Anangpur	Sec
13.	Bharat Colony	209	138.9	66.5	34.3	16.4	35.8	17.1	Residential	Baselwa, Wazirpur	Sec

Sl. No.	Name Of Colony	Total Area (Acres)	Built-up Area (Acres)	%	Vacant Land (Acres)	%	Area under Circulation (Acres)	%	Proposed Landuse Zone in Development Plan	Name of Revenue Estate	Location
14.	Bhoor Colony extension	18	14.7	81.7	0.4	2.2	2.9	16.1	Residential	Faridabad	Sec

Sl. No.	Name Of Colony	Total Area (Acres)	Built-up Area (Acres)	%	Vacant Land (Acres)	%	Area under Circulation (Acres)	%	Proposed Landuse Zone in Development Plan	Name of Revenue Estate	Location
15.	Baselwa Colony Extension.	14.6	12.2	83.6	0.2	1.4	2.2	15.1	Residential	Faridabad	Sec
16.	Budena Extended Aabadi	21.3	18.16	85.3	1.84	8.6	1.3	0.3	Residential	Budena	Sec
17.	Chhajjan Nagar Part -I	30.1	18.59	61.8	5.98	19.9	5.53	18.4	Residential	Palla	Sec
	Chhajjan Nagar Part-II	1.7	1.28	75.3	0.12	7.1	0.3	17.6			
	Chhajjan Nagar Part-III	2.5	1.93	77.2	0.2	8.0	0.37	14.8			

Sl. No.	Name Of Colony	Total Area (Acres)	Built-up Area (Acres)	%	Vacant Land (Acres)	%	Area under Circulation (Acres)	%	Proposed Landuse Zone in Development Plan	Name of Revenue Estate	Location
18.	Deepawali Enclave	19.2	12.1	63.0	2.5	13.0	4.6	24.0	Residential	Ismilpur	Sec
19.	Hari Nagar Colony	6.7	3.4	50.7	2.1	31.3	1.2	17.9	Residential	Baselva	Sec
20.	Indra Complex Extension Muvai Road Part- I Part-II Part- III Part- IV Part - V	2 11.5 7.8 0.5 12.3	1.68 6.5 5.2 0.4 8.54	84.0 56.5 66.7 80.0 69.4	0.08 2.3 1 0 1.56	4.0 20.0 12.8 0.0 12.7	0.24 2.7 1.6 0.1 2.2	12.0 23.5 20.5 20.0 17.9		Muvai, Faridabad, Baselwa	Sec

Sl. No.	Name Of Colony	Total Area (Acres)	Built-up Area (Acres)	%	Vacant Land (Acres)	%	Area under Circulation (Acres)	%	Proposed Landuse Zone in Development Plan	Name of Revenue Estate	Location
21.	MewlaMaharajpur Extension	12.1	7.5	62.0	3	24.8	1.6	13.2	Residential	Mewla Maharaj- -pur	Sec
22.	New Saiyadwara	3.3	2.7	81.8	0.2	6.1	0.4	12.1	Residential	Faridabad	Sec

Sl. No.	Name Of Colony	Total Area (Acres)	Built-up Area (Acres)	%	Vacant Land (Acres)	%	Area under Circulation (Acres)	%	Proposed Landuse Zone in Development Plan	Name of Revenue Estate	Location
23	Nikhil Enclave	17	9.1	53.5	4.6	27.1	3.3	19.4	Residential	Ismailpur, Agvanpur	Sec
24	Numberdar Colony	25.7	19.2	74.7	2.1	8.2	4.4	17.1	Residential	Sehatpur	Sec
25	Om Enclave	38.8	25.4	65.5	4.1	10.6	9.3	24.0	Residential	Ismilpur	Sec
26	Panchsheel Enclave	46	32.75	71.2	4.85	10.5	8.4	18.3	Residential	Ismilpur	Sec

Sl. No.	Name Of Colony	Total Area (Acres)	Built-up Area (Acres)	%	Vacant Land (Acres)	%	Area under Circulation (Acres)	%	Proposed Landuse Zone in Development Plan	Name of Revenue Estate	Location
27	Pathwari Colony	5.8	4.8	82.8	0.4	6.9	0.6	10.3	Residential	Faridabad	Sec
28	Power House Colony	7.5	5.85	78.0	0.6	8.0	1.05	14.0	Residential	Palla	Sec
29	Puran Enclave	0.4	0.32	80.0	0	0.0	0.08	20.0	Residential	Faridabad	Sec
30.	Rao Sultan Singh Colony	2.4	1.8	75.0	0.4	16.7	0.2	8.3	Residential	Sarai Khwaza Palla	Sec
31.	Saraswati Colony Part-I	49.7	36.3	73.0	3.8	7.6	9.6	19.3	Residential	Sehatpur	Sec
	Saraswati Colony Part-II	5.45	3.05	56.0	1.1	20.2	1.3	23.9			

Sl. No.	Name Of Colony	Total Area (Acres)	Built-up Area (Acres)	%	Vacant Land (Acres)	%	Area under Circulation (Acres)	%	Proposed Landuse Zone in Development Plan	Name of Revenue Estate	Location
32	Shiv Colony	56.5	44.95	79.6	5.7	10.1	5.85	10.4	Residential	Palla	Sec
33.	Shiv Durga Vihar	86.3	60.6	70.2	7.6	8.8	18.1	21.0	Residential	Lakkarpur	Sec

Sl. No.	Name Of Colony	Total Area (Acres)	Built-up Area (Acres)	%	Vacant Land (Acres)	%	Area under Circulation (Acres)	%	Proposed Landuse Zone in Development Plan	Name of Revenue Estate	Location
34.	Shyam Colony	48.54	30.6	63.0	7.64	15.7	10.3	21.2	Residential	Sehatpur	
35	Surpanch Colony	1.9	1.53	80.5	0.02	1.1	0.35	18.4	Commercial/ Institutional	Ajronda	
36	Surya Colony	42.5	29.06	68.4	5.5	12.9	7.94	18.7	Residential	Sehatpur	

Sl. No.	Name Of Colony	Total Area (Acres)	Built-up Area (Acres)	%	Vacant Land (Acres)	%	Area under Circulation (Acres)	%	Proposed Landuse Zone in Development Plan	Name of Revenue Estate	Location
37.	Suryavihar	84.4	49.6	58.8	16.4	19.4	18.4	21.8	Residential	Sehatpur Agwanpur	Sec

Sl. No.	Name Of Colony	Total Area (Acres)	Built-up Area (Acres)	%	Vacant Land (Acres)	%	Area under Circulation (Acres)	%	Proposed Landuse Zone in Development Plan	Name of Revenue Estate	Location
38.	Yadav Colony	11.2	8.9	79.5	0.6	3.2	1.7	15.2	Residential	Sarai Khawaja, Palla	Section
39.	Chetram Colony	0.76	0.69	90.8	0	0.0	0.07	9.2	Residential	Lakkarpur	Section
40.	Sant Nagar	28.9	23.4	81.0	3	10.4	2.5	8.7	Institutional	Daultabad, Fatehpur - Chandila	Section

Sl. No.	Name Of Colony	Total Area (Acres)	Built-up Area (Acres)	%	Vacant Land (Acres)	%	Area under Circulation (Acres)	%	Proposed Landuse Zone in Development Plan	Name of Revenue Estate	Location
	BLB. ZONE										
41.	Krishna Colony	6.7	3.7	55.2	1.5	22.4	1.5	22.4	Residential	RanheraKhera	Section
42.	Adarsh Nagar- I	18.81	15.44	82	0.269	1.4	3.101	16.5	Residential	Uncha Gaon	Section
43.	Adarsh Nagar- II										Section
	Part – I	32.56	23.95	73.4	3	9.2	5.7	17.5	Residential	Uncha Gaon	
	Part-II	2.26	1.383	61.2	0.42	18.6	0.457	20.2			
	Part-III	1.1	0.89	80.9	0	0.0	0.21	19.1			

Sl. No.	Name Of Colony	Total Area (Acres)	Built-up Area (Acres)	%	Vacant Land (Acres)	%	Area under Circulation (Acres)	%	Proposed Landuse Zone in Development Plan	Name of Revenue Estate	Location
44.	Bhagat Singh Colony	11.317	7.984	71	0.86	7.6	2.473	21.9	Residential	Sihi	Sec
45.	Navlu Colony	0.150	0.123	82	Nil	---	0.026	18	Commercial	Ballabgarh	Sec
46.	Sanjay Colony Extn.	1.725	1.358	78	Nil;	---	0.395	22	Industrial	Jharsetaly	Sec
47.	Bhikam Colony Extn.	7.736	6.167	80	Nil	---	1.569	20	Residential	Ballabgarh	Sec
48.	Bhatia colony Extn.	5.455	4.591	84	Nil	---	0.864	16	Residential	Ballabgarh	Sec
49.	Ajji Colony	3.513	2.958	84	Nil	----	0.555	16	Residential	RanehraKhera	Sec

Sl. No.	Name Of Colony	Total Area (Acres)	Built-up Area (Acres)	%	Vacant Land (Acres)	%	Area under Circulation (Acres)	%	Proposed Landuse Zone in Development Plan	Name of Revenue Estate	Location
50	Arya Nagar extn	22.484	19.334	86	Nil	---	3.150	14	Residential	Unchagaon	Sec
51	Jain Colony	3.728	3.170	85	Nil	---	0.558	15	Residential	Ballabgarh	Sec
52	Mukesh Colony Extn.	1.946	1.618	83	Nil	----	0.370	17	Residential	Ballabgarh	Sec
53	Vijay Nagar	13.020	10.930	83	Nil	---	2.090	17	Residential		Sec
54	Jiwan Nagar	61.218	46.969	77	2.59	4.2	11.659	19.0	Residential	Gaunchhi	Sec

Sl. No.	Name Of Colony	Total Area (Acres)	Built-up Area (Acres)	%	Vacant Land (Acres)	%	Area under Circulation (Acres)	%	Proposed Landuse Zone in Development Plan	Name of Revenue Estate	Location
55	Hari Vihar	66.411	53.605	81	1.717	2.6	11.089	16.7	Residential	Ballabgarh	Sec

Sl. No.	Name Of Colony	Total Area (Acres)	Built-up Area (Acres)	%	Vacant Land (Acres)	%	Area under Circulation (Acres)	%	Proposed Landuse Zone in Development Plan	Name of Revenue Estate	Location
56	Kundan Colony Extn.	3.005	2.951	98.2	Nil	---	0.054	1.8	Residential	Unchagaon	Sec
57	Mahavir Colony	5.694	4.844	85	Nil	---	0.805	15	Residential	Unchagaon	Sec
58	Raja Nahar Singh Colony	32.054	27.087	84.5	Nil	---	4.967	15.5	Residential	Sihi	Sec
59	Shiv Colony Extn.	0.279	0.216	77	Nil	---	0.063	23	Residential	Ballabgarh	Sec
60	Shyam Colony Extn.	6.937	5.497	79	Nil	---	1.440	21	Residential	Ballabgarh	Sec
61.	Subhash Nagar	16.594							Residential		Sec

Sl. No.	Name Of Colony	Total Area (Acres)	Built-up Area (Acres)	%	Vacant Land (Acres)	%	Area under Circulation (Acres)	%	Proposed Landuse Zone in Development Plan	Name of Revenue Estate	Location
			12.639	76	0.389	2.3	3.566	21.5		Ballabgarh	
62.	Subedar Colony	18.884	15.576	82	Nil	----	3.308	17.5	Residential	Unchagaon	Sec
63.	Tirkha Colony	23.886	17.708	74	2.038	11.51	4.14	14.49	Residential	Sihi	Sec
		79.164							Residential / Industrial		Sec

Sl. No.	Name Of Colony	Total Area (Acres)	Built-up Area (Acres)	%	Vacant Land (Acres)	%	Area under Circulation (Acres)	%	Proposed Landuse Zone in Development Plan	Name of Revenue Estate	Location
64.	Rajiv Colony		59.167	75	6.481	8.2	13.516	17.1		Jharsaintly, Gaunchi, RanehraKhera	

Sl. No.	Name Of Colony	Total Area (Acres)	Built-up Area (Acres)	%	Vacant Land (Acres)	%	Area under Circulation (Acres)	%	Proposed Landuse Zone in Development Plan	Name of Revenue Estate	Location
65.	Extended Abadi Gaunchhi	3.03	2.637	87	--	--	0.393	13	Residential	Gaunchhi	Sec
66	RAO Raghuvir colony	4.032	3.296	82	--	--	0.736	18.3	Residential	Ballabgarh	Sec
	Total	1862.179	1356.5	5625.3	195.874	619.51	319.919	1248.49			

Annexure III

List of Unauthorised Colonies under MCF Limits

Sl. No.	Name of Colony	BLOCK	TOTAL AREA (Acres)	KHASRA NO. UNDER Colony
1.	Abadi of village Badkhal (revenue estate-Badkhal)	1	3.53	111//1min,4,5,6min,7min,10min
		2	0.12	123//1min
		3	0.56	113//1min,10min
2.	Anangpur Ext. (revenue estate-anangpur)		2.75	1660
3.	Ankhir Village Ext.(revenue estate-Ankhir)	1	2.7	41//2min,9,12,13 min
		2	0.68	42//17min
4.	Bharat Colony Ext.2 (revenue estate-Baselva)	1	16.4	35//1min,2min,9min,10,11,12min,19min,20,21,22min;36//4min,5min,6,14min,15,16,17min,21min,22min,24min,25;39//4min,5min;40//1min,2min
		2	1.5	48//16min,17min,24min,25min
		3	1.06	54//3min,8min,9min,7min
		6	0.53	54//4min,5min,6min,7min,15min,14min
		5	1.71	54//13min,17min,16min,23min,24min,25min
		4	1.2	49//10,11min;50//6min
5.	Bharat Colony Ext.1 (revenue estate-Baselva)	1	13.45	8//19min,21min,22;11//1,2,9,10,11min,12,19,20,21min,22;22//1min,2min,3min
		2	12.99	7//11,12,13,14,15,16,17,18,19,20,21,22,23,24,25
		3	3.1	14//19min,23,22;19//1,2min,9min,10
		4	8.18	21//21,25min;26//4min,5min,6,7min,14min,15,16,17min,16;27//1min,10min,11min,20min
		5	17.99	15//14,15,16,17,21,22,24,25;18//1,2,4,5,6,7,9,10,11,12,14,15,16,17,18,19,20,21,22,23,25;29//1,2,5,6,9,10,11,12
		6	32.23	15//13min,14min,15min,16,17,18min,23min,24,25;16//11min,12min,19min,20,21,22min;17//1,2min,9min,10,11,12min,19min,20;18//3min,8min,13min,18min,4,5,6,7,14,15,16,17
		7	3.48	17//21min,1;18//25min;29//5,6;30//1min,10min.
		8	1	21//21
6.	Chhajan Nagar Ext.(revenue estate-Palla)	1	1	20//7
		2	0.33	12//21min,22min
		3	0.78	21//2min,3min; 12/23min
		4	1.53	21//4, 5min

Sl. No.	Name of Colony	BLOCK	TOTAL AREA	KHASRA NO. UNDER Colony
		5	15.53	20//2min,8min,9min,13min,17min,16min,24min,25min;21//6min,7min,8min,13min,14min,17min,18min,19min,21min,22min,23min;23//1min,2min,3min,4min,7min,8min
		6	4.05	24//8,13,18,19min,22min,23min
7.	Dabua Colony Ext. (revenue estate-Gazipur)		9.88	6//17 min,18min,22,23min,25,9//2,3,4,5,7,8min
	Deepali Enclave Ext. (revenue estate-Ismailpur)	1	3.65	22//22min,23min;23//2min,3min,9min,12min,13min,18min,19min
8.		2	0.77	23//6min,7min,14min,15min
	Gazipur Colony Ext. (revenue estate-Gazipur)	1	1	17//4
		2	2.93	17//15,16; 16//20min
9.		3	8.34	17//18,19min,20,21,22min,23; 24//1min,2min,3,10min
	Harkesh Nagar (revenue estate-Mavai, Aitmadpur)		153.73	REVENUE Estate Mavai : 1//4min,6min,7min,15,16,17min,24min,25;2//11min,19min,20min,21,22min;4//1min,10,11,12min;
				5//1,7,8,9min,12min,13min,15min,18,19,20min,21min,22,23,24min;11//2min,3,7min,8,14min,16min,17min,18min
				REVENUE Estate Atmadpur
				9//4min,17mi,18min,18min,20min,21,22,23min;10//16min,25min;15//5min
				16//1min,2min,3,4,6min,7,8,9min,12min,13,14,15,16,17,18,19min,22,23,24,25;17//1min,19min,20min,21min;
				18//1min,10min,11min;19//1,2,3,4,5,6,7,8,9,10,11,12,13,14,15,16,17,18,19,20,21,22,23,24,25;20//5,6min;
				26//1min,2,3,4,5,6,7,8,9,10,11,12,13,14,15,16,17,18,19,20min,23,24,25;27//1,2,3,4,5,6,7,8min,9,10,11,12,23min;
				28//1,2,3,4min,6min,7min,9,10,11,12,13,16min,18,19,20,21,22,23;29//2,3,4,5,6,7,8,9,min,12min,13,14,15,26min,17min,18min,19min;
10.				36//14min,15,16,25;37//1,2,9min,10,11min,13min,20min;38//1min;39//9min
11.	Indira Complex Ext. (Revenue Estate-Mavai)	1	12.56	30//1min,2min,3min,8,9,10min,11min,12min,13min,17min,18,22min,23,24;38//5min,39//2min,3min,4min,25min
		2	8.15	38//5min,6,7min,14,15,16min,17,24min,25min

Sl. No.	Name of Colony	BLOCK	TOTAL AREA	KHASRA NO. UNDER Colony
		3	4.3	39//22min,23min,24min,17min,17min,18min;43//2min,3,4,7min,8min,9min
		4	4.63	48//4min,5min,6min,7min
		5	14.63	14//19min,20min,22min,23min;15//16min,17min,18min,19min,20min,21min,22min,25min,24//1min,5min,6min,10min;25//1min,2,3,4min,5min,8,9
12.	Numberdar Colony Ext. (Revenue Estate- Sehatpur)	BLOCK-2	0.61	27//14MIN,17MIN,18MIN
		BLOCK-3	1.12	32//8MIN,9MIN,12MIN,13MIN
13.	Panchsheel Colony (Revenue Estate- Ismailpur)	1	66	7//16MIN,17MIN,18MIN,19MIN,22MIN,23,24,25;8//16MIN,17MIN,18MIN,19MIN,20MIN,24MIN,25MIN;
				11//1,2,3,4,5MIN,6MIN,7MIN,8,9,10,11,12,13,14,15MIN,16MIN,17,18,19,20,21,22,23,24,25MIN;
				12//2MIN,3,4,5,6,7,8,9MIN,12MIN,13MIN,14,15,16,17MIN,23MIN,24MIN,25;16//3MIN,4MIN,5,6,7,14MIN,15;17//1,2,3,4,5MIN,6MIN,7,8,9,10,11MIN,12MIN,13MIN,14MIN,15MIN.
		2	2.71	3//21MIN;8//1MIN
		3	0.87	3//22MIN;8//2MIN,3MIN,8MIN,9MIN
		4	0.55	3//23MIN,24MIN;8//4MIN,3MIN,7MIN,8MIN
14.	S.G. M. Nagar Ext. (Revenue Estate- Badkhal)		133.4	69//19MIN,20MIN,21MIN,22MIN,23MIN,24MIN;70//10MIN,11MIN
				19MIN,20MIN,21,22MIN,72//16MIN,17MIN,18MIN,23MIN,24,25;
				71//1,2,3,4,5MIN,6,7,8,9,10,11,12,13,14,15,16,17,18,19,20,21,22,23,24,25
				91//3min,4,5,6,7,8min;92//1,2,3,4min,5min,8min,9,10;93//1,2min,
				99//2min,3,8,9min,12min,13,18,19,22,23;114//2,3,4,5,6,7,8,9,
				12,13,14,15,16min,17min,18min,19min,22,23min; 121//2,3min,8min,
				9min,12,13min,14min,15min,16,17,18,19,22min,23min,24min,25;
				128//2min,3,4,5,6,7,8,9min,12min,13,14,15,16,17,18,19min,22min
				23min,24,25;132//2,3,4,5,6,7,8,9,12,13,14,15,16,17,18,19min,22min,
				23,24,25,134//3MIN,4MIN,7MIN,8MIN

Sl. No.	Name of Colony	BLOCK	TOTAL AREA	KHASRA NO. UNDER Colony
15.	Saraswati Colony (Revenue Estate- Sehatpur)	BLOCK-1	3.73	24//16 min,17min,24min,25; 26//3min4,5min,7min,8min
		BLOCK-2	1.89	25//5,6,15min
16.	Shiv Durga Vihar Colony (Revenue Estate- Lakkarpur)	1	25.17	92,93,94,95,96,97,98,99,100,101,102,103, 104,105,107,108, 109,110,111,112,113,114,115,116,117,118 ,119,120,121,122, 123,124,125,128,129,130,131,132,133,134 ,135,136,137,138, 139,140,141,142,143,144,147,148,150,151 ,1583,154,155,156, 157,158,160,161,162,163,164,165
		2	0.62	16//3MIN,4MIN,7MIN,8MIN,
		3	2.13	16//14MIN,15MIN;15//11MIN,20MIN
		4	7.4	30//1MIN,10MIN,11MIN,20MIN,21MIN ;4 2//1MIN,10MIN, 41//14MIN,15MIN,29//21MIN
17.	Shyam Colony (Revenue Estate- Sehatpur)		1	14//16
18.	Surya Colony Ext. (Revenue Estate- Sehatpur)		5.67	19//11,12MIN,19,20,21,22; 22//1,2MIN
19.	Surya Vihar Ext. (Revenue Estate- Sehatpur)	1	8.48	20//2,9,8,12,13min, 18,19,22,23,24
20.	Titu Colony (Revenue Estate- Mavai, Wazirpur)		27.9	Rev. Mavai : 2//23min,24min;4//3min,4min,7min,14mi n,16min,17,18,23,24,25/1
				12//3,4min,7min,8,13min,14,17,18,23min; 14//3min,4min,5min,7min,8/1
				Rev. Wazirpur
				7//25min;8//5min,6min,7min,14min,15mi n,16min,17min,23min,24/2,25/1
				8//5min,6min,7min,14min,15min,16min,1 7min,23min,24/2,25/1
				9//1,11; 17//4min,5min;17//4min,5min
21.	Vinay Nagar (Revenue Estate- Ismailpur, Agwanpur)	1	569.16	REV:ESTATE:-ISMALPUR :- 16//6MIN,7min,8min,9min15,16,17,18,19 min, 22min,23,24,25 ;17//6MIN,7MIN,8MIN,9MIN,10MIN,11,12 ,13,14,15MIN, 16MIN,17MIN,18,19,22,23,24MIN;
				19//2,3MIN,4MIN,8MIN,9,11,12MIN,19MI N,20MIN,21MIN; 20//6MIN,14MIN,15MIN,16,17,22MIN,23, 24,25;
				25//2MIN,3,4,5MIN,6MIN,7MIN,8MIN

Sl. No.	Name of Colony	BLOCK	TOTAL AREA	KHASRA NO. UNDER Colony
22.	Adarsh nagar-I (revenue estate- Unchagaon)	1942	14338	54// 7MIN, 8MIN,9,10,11,12,13MIN,14MIN,17MIN 18MIN,19,20,21,22,23,24, 59//1, 2,3,4, 9 FAC,10 MCF
23.	Bhagat Singh Colony (revenue estate-Sihi)	13.09	10.08	31//12MIN,13MIN,14MIN,15MIN,16MIN, 17,18,19MIN,20MIN; 31// 22MIN,23MIN, 24MIN,25MIN; 33//13MIN,12,18MIN,19,
24.	Bhatia Colony (revenue estate- Ballabgarh)	11.82	9.51	14//6MIN,7,8,9,12,13,14,15MIN,16MIN, 17,18,19,23,24,25MIN; 19//3MIN,4MIN,5MIN,
25.	Hari Vihar (revenue estate- Ballabgah)	40.92	30.79	55// 25MIN, 58//4MIN,5,6,7,14,15,16,17,24,25; 59//11 FAC,12FAC,13,19,20,21, 22 FAC; 67//1MIN,2FAC, 9FAC, 10MIN,11MIN, 12FAC, 19,20,21, 22; 68//7,11,12,13,14,15,16, 17,20,24,25; 69//3,8,9MIN,12MIN,13,14,15,16;
26.	Jeldar Colony (revenue estate-Sihi)	9.51	7.5	123// 7MIN,8,13MIN,14,17,18MIN, 23,24; 129// 3MIN,4,7,14MIN;
27.	Jeewan Nagar-III (revenue estate- Gaunchhi)	54.29	35.69	76//16,17,18,22,23,24,25; 77//20,21; 84//1,2MIN,9,10,11min,12min; 85//2,3,4,5,6,7,8,9,12,13,14,15,16,17; 86//1MIN,8,9,10MIN,12,13,17,18,19,21, 22,23,24; 90//1MIN,2,3,4,5,6MIN,7,8,9,10MIN, 11MIN,12,13MIN,14MIN,19MIN,20MIN; 91//1MIN
28.	Kundan Colony (revenue estate- Unchagaon)	2.13	1.71	17// 1MIN,9MIN, 10MIN, 11MIN, 12, 13MIN, 17MIN, 18, 23MIN, 24MIN;
29.	Mahaveer Colony (revenue estate- Unchagaon)	4.13	3.66	17// 1MIN,9MIN, 10MIN, 11MIN, 12, 13MIN, 17MIN, 18, 23MIN, 24MIN;
30.	Rao Raghuvveer Colony (revenue estate-Unchagaon)	15.76	11.86	4//13MIN,14,17MIN,18FAC; 8//2MIN,8,9FAC, 10,11,12 FAC,13,18,19FAC,20,21,22FAC, 23
31.	Rajeev Colony Ext. (revenue estate- RanheraKhera)	2.14	1.15	31//3MIN,8,9MIN,13
32.	Subedar Colony (revenue estate- Unchagaon)	13	9.39	53//1,2,3 HT LINE ,4MIN,7MIN, 8,9,10,11,12,13,14MIN,16MIN,17,18
33.	Subhash nagar (revenue estate- Ballabgarh)	9.41	7.49	91// 11MIN, 12MIN, 13MIN, 18MIN, 20, 21; 92// 1, 10, 11, 19MIN, 20, 21, 22MIN; 93// 5MIN, 6MIN, 15MIN:
34.	Tirkha Colony (revenue estate Sihi)	51.04	36.28	126//21MIN,25MIN; 131//1MIN,5,6,10MIN,11MIN,12MIN, 13MIN,14MIN,15,16,17,18, 19,20,21,22,23,24,25MIN; 132//5MIN; 136//9MIN,12MIN,14,17,18,19MIN,22MIN , 23MIN,24; 137//1,2,3,4,5MIN,6MIN,7,8,9,10,11,12, 13,14,16,17,18,19,22,23,24,25; 138//12MIN,19MIN,20,21,22MIN; 145//1MIN,2MIN,3MIN,4MIN,10MIN, 11MIN,20MIN, 146//4,15,16,25MIN

Work Orders of Projects allocated under AMRUT Scheme

MUNICIPAL CORPORATION FaridabadWORK ORDER

From

Commissioner,
Municipal Corporation,
Faridabad

To,

M/s Brij Gopal Construction Co. Pvt. Ltd,
A7/2, Shivaji Apartment Sector-14,
Rohini, New Delhi-110085

Memo No.XEN/MCF/III/2018/ 1233

Dated: - 9/10/18

Sub:- Augmentation & Providing Sewerage System in Faridabad Town Part-B (Construction of 1 MPS, 4 IPS and Sewerage Network with Main Connecting Sewer) along with O&M for 5 years under AMRUT Program

Reference:

1. Tender by M/s Brij Gopal Construction Co. Pvt. Ltd, Rohini, New Delhi opened on 21.08.18 and Negotiation letter by M/s Brij Gopal Construction Co. Pvt. Ltd, Rohini, New Delhi dated 28.08.2018.
2. Minutes of 20th meeting of SLTC held on 28.08.2018 issued vide letter no. XEN-UDULB/2018/9342-45 dated 30.08.2018.

1. In response to above references, the approval of the State Level Technical Committee for acceptance of the tender of M/s Brij Gopal Construction Co. Pvt. Ltd, Rohini, New Delhi for the subject cited work is hereby conveyed as per following :-

Sr.No.	Name of Work	Rate
1	Augmentation & Providing Sewerage System in Faridabad Town Part-B (Construction of 1 MPS, 4 IPS and Sewerage Network with Main Connecting Sewer) along with O&M for 5 years under AMRUT Program	<p>24.50% (Twenty Four Point Five Zero Percent) above the rates exhibited in the DNIT.</p> <p>The Total Negotiated cost of Work shall be as per Illustration given under :</p> $1,26,05,43,551 \times \left(1 + \frac{24.5}{100}\right) = \text{Rs.}1,56,93,76,721/-$ <p>Breakup of awarded Cost (Capital and O&M) Awarded Capital Cost -Rs.1,44,96,87,400/- Awarded O&M Cost -Rs. 11,96,89,321/- Awarded Total Cost -Rs.1,56,93,76,721/-</p>

2. The expenditure shall be restricted to the approved amount mentioned in para 1 above.
3. The breakup of payment shall be as per approved DNIT.

4. The Time limit for completion of work shall be 18 (Eighteen) months. The date of start of work will reckoned from 22.10.18 and date of completion will be 21.04.2020.

5. No variation in the work shall be allowed to be done on the work by Chief Engineer/

MUNICIPAL CORPORATION Faridabad
WORK ORDER

To,
6. M/s Giridharlal Aggarwal Contractors Pvt Ltd
Reg. Office: A-13, Shivoli, Malviya Nagar,
New Delhi-110017
7. Corporate office: #541, Sector-21,
8. Paschikula, Haryana

Memo No.XEN/MCF/01/2018/133

Dated: -12.09.2018

Subj- Augmentation & Providing Sewerage System in Faridabad Town Part-A (Construction of 2 MPS with main connecting sewer) along with O&M for 5 years under AMRUT Program

Reference:-

- i. Tender by M/s Giridharlal Aggarwal Contractors Pvt Ltd Opened on 25.08.2018.
- ii. After Approval of qualification in technical BID, the financial BID opened on 25.08.2018.
- iii. Negotiation letter by M/s Giridharlal Aggarwal Contractors Pvt Ltd dated 06.09.2018 addressed to CE, DULB.
- iv. Minutes of 29th meeting of SLTC held on 06.09.2018 issued vide letter no. DULB/XEN-1/2018/9508-11 dated 06.09.2018

please

CC:

1. In response to above references, the approval of the State Level Technical Committee(SLTC) for acceptancy of the tender of M/s Giridharlal Aggarwal Pvt. Ltd., Paschikula for the subject cited work is hereby conveyed as per following:-

Sr.No.	Name of Work	Rate
1	Augmentation & Providing Sewerage System in Faridabad Town Part-A (Construction of 2 MPS with main connecting sewer) along with O&M for 5 years under AMRUT Program	<p>14.90% (Fourteen Point Nine Zero Percent) above the rates exhibited in the DNIT.</p> <p>The Total Negotiated cost of Work shall be as per illustration given under :</p> $73,86,75,092 \times \left(1 + \frac{14.90}{100}\right) =$ <p>Rs.84,87,37,680-Rs. 5,00,000 = Rs. 84,82,37,680/-</p> <p>Breakup of awarded Cost (Capital and O&M)</p> <p>Awarded Capital Cost -Rs.78,63,47,140 - 5,00,000 -Rs. 78,58,47,140.00/-</p> <p>Awarded O&M Cost - Rs. 6,23,90,540.00/-</p> <p>Awarded Total Cost -Rs. 84,82,37,680.00/-</p>

The tender has been accepted subject to the following terms and conditions:-

2. The date of start of the work will be reckoned from 25.09.2018 the date of completion of work in all respect is 24.03.2020. This should be strictly adhered to.
3. No running bill can be paid without signing of the agreement.
4. Inspection reports & test certificate of cement/material be submitted to MCF office before its Running.
5. The expenditure of the total work is restricted to an amount of Rs. 84,82,37,680/-
6. No change of specification/scope of work will be allowed to be done on the work by Chief Engineer/ Superintending Engineer/ Executive Engineer concerned at his own level, without the prior permission of sub-committee constituted for this purpose as per Minutes of meeting of 21st SLTC.
7. The work will be executed under the control of Engineer- in -charge and closely monitored by Project Development and Management Consultant (PDMC) of ULB under the AMRUT, IRMA, senior officer of MC Faridabad.
8. The agency has agreed to give rebate of Rs. 5.00 Lacs over his quoted rate i.e. Rs. 84,87,37,680 /- for providing Aluminium Bus bar as per specification EWIIE instead of Copper Bus bar in both the

MPS. This rebate amount @ Rs. 2.5 lac each for 256.5 MLD MPS and 112.5 MLD MPS will be recovered from the bill amount of the agency against these 2 items

9. Operation and Maintenance of Two-run, MPS and connecting sewer lines will be carried out as per provision exists in the BOQ of the approved DNIT.
10. Since there is no provision for construction of boundary wall in the BOQ of the approved DNIT, hence work will be carried out as per provision made in the BOQ of the approved DNIT.
11. The breakup of payment shall be as per approved DNIT.
12. All other term & conditions shall be as per approved DNIT.


Executive Engineer-III
Municipal Corporation
Faridkot

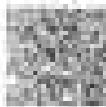
A copy of the above is forwarded to following for kind information and necessary action please.

- CC:
1. Hon'ble Minister of Social Justice & Empowerment.
 2. The Director General, Urban Local Bodies, Haryana
w.r.t. memo. No. DULB/XEN-4/2018/9518 dated 08.09.2018
 3. Mayor, MCF for information pl.
 4. The Commissioner, for information pl.
 5. The Chief Engineer, DULB (HQ), Panchkula
 6. C.E. MCF for information pl.
 7. S.E.MCF for information pl.
 8. Executive Engineer (Div-1, IV)
 9. J. Commissioner (F, T, B) for information pl.
 9. Financial Controller for information/action.
 10. M/s WAPCOS Ltd. SCO 302, 1st Floor, Sector-9, Panchkul

Location of Existing STPs under up-gradation



Details of Agreement Signed with Ecogreen Energy Gurgaon Faridabad Pvt. Ltd.

Indian-Non Judicial Stamp Haryana Government		Date: 28/08/2013
Certificate No: GOR2011021724		Stamp Duty Paid: ₹ 100
OPIN No: 20079402		Penalty: ₹ 0
Deposit		
Name: Ecogreen Energy Gurgaon Faridabad Pvt Ltd		
H.No/Plot: No	Section/Block: No	Landmark: No
City/Village: Gurgaon	District: Gurgaon	State: Haryana
Phase: 0		
Purpose: GENERAL to be submitted at Other		
		

CONCLUSION AGREEMENT

BETWEEN

The Government of State of Haryana,
Represented by the Director,
Department of Urban Local Bodies, Haryana

AND

Municipal Corporation, Gurgaon
Acting through its Commissioner

AND

Municipal Corporation, Faridabad
Acting through its Commissioner

AND

Ecogreen Energy Gurgaon Faridabad Private Limited ("Convenorship")

AND

Ecogreen Energy Private Limited ("Selected Bidder")

For

Development of Integrated Solid Waste Management (collection, transportation, processing and disposal) in Faridabad-Gurgaon Cluster






Annexure VII

Notification issued by Government of Haryana vide Not. No. 2/8/2013-R II dated

28th August 2013

UNITED STATES GOVERNMENT
UNITED STATES PRINTING OFFICE

Notice

The 1964 August Issue

The following is a list of the items included in Section 1 of the August Issue of the August 1964 issue of the *Journal of Polymer Science: Polymer Chemistry Edition*. The items are listed in the order in which they appear in the issue.

- (1) The polymerization of styrene, methyl methacrylate, and acrylonitrile with the azobisisobutyronitrile initiator in benzene solution at 60°C. by the free-radical mechanism. The polymerization of styrene and acrylonitrile with the azobisisobutyronitrile initiator in benzene solution at 60°C. by the free-radical mechanism. The polymerization of styrene and acrylonitrile with the azobisisobutyronitrile initiator in benzene solution at 60°C. by the free-radical mechanism.
- (2) The polymerization of styrene, methyl methacrylate, and acrylonitrile with the azobisisobutyronitrile initiator in benzene solution at 60°C. by the free-radical mechanism. The polymerization of styrene and acrylonitrile with the azobisisobutyronitrile initiator in benzene solution at 60°C. by the free-radical mechanism.
- (3) The polymerization of styrene, methyl methacrylate, and acrylonitrile with the azobisisobutyronitrile initiator in benzene solution at 60°C. by the free-radical mechanism. The polymerization of styrene and acrylonitrile with the azobisisobutyronitrile initiator in benzene solution at 60°C. by the free-radical mechanism.
- (4) The polymerization of styrene, methyl methacrylate, and acrylonitrile with the azobisisobutyronitrile initiator in benzene solution at 60°C. by the free-radical mechanism. The polymerization of styrene and acrylonitrile with the azobisisobutyronitrile initiator in benzene solution at 60°C. by the free-radical mechanism.
- (5) The polymerization of styrene, methyl methacrylate, and acrylonitrile with the azobisisobutyronitrile initiator in benzene solution at 60°C. by the free-radical mechanism. The polymerization of styrene and acrylonitrile with the azobisisobutyronitrile initiator in benzene solution at 60°C. by the free-radical mechanism.
- (6) The polymerization of styrene, methyl methacrylate, and acrylonitrile with the azobisisobutyronitrile initiator in benzene solution at 60°C. by the free-radical mechanism. The polymerization of styrene and acrylonitrile with the azobisisobutyronitrile initiator in benzene solution at 60°C. by the free-radical mechanism.
- (7) The polymerization of styrene, methyl methacrylate, and acrylonitrile with the azobisisobutyronitrile initiator in benzene solution at 60°C. by the free-radical mechanism. The polymerization of styrene and acrylonitrile with the azobisisobutyronitrile initiator in benzene solution at 60°C. by the free-radical mechanism.
- (8) The polymerization of styrene, methyl methacrylate, and acrylonitrile with the azobisisobutyronitrile initiator in benzene solution at 60°C. by the free-radical mechanism. The polymerization of styrene and acrylonitrile with the azobisisobutyronitrile initiator in benzene solution at 60°C. by the free-radical mechanism.
- (9) The polymerization of styrene, methyl methacrylate, and acrylonitrile with the azobisisobutyronitrile initiator in benzene solution at 60°C. by the free-radical mechanism. The polymerization of styrene and acrylonitrile with the azobisisobutyronitrile initiator in benzene solution at 60°C. by the free-radical mechanism.
- (10) The polymerization of styrene, methyl methacrylate, and acrylonitrile with the azobisisobutyronitrile initiator in benzene solution at 60°C. by the free-radical mechanism. The polymerization of styrene and acrylonitrile with the azobisisobutyronitrile initiator in benzene solution at 60°C. by the free-radical mechanism.

The following is a list of the items included in Section 2 of the August Issue of the August 1964 issue of the *Journal of Polymer Science: Polymer Chemistry Edition*.

- (1) All papers in Section 1 and Section 2
- (2) All papers in Section 3
- (3) All papers in Section 4
- (4) All papers in Section 5
- (5) All papers in Section 6
- (6) All papers in Section 7
- (7) All papers in Section 8
- (8) All papers in Section 9
- (9) All papers in Section 10
- (10) All papers in Section 11
- (11) All papers in Section 12
- (12) All papers in Section 13
- (13) All papers in Section 14
- (14) All papers in Section 15
- (15) All papers in Section 16
- (16) All papers in Section 17
- (17) All papers in Section 18
- (18) All papers in Section 19
- (19) All papers in Section 20
- (20) All papers in Section 21
- (21) All papers in Section 22
- (22) All papers in Section 23
- (23) All papers in Section 24
- (24) All papers in Section 25
- (25) All papers in Section 26
- (26) All papers in Section 27
- (27) All papers in Section 28
- (28) All papers in Section 29
- (29) All papers in Section 30
- (30) All papers in Section 31
- (31) All papers in Section 32
- (32) All papers in Section 33
- (33) All papers in Section 34
- (34) All papers in Section 35
- (35) All papers in Section 36
- (36) All papers in Section 37
- (37) All papers in Section 38
- (38) All papers in Section 39
- (39) All papers in Section 40
- (40) All papers in Section 41
- (41) All papers in Section 42
- (42) All papers in Section 43
- (43) All papers in Section 44
- (44) All papers in Section 45
- (45) All papers in Section 46
- (46) All papers in Section 47
- (47) All papers in Section 48
- (48) All papers in Section 49
- (49) All papers in Section 50
- (50) All papers in Section 51
- (51) All papers in Section 52
- (52) All papers in Section 53
- (53) All papers in Section 54
- (54) All papers in Section 55
- (55) All papers in Section 56
- (56) All papers in Section 57
- (57) All papers in Section 58
- (58) All papers in Section 59
- (59) All papers in Section 60
- (60) All papers in Section 61
- (61) All papers in Section 62
- (62) All papers in Section 63
- (63) All papers in Section 64
- (64) All papers in Section 65
- (65) All papers in Section 66
- (66) All papers in Section 67
- (67) All papers in Section 68
- (68) All papers in Section 69
- (69) All papers in Section 70
- (70) All papers in Section 71
- (71) All papers in Section 72
- (72) All papers in Section 73
- (73) All papers in Section 74
- (74) All papers in Section 75
- (75) All papers in Section 76
- (76) All papers in Section 77
- (77) All papers in Section 78
- (78) All papers in Section 79
- (79) All papers in Section 80
- (80) All papers in Section 81
- (81) All papers in Section 82
- (82) All papers in Section 83
- (83) All papers in Section 84
- (84) All papers in Section 85
- (85) All papers in Section 86
- (86) All papers in Section 87
- (87) All papers in Section 88
- (88) All papers in Section 89
- (89) All papers in Section 90
- (90) All papers in Section 91
- (91) All papers in Section 92
- (92) All papers in Section 93
- (93) All papers in Section 94
- (94) All papers in Section 95
- (95) All papers in Section 96
- (96) All papers in Section 97
- (97) All papers in Section 98
- (98) All papers in Section 99
- (99) All papers in Section 100

All the papers in this issue are available in the *Journal of Polymer Science: Polymer Chemistry Edition*. The following is a list of the items included in Section 1 of the August 1964 issue of the *Journal of Polymer Science: Polymer Chemistry Edition*.

Table

Item	Number of copies	Price (per copy)
1	1000	1.00
2	1000	1.00
3	1000	1.00
4	1000	1.00
5	1000	1.00
6	1000	1.00
7	1000	1.00
8	1000	1.00
9	1000	1.00
10	1000	1.00
11	1000	1.00
12	1000	1.00
13	1000	1.00
14	1000	1.00
15	1000	1.00
16	1000	1.00
17	1000	1.00
18	1000	1.00
19	1000	1.00
20	1000	1.00
21	1000	1.00
22	1000	1.00
23	1000	1.00
24	1000	1.00
25	1000	1.00
26	1000	1.00
27	1000	1.00
28	1000	1.00
29	1000	1.00
30	1000	1.00
31	1000	1.00
32	1000	1.00
33	1000	1.00
34	1000	1.00
35	1000	1.00
36	1000	1.00
37	1000	1.00
38	1000	1.00
39	1000	1.00
40	1000	1.00
41	1000	1.00
42	1000	1.00
43	1000	1.00
44	1000	1.00
45	1000	1.00
46	1000	1.00
47	1000	1.00
48	1000	1.00
49	1000	1.00
50	1000	1.00
51	1000	1.00
52	1000	1.00
53	1000	1.00
54	1000	1.00
55	1000	1.00
56	1000	1.00
57	1000	1.00
58	1000	1.00
59	1000	1.00
60	1000	1.00
61	1000	1.00
62	1000	1.00
63	1000	1.00
64	1000	1.00
65	1000	1.00
66	1000	1.00
67	1000	1.00
68	1000	1.00
69	1000	1.00
70	1000	1.00
71	1000	1.00
72	1000	1.00
73	1000	1.00
74	1000	1.00
75	1000	1.00
76	1000	1.00
77	1000	1.00
78	1000	1.00
79	1000	1.00
80	1000	1.00
81	1000	1.00
82	1000	1.00
83	1000	1.00
84	1000	1.00
85	1000	1.00
86	1000	1.00
87	1000	1.00
88	1000	1.00
89	1000	1.00
90	1000	1.00
91	1000	1.00
92	1000	1.00
93	1000	1.00
94	1000	1.00
95	1000	1.00
96	1000	1.00
97	1000	1.00
98	1000	1.00
99	1000	1.00
100	1000	1.00

List of

Sl. No.	Name	Area in Acres
01	NanglaGujaran 48	2.59
02	JharSentli 117	1.16
03	JharSentli 163	5.34
04	Sihi 163	8.79
05	Uncha Gaon 101	2.77
06	Gouchi 146	4.08
07	Gouchi 148	2.25
08	Gouchi 149	3.84
09	Agwanpur 66	1.06
10	Budena 22	3.12
11	Budena 46	2.69
12	Wazirpur 43	0.7
13	Sehatpur 37	1.18
14	Sarai Khwaja 96	1.88
15	Gazipur 31 & 32	2.02
16	Bajri 30	3.67
17	Bajri 31 & 32	5.84
18	Dabua 65	3.44
19	Bhankhri 199	0.56
20	Ankheer 72	1.39
	Total Area in Acres	58.37

Annexure VIII
Water bodies with
Restoration Priorities



Environmentally friendly posters by the students



Students participating in the Environmental Day celebration on 22/09/2023



Students participating in the Environmental Day celebration on 22/09/2023